



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,23rd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP ADDITIONAL
HEARING CAUSE LIST DATED 05-09-2022 TO
30-09-2022(RELATING TO DIVISION BENCH-I) ALONG
WITH THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:40 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/2691/2021 FIXED	MD. SOHRAB KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MS. S K NARGIS MR. M K HUSSAIN MR. A AHMED MS. A MESEN MR. T DEORI	GA, ASSAM
2	Cont.Cas(C)/541/2022	KHALILUR RAHMAN BARBHUIYA AND 4 ORS Versus ROHAN KUMAR JHA, I.A.S.	MR. A M S MAZUMDER	
3	WP(C)/6298/2022	PURNANANDA SAIKIA Versus DEPUTY COMMISSIONER, DIBRUGARH AND 3 ORS	MR I S MAZUMDAR MS. P CHAKRABORTY	GA, ASSAM
<u>ADMISSION</u>				
4	WP(C)/385/2021 FIXED	SADHANA DAS AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR R K MOUR MR P DAS MR. R GUPTA MS. J BHATTACHARJEE	SC, REVENUE SC, G M D A
5	WA/5/2022 FIXED ON 19.9.2022, WITH WA/369/2007 (D/O), WP(C)/7086/2005 (D/O), REVIEW PET./100/2014 (D/O) WITH	SRI AMARJIT BARMAN AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS. L BORGHAIN MRS. NIRUPAMA SAIKIA	SC, CO OP SC, FINANCE DEPTT.
6	WA/168/2019	SHRI RAJAT CH. KALITA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, CO OP SC, FINANCE DEPTT.

7	Mat.App./30/2022	ARUNJOY TALUKDAR Versus KRISHNA DAS	MR. T J MAHANTA MR H BEZBARUA MR. U SARMA	
8	Mat.App./31/2022	SANKAR BISWAS Versus PUSPA PAUL	MR. C BORUAH MR. DITUL DAS MR. R BORO	
9	WA/74/2022 CAVT. NO.01472/022, CAVT./147/2022	THE CHAIRMAN AND MANAGING DIRECTOR, UCO BANK AND 3 ORS. Versus CHANDRA BHUSAN KUMAR	Mukesh Sharma MS F RAHMAN	MR. U K NAIR MR. M P SARMA FOR CAVEATOR
	WITH I.A.(Civil)/473/2022 in WA/74/2022	THE CHAIRMAN AND MANAGING DIRECTOR, UCO BANK AND 3 ORS. Versus CHANDRA BHUSAN KUMAR	Mukesh Sharma MS F RAHMAN	MR. U K NAIR MR. M P SARMA FOR CAVEATOR
10	WA/155/2022 FIXED	BINODINI SINGHA AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU. SC, SEC. EDU. SC, N C T E SC, FINANCE
11	WA/206/2022 FIXED	M/S MANARANJAN BRAHMA ENTERPRISE Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR. K N CHOUDHURY MR. N J KHATANAR	SC, BTC
12	WA/242/2022	MD. BABUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A K PURKAYASTHA MR. S K DAS	GA, ASSAM MR. P CHOUDHURY (R-5) MR. B D DEKA (R-5) MR. M DAS (R-5) SC, REVENUE
13	WA/278/2022 FIXED, CAVT./346/2022	RUHUL AMIN BEPARI Versus THE STATE OF ASSAM AND 4 ORS. B	MR. M K CHOUDHURY MR D MAHANTA	SC, HIGHER EDU MR. R GOSWAMI MS. U BHATTACHARYYA MS. N DEVI FOR CAVEATOR
14	WA/301/2022	JULIE DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. T DEURI MR. P M TALUKDAR MR. R BAISHYA MS R AKHTAR	GA, ASSAM SC, APSC SC, A.H and V. DEPT.
15	WA/304/2022 B/O	KADAMI KOCH AND 34 ORS Versus THE STATE OF ASSAM 4 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, REVENUE SC, GMC
16	WA/305/2022 CAVT./72/2021	FARIDA BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR. R PHUKAN	GA, ASSAM MR. N I KHAN FOR CAVEATOR
	WITH I.A.(Civil)/2861/2022 in WA/305/2022	FARIDA BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR. R PHUKAN	GA, ASSAM MR. N I KHAN FOR CAVEATOR
17	WA/306/2022 CAVT. NO.08442/022, CAVT./844/2022	JAYANTI DAS Versus THE STATE OF ASSAM AND 13 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, P AND R.D. GA, ASSAM MR. D HUSSAIN MR. R A CHOUDHURY FOR CAVEATOR
ORDERS				
18	PIL/60/2019	BACHPAN BACHAO ANDOLAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR. P P SARMA	GA, ASSAM SC, GHC
	WITH			
19	PIL(Suo Moto)/1/2018	X-X-X Versus IN RE THE GOVT OF ASSAM AND 3 ORS	MR. H K DAS(SC, GHC)	GA, ASSAM ASSTT.S.G.I.
20	WA/211/2019 WITH WP(C)/3117/2012(D/O)	DIPALI BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR A M MAZUMDAR MD R ISLAM MR D N SARMA S K DAS	SC, SEC. EDU. MR. B TALUKDAR SC, FINANCE

21	I.A.(Civil)/379/2020 FIXED in WA/15829/2019 WITH WA/15829/2019 (Filing Number)	SRIPUR PHULBARI VENTURE LP SCHOOL, Versus THE STATE OF ASSAM AND 10 ORS SRIPUR PHULBARI VENTURE LP SCHOOL Versus THE STATE OF ASSAM AND 10 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, ELEM. EDU GA, ASSAM MR. S BORAH SC. SSA
22	I.A.(Civil)/894/2021 FIXED, WITH Mat.App./13/2014 (D/O) in Mat.App./13/2014	RINTI DEKA Versus BHABEN KUMAR	MR. R ALI MR. B CHOWDHURY MR. H A AHMED	MR R M DAS
23	I.A.(Civil)/1778/2021 in WA/4423/2021 WITH WA/4423/2021 (Filing Number) WITH I.A.(Civil)/1955/2022	ANANTA KALITA AND ANR. Versus PRAFULLA KUMAR MAHANTA AND 8 ORS. F ANANTA KALITA AND ANR. Versus PRAFULLA KUMAR MAHANTA AND 8 ORS. F ANANTA KALITA AND ANR. Versus PRAFULLA KUMAR MAHANTA AND 8 ORS. F	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MR. C GANSALVES MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	GA, ASSAM MR. R BARUAH (OP1) MR. A K BHUYAN (R7) MS. B BHUYAN (R7) MR. N M DUTTA (OP1) MS. N CHOUDHURY (R7) MR. M BORAH (R7) MR. A KHOUND (R7) MS B BORA (R7) MR. S KASHYAP (OP1) MR J DAS (R7) MR. S C KHOUND (OP1) GA, ASSAM MR. R BARUAH (OP1) MR. A K BHUYAN (R7) MS. B BHUYAN (R7) MR. N M DUTTA (OP1) MS. N CHOUDHURY (R7) MR. M BORAH (R7) MR. A KHOUND (R7) MS B BORA (R7) MR. S KASHYAP (OP1) MR J DAS (R7) MR. S C KHOUND (OP1)
24	PIL(Suo Moto)/3/2022 FIXED	XXX Versus IN RE- THE STATE OF ASSAM AND 4 ORS.	SC, GHC	
25	PIL/5/2022	ARUP KUMAR MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MR. M AHMED MS N DEKA MS H BETALA MR I CHAKMA	GA, ASSAM MR. P N GOSWAMI (SC, FOREST, R2, R3) MS N BORDOLOI (R-6) SC, REVENUE
26	ITA/11/2022 FIXED	THE COMMISSIONER OF INCOME TAX AND ANR. Versus M/S SUNRISE BISCUIT CO. PRIVATE LTD.	MR H GUPTA	
27	ITA/12/2022 FIXED	THE COMMISSIONER OF INCOME TAX AND ANR. Versus SHANKAR LALL GOENKA	MR H GUPTA	
28	PIL/12/2022 FIXED	DEBAJIT GUPTA Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MRS P NAG	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
29	Mat.App./21/2022	GITANJALI GOSWAMI Versus KISHORE GOSWAMI	MS. N S THAKURIA MR. G K THAKURIA	MR. K K DEKA

	WITH I.A.(Civil)/2092/2022 in Mat.App./21/2022	GITANJALI GOSWAMI Versus KISHORE GOSWAMI	MS. N S THAKURIA MR. G K THAKURIA	
30	Cont.Cas(C)/40/2022 FIXED	GS-173517H SRI C CHANDRA KUMAR Versus DR. AJAY KUMAR AND 5 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	
31	CRP/81/2022 FIXED	MR. KEVIZATHI SESA Versus THE STATE OF NAGALAND AND 4 ORS.	MR LIMAWAPANG MR. A K RAY MR. I GOGOI MISS T DAS	ADDL. AG, NAGALAND
32	Cont.Cas(C)/322/2022 FIXED	AJIT KUMAR RAM AND 16 ORS Versus DR. BIJOYA CHOUDHURY AND ANR	MR B M DEKA MR. U K NAIR MS P THAPA MS D MAHANTA	
33	Cont.Cas(C)/450/2022 FIXED	SANJIB SARMA AND 19 ORS. Versus NIRAJ VERMA AND ANR.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	
34	I.A.(Civil)/2305/2022 FIXED in WA/8528/2022 WITH WA/8528/2022 (Filing Number)	RANJAN TAMULI Versus HARESH CHANDRA SARMAH AND 5 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA MS. S. BISWAS	SC, SEC. EDU.
		RANJAN TAMULI Versus HARESH CHANDRA SARMAH AND 5 ORS. F	MR. B CHAKRABORTY	
35	I.A.(Civil)/2319/2022 FIXED in Mat.App./9064/2022 WITH Mat.App./9064/2022 (Filing Number)	RIMPA DEBNATH Versus UTTAM PAUL	MD M S ALI	
		RIMPA DEBNATH Versus UTTAM PAUL A	MD M S ALI	
36	I.A.(Civil)/2765/2022 CAVT. NO.09082/022, CAVT./908/2022 in WA/10729/2022 WITH WA/10729/2022 (Filing Number)	TONKESWAR SAIKIA AND 10 ORS Versus THE STATE OF ASSAM 6 ORS.	MR. A AHMED MS. D GOSWAMI MS ANKITA SAHARIA	GA, ASSAM MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAIN FOR CAVEATOR
		TONKESWAR SAIKIA AND 10 ORS Versus THE STATE OF ASSAM 6 ORS. E	MR. A AHMED	
37	I.A.(Civil)/2893/2022 in Cus.Ref./1/2022 WITH Cus.Ref./1/2022	SMTI. NEMLUNI Versus THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR.	MR N DASGUPTA MS P SIKDAR	SC, CUSTOMS
		THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. Versus SMTI. NEMLUNI	MR. S C KEYAL SC, CUSTOMS	MR N DASGUPTA
		THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. Versus SMTI. NEMLUNI	MR. S C KEYAL	MR N DASGUPTA
38	I.A.(Civil)/2897/2022 in Cus.Ref./2/2022	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. Versus SUBIR MODAK	MR. S C KEYAL SC, CUSTOMS	MR N DASGUPTA

WITH

Cus.Ref./2/2022

THE COMMISSIONER OF CUSTOMS
(PREVENTIVE) AND ANR.MR. S C KEYAL
SC, CUSTOMS

MR N DASGUPTA

Versus

SUBIR MODAK

39 I.A.(Civil)/2898/2022
in WA/11125/2022

THE ENGINEERING PROJECT INDIA. LTD .

MR. W SHARMA

ASSTT.S.G.I.
GA, MIZORAM**Versus**

THE STATE OF MIZORAM AND 335 ORS

WITHWA/11125/2022
(Filing Number)

THE ENGINEERING PROJECT INDIA. LTD .

MR. W SHARMA

Versus

THE STATE OF MIZORAM AND 335 ORS E

HEARING40 WA/191/2017
FIXEDCOMMISSIONER OF EXCISE OFFICE
COMMITTEE and ANRMR.I CHOUDHURY
MR.N J KHATANIARMR.B D DASSr.Adv.R-1
MR.S C BISWAS(R-1)**Versus**

SRI BISHNU DEO ROY and 6 ORS

MR.B GOGOI

MS.U NANDA(R-1)

MR.M K DAS

MS.R DEKA(R-1)

MR.A DEKA

SC, EXCISE DEPTT.

41 WA/247/2019
FIXED

MRS. SWAPNA KALITA

MR DEBA KUMAR DAS

MR T CHAKRABORTY

VersusASSAM GRAMIN VIKASH BANK AND 5
ORS

MR K SINGH

MR. D CHOUDHURY

MR K SINGH

SC, A G V B

42 WP(C)/91/2022
FIXED

THE UNION OF INDIA AND 4 ORS.

MR H GUPTA

MS D CHAUDHURY

Versus

VINAY KUMAR

ASSTT.S.G.I.

MR A K PAUL

WITHI.A.(Civil)/36/2022
in WP(C)/91/2022

THE UNION OF INDIA AND 4 ORS.

MR H GUPTA

Versus

VINAY KUMAR

ASSTT.S.G.I.

MR. M DASGUPTA

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LEAVE NOTE OF ADVOCATES FOR 23/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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17)	MR. U SARMA	23-09-2022	To	26-09-2022
18)	MR. M TALUKDAR	23-09-2022	To	23-09-2022
19)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 3:45 PM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/1160/2017 FIXED in MACApp./292986/2017	FUTURE GENERALI INDIA INSURANCE CO. LTD. , Versus SMTI NIRALA SARMA and 5 ORS,	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR J ISLAM MR. S Z RAHMAN
	WITH MACApp./292986/2017 (Filing Number)	FUTURE GENERAL INDIA INSURANCE COMPANY LTD Versus SMTI NIRALA SARMA and 5 ORS	MR.R GOSWAMI MR.M SAIKIA	
2	I.A.(Civil)/1307/2018 in MACApp./282/2018	NATIONAL INSURANCE COMPANY LIMITED Versus PRANTIK GAUTAM AND 3 ORS	MS. L SHARMA MR. B J MUKHERJEE MR. S S SARMA	MS. J R THAKUR (R4) MR H MEDHI (R4)
	WITH MACApp./282/2018	NATIONAL INSURANCE COMPANY LIMITED Versus PRANTIK GAUTAM AND 3 ORS	MS. L SHARMA MR. B J MUKHERJEE MR. S S SARMA	MS. J R THAKUR (R4) MR H MEDHI (R4) MR. A THAKUR (R4)
	WITH I.A.(Civil)/1306/2018 in MACApp./282/2018	NATIONAL INSURANCE COMPANY LIMITED Versus PRANTIK GAUTAM AND 3 ORS	MS. L SHARMA MR. B J MUKHERJEE MR. S S SARMA	MR. S U AHMED
3	I.A.(Civil)/1599/2018 in MACApp./363/2018	M/S NEW INDIA ASSURANCE CO. LTD Versus SRI DIPAK THAKURIA AND ANR	MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS. J TALUKDAR MS. R DEVI	MR. M TALUKDAR
	WITH MACApp./363/2018	NEW INDIA ASSURANCE CO. LTD. Versus SRI DIPAK THAKURIA AND ANR	MR. A TALUKDAR MR. K K BHATTA MRS. R DEVI MR J JOHN MS. J TALUKDAR	
	WITH I.A.(Civil)/1601/2018 in MACApp./363/2018	M/S NEW INDIA ASSURANCE CO.LTD Versus SRI DIPAK THAKURIA AND ANR	MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS. J TALUKDAR MS. R DEVI	

4	I.A.(Civil)/16/2019 in MACApp./13202/2018	NATIONAL INSURANCE COMPANY LIMITED Versus SMT ANIMA RAHANG AND 3 ORS	MR H BURAGOHAIN MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE	MR. M TALUKDAR (OP1, OP2, OP3) MR. A SHAKIL (OP1, OP2, OP3)
	WITH MACApp./13202/2018 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus SMT ANIMA RAHANG AND 3 ORS		
5	I.A.(Civil)/139/2019 in MACApp./15019/2018	BALEN DEKA Versus MUSTT BINAN BIWI AND 5 ORS	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MR R KARIM MS. C BAISHYA	MR. K K BHATTA (R6) MR J JOHN (R6) MS JONA TALUKDAR (R6) MS. R DEVI (R6)
	WITH MACApp./15019/2018 (Filing Number)	BALEN DEKA Versus MUSTT BINAN BIWI AND 5 ORS		
6	I.A.(Civil)/3203/2019 FIXED in MACApp./9863/2019	THE NATIONAL INSURANCE CO. LTD., Versus SMTI. RUPALI CHETRY AND 5 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH MACApp./9863/2019 (Filing Number)	THE NATIONAL INSURANCE CO. LTD., Versus SMTI. RUPALI CHETRY AND 5 ORS.	MS. R D MOZUMDAR	
7	I.A.(Civil)/3471/2019 in MACApp./14537/2019	ORIENTAL INSURANCE COMPANY LTD Versus MISS ARUNIMA SHARMA AND 2 ORS	MR SISHIR DUTTA MR. S DUTTA	
	WITH MACApp./14537/2019 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus MISS ARUNIMA SHARMA AND 2 ORS		
8	I.A.(Civil)/3901/2019 in MACApp./15465/2019	UNITED INDIA INSURANCE COMPANY LIMITED Versus SRI PADAM CHAND JAIN AND 5 ORS.	MR H BURAGOHAIN MR. B J MUKHERJEE MR. S S SARMA	MR. S K JAIN MR. B K JAIN MS. P C BARNALI NAIR
	WITH MACApp./15465/2019 (Filing Number)	UNITED INDIA INSURANCE COMPANY LIMITED Versus SRI PADAM CHAND JAIN AND 5 ORS		
9	I.A.(Civil)/131/2020 in MACApp./283197/2016	SMT. KIRAN KALITA AND 2 ORS. Versus SRI NITESH KUMAR GUPTA AND 2 ORS.	MR. B K JAIN MS. M DASGUPTA MR. D N CHOUDHURY	MR T KALITA MR. A KAKATI
	WITH MACApp./283197/2016 (Filing Number)	SMT KIRAN KALITA and 2 ORS Versus SRI NITESH KUMAR GUPTA and 2 ORS	MR.B K JAIN	
10	I.A.(Civil)/2865/2022 in MACApp./8346/2022	MENEKA BIBI Versus SRAVAN KUMAR POLASANI AND 2 ORS.	MR. M TALUKDAR MR. A SHAKIL	
	WITH MACApp./8346/2022 (Filing Number)	MENEKA BIBI Versus SRAVAN KUMAR POLASANI AND 2 ORS. H	MR. M TALUKDAR	

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LEAVE NOTE OF ADVOCATES FOR 23/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
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18)	MR. M TALUKDAR	23-09-2022	To	23-09-2022
19)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 24-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 2:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5570/2022 B/O	ASIF ALI MIR Versus THE STATE OF ASSAM AND 4 ORS	MR D R GOGOI	GA, ASSAM
2	WP(C)/6227/2022 B/O	MUSSTT SALEHA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR B CHANDA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
ADMISSION				
3	CRL.A(J)/100/2022	SULEMAN BARBHAIYA Versus THE STATE OF ASSAM		PP, ASSAM
4	CRL.A(J)/102/2022	NAIMAN DHAN Versus THE STATE OF ASSAM		PP, ASSAM
5	CrI.A./233/2022	NOMAL HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR A DAS MR A V SINGH MR W R MEDHI	PP, ASSAM
	WITH I.A.(CrI.)/559/2022 in CrI.A./233/2022	NOMAL HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR A DAS MR A V SINGH MR W R MEDHI	PP, ASSAM
ORDERS				
6	CRL.A(J)/10/2017 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	BUBURAM DEKA Versus THE STATE OF ASSAM	MR N J DAS MS.K SAIKIA (AMICUS CURIAE)	PP, ASSAM
7	CrI.A./103/2020 WITH LCR 4 FILES, P.B.-2	MD SABDUL ALI Versus THE STATE OF ASSAM and 17 ORS	MR J C BORAH MS. M DEVI MR. P KATAKEY	MR A C BORBORA MRS. R BORBORA MR. N SAIKIA MR. N B GOHAIN PP, ASSAM

8	CRL.A(J)/7/2021 WITH OFFICE NOTE, LCR 5 FILES, P.B.-3	AMRIT TERANG Versus THE STATE OF ASSAM	MR. N DEKA, AMICUS CURIAE	PP, ASSAM
9	CRL.A(J)/39/2022 WITH OFFICE NOTE, LCR 7 FILES	NIRANTAN BORA Versus THE STATE OF ASSAM AND ANR.	MR. R D BHUYAN	PP, ASSAM
10	CRL.A(J)/53/2022 WITH OFFICE NOTE, LCR 5 FILES	RITU RAMCHIARY Versus THE STATE OF ASSAM	MR. D K BAGCHI, AMICUS CURIAE	PP, ASSAM
11	I.A.(CrI.)/87/2022 WITH LCR 6 FILES, P.B.-3 in CrI.A./38/2020 WITH CrI.A./38/2020	MD. AMIR HASAN @ AMIR HASEM AND 4 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A CHOUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	
		MD. AMIR HASAN @ AMIR HASEM AND 4 ORS. Versus THE STATE OF ASSAM AND ANR	MR. S H RAHMAN MR. M A SHEIKH MR. P K DAS MR. S NEOG MS. S G BARUAH MR. D BORA MS F INTAZ MR. B BORGHAIN MR B SAIKIA	MR. B M CHOUDHURY (R2) MR. U CHOUDHURY (R2) MR A CHAKRABORTY (R2) PP, ASSAM
	WITH I.A.(CrI.)/93/2021 in CrI.A./38/2020	AMIR HASAN @ AMIR HASEM AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. P K DAS MR. D BORA	PP, ASSAM
12	CrI.A./102/2022 WITH OFFICE NOTE, LCR 4 FILES WITH I.A.(CrI.)/253/2022 in CrI.A./102/2022	PRAVA RANI BASUMATARY Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MR C PHUKAN MS. M DEVI	PP, ASSAM
		PRAVA RANI BASUMATARY Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MR C PHUKAN MS. M DEVI	PP, ASSAM
13	I.A.(CrI.)/431/2022 WITH OFFICE NOTE, LCR 5 FILES in CrI.A./180/2022 WITH CrI.A./180/2022 WITH	SUKRA MAJHI Versus THE STATE OF ASSAM AND ANR.	MR. N J GOGOI MR K BROOK LEGAL AID COUNSEL	PP, ASSAM
		SUKRA MAJHI Versus THE STATE OF ASSAM AND ANR.	MR. N J GOGOI MR K BROOK LEGAL AID COUNSEL	PP, ASSAM
14	CrI.A./90/2022	LAKHINDRA SURENG @ BHAYA Versus THE STATE OF ASSAM	MS. P SAHA	PP, ASSAM
15	I.A.(CrI.)/473/2022 WITH OFFICE NOTE in CrI.A./200/2022 WITH CrI.A./200/2022	IBRAHIM ALI Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. N M DAS MR. J HATIMURIA	PP, ASSAM
		IBRAHIM ALI Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. N M DAS MR. J HATIMURIA	PP, ASSAM
16	I.A.(CrI.)/561/2022 in CrI.A./7274/2022 WITH CrI.A./7274/2022 (Filing Number)	FARUK AHMED @ FARUK AHMED CHOUDHURY AND 2 ORS. Versus THE STATE OF ASSAM	MR B B NARZARY MR R BAISHYA MR. P MAZUMDER	PP, ASSAM
		FARUK AHMED @ FARUK AHMED CHOUDHURY AND 2 ORS. Versus THE STATE OF ASSAM E	MR B B NARZARY	

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LEAVE NOTE OF ADVOCATES FOR 23/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
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8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MS. D GHOSH	21-09-2022	To	23-09-2022
17)	MR. U SARMA	23-09-2022	To	26-09-2022
18)	MR. M TALUKDAR	23-09-2022	To	23-09-2022
19)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,23rd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Arb.P./4/2022 PART, HEARD, BY SLIP	M/S HCC-DSD-VNR CONSORTIUM Versus NORTHEAST FRONTIER RAILWAY AND ANR.	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	SC, RAILWAY
WITH				
2	Arb.P./7/2021	M/S. HCC-DSD-VNR CONSORTIUM Versus NORTHEAST FRONTIER RAILWAY	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	SC, RAILWAY
WITH				
3	Arb.P./8/2021	M/S. HCC-DSD-VNR CONSORTIUM Versus NORTHEAST FRONTIER RAILWAY	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	MS S CHAKRABORTY SC, RAILWAY
4	Arb.P./18/2019 FIXED	M/S. BHARTIA INFRA PROJECTS LTD. Versus UNION OF INDIA AND ANR.	MR. R HUSSAIN MRS. S ROY	MS G SARMAH SC, NF RLY
WITH				
5	Arb.P./3/2020	M/S. RAITANI ENGINEERING WORKS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MS. M JAIN	MR G GOSWAMI SC, NF RLY
WITH				
6	Arb.P./41/2020	M/S BHARTIA INFRA PROJECTS LTD. Versus THE UNION OF INDIA AND 6 ORS	MR. R HUSSAIN MRS. S ROY	MR. B SARMA SC, NF RLY
7	Arb.P./4/2020 FIXED	BIKASH ENTERPRISES Versus THE UNION OF INDIA AND 2 ORS	MRS. S ROY MR R HUSSAIN	SC, NF RLY

LEAVE NOTE OF ADVOCATES FOR 23/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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19)	MS. M BORAH	23-09-2022	To	02-10-2022



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[For Friday,23rd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1853/2021	SHAHAJAHAN KHAN AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. P A AHMED MR S U AHMED MS. INDRANEE SARMA MS J YESMIN	GA, ASSAM SC, REVENUE
2	WP(C)/6388/2021 B/O	NILBHANU KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MD H R AHMED	GA, ASSAM SC, REVENUE
3	Cont.Cas(C)/535/2022	FARIDA BEGUM AND 2 ORS Versus GYANENDRA DEV TRIPATHI	MR. R Deka S I AKAND	
4	Cont.Cas(C)/536/2022	KAMAL KALITA Versus BISWADEEP DAS AND ANR.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MS E NATH	
5	Cont.Cas(C)/540/2022	JAYANTA DAS Versus ABHIJIT RABHA	MR. K BORUAH MR. M ALOM	
6	WP(C)/4485/2022 FIXED	APURBA CH BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MR. A K TALUKDAR	GA, ASSAM MS A DEVI (R.No. 5) MR. H BURAGOHAIN (R.No. 5) MS. H BORAH (R.No. 5) SC, AFDC
7	WP(C)/5078/2022	BHUPEN CHANDRA BORA Versus THE STATE OF ASSAM AND 6 ORS.	MR. M DUTTA MS. P R MAHANTA MR. S R GOGOI	SC, P AND R.D. GA, ASSAM
8	WP(C)/5430/2022 CAVT. NO.08912/022,	BASABI KALITA SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. D BARUAH MR. P K BORDOLOI	MR B D DAS SC, P AND R.D. GA, ASSAM MR H K SARMA B B HUSSAIN FOR CAVEATOR

	WITH I.A.(Civil)/2621/2022 in WP(C)/5430/2022	BASABI KALITA SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. D BARUAH MR. P K BORDOLOI	SC, P AND R.D. GA, ASSAM MR H K SARMA
9	WITH WP(C)/5427/2022 CAVT. NO. 08922/022,	HIREN HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. D BARUAH MR. P K BORDOLOI	MR B D DAS SC, P AND R.D. GA, ASSAM MR H K SARMA B B HUSSAIN FOR CAVEATOR
10	WITH I.A.(Civil)/2622/2022 in WP(C)/5427/2022 WP(C)/5742/2022	HIREN HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS. NAGEN BAISHYA AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. D BARUAH MR. P K BORDOLOI MR. R SARMA	SC, P AND R.D. GA, ASSAM MR H K SARMA GA, ASSAM SC, REVENUE
11	WP(C)/5799/2022	UNION OF INDIA AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H GUPTA	GA, ASSAM SC, P W D SC, REVENUE
12	WP(C)/5825/2022	JAYANTA BARUAH (CHAIRMAN TINSUKIA MUNICIPAL BOARD) Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MR K KASHYAB	GA, ASSAM
13	WP(C)/6214/2022	SARAT BORA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. K I MAZUMDER	SC, P H E
14	WP(C)/6215/2022	BIJITA DAIMARI Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, FOREST SC, BTC
15	WP(C)/6216/2022	HARESWAR KALITA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. K I MAZUMDER	SC, P H E
16	WP(C)/6219/2022	SULTAN SALAH UDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. K M HALOI MR. M I HUDA MS. A BEGUM	GA, ASSAM
17	WP(C)/6221/2022	MD. ABDUL KADIR ZILANI Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR A DAS	SC, P AND R.D. GA, ASSAM
18	WP(C)/6222/2022	NIRMAL KANTI DEB Versus THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, REVENUE SC, WATER RESOURCE
19	WP(C)/6224/2022	SANGITA DEVI DAS AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS S CHAKRABORTY	GA, ASSAM SC, REVENUE
20	WP(C)/6232/2022	M/S W. G. RESORTS (ASSAM) PRIVATE LIMITED Versus UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST ASSTT.S.G.I.
21	WP(C)/6235/2022	BIVASISH ROY Versus THE STATE OF ASSAM AND 7 ORS.	MR. R B PHOOKAN R SARMAH MR J BORAH	GA, ASSAM SC, EXCISE DEPTT.
22	WP(C)/6245/2022	PARIKHIT PATGIRI Versus UCO BANK AND 2 ORS	MR A K RAI MS. N RAI	SC UCO BANK
23	WP(C)/6247/2022	LITON CHOWDHURY Versus THE STATE OF ASSAM AND 10 ORS	MR S MUKTAR MR A N IQBAL	GA, ASSAM SC, FOREST
24	WP(C)/6249/2022	DILIP KRISHNA DAS AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR A U AHMED	SC, CO OP GA, ASSAM
25	WP(C)/6250/2022	ABDUL HAI Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR A DAS	SC, P AND R.D. GA, ASSAM

26	WP(C)/6251/2022	SUDAMA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. A DAS MR S KHOUND MR R SARMA MR. P SENGUPTA	GA, ASSAM SC, GDD SC, GMC
27	WP(C)/6275/2022	LIUNID DUTTA BORDOLOI Versus THE STATE OF ASSAM AND 5 ORS	MR. N J GOGOI	SC, FINANCE SC, P H E
28	WP(C)/6278/2022	RANA LAXMI BORUA Versus THE STATE OF ASSAM AND 5 ORS		SC, P H E SC, FINANCE
29	WP(C)/6283/2022	BALAI ROY AND 8 ORS Versus THE UNION OF INDIA AND 6 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT ASSTT.S.G.I.
30	WP(C)/6285/2022	M/S KAPILI AUTOMOBILES Versus THE STATE OF ASSAM AND 2 ORS	MR. N NATH MR. D THAKUR MR N TALUKDAR	SC, TRANSPORT
31	WP(C)/6286/2022	NABAJYOTI DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. N J GOGOI	SC, P H E SC, FINANCE
32	WP(C)/6288/2022	CHAKRAPANI PATGIRI Versus DEBENDRA PATGIRI AND 2 ORS	MR H DAS MR. B C DEKA	
33	WP(C)/6291/2022	RUPALEE BORAH Versus UNION OF INDIA AND 5 ORS	MS B SHARMA MR D K NATH MS M DAS MR. S K BORTHAKUR	GA, ASSAM SC, NHIDC ASSTT.S.G.I.
34	WP(C)/6294/2022	HEMANGA BORO Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, FOREST SC, BTC
35	WP(C)/6297/2022	NISARI HARIA SAMABAI SAMITY LIMITED Versus THE STATE OF ASSAM AND 4 ORS	ALHAJJ I UDDIN MR. H ALI	GA, ASSAM
36	WP(C)/6306/2022	BIMAL BAGLARI Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, FOREST SC, BTC
37	WP(C)/6307/2022	SUBHASH DAS AND 8 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM MS C DAS	ASSTT.S.G.I.
38	WP(C)/6312/2022	KHABIRAN NESSA AND ANR Versus THE UNION OF INDIA AND 5 ORS	MR H DAS MR. B C DEKA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
39	WP(C)/6313/2022 B/O	MASUD HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. P P DUTTA MS P SARMA	SC, CO OP
40	WP(C)/6314/2022	ABDUL MAZID TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MS. T SOM MS. U HAZARIKA MR. P TELI	SC, F C I
41	WP(C)/6318/2022	ACHYUT KASHYOP Versus THE STATE OF ASSAM AND 3 ORS	MD A HUSSAIN	GA, ASSAM
42	WP(C)/6320/2022	KIRTEE KAMAL TAMULI Versus THE STATE OF ASSAM AND 8 ORS	MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM SC, FINANCE
43	WP(C)/6321/2022	PRITAM NARZARY Versus THE STATE OF ASSAM AND 5 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. J GAYAN	GA, ASSAM SC, FOREST
44	WP(C)/6322/2022	NARESWAR DANGIARI AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S D PURKAYASTHA MR. U CHOUDHURY MS. S PHUKAN	SC, P AND R.D. GA, ASSAM

ADMISSION

45	WP(C)/3215/2021 CAVT. NO.04002/021, PART-HEARD	TETELIGURI NAVAJYOTI MATASYAJIBI SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 3 ORS.	MR. R PHUKAN	GA, ASSAM MR P BHARDWAJ FOR CAVEATOR
WITH				
46	WP(C)/3372/2021 CAVT. NO. 04002/021,	NO. 11 PART-5, KALONG NODI ANCHALIK MEEN SAMABAY SAMITY LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. H. BURAGOHAJ MS A DEVI	GA, ASSAM MR P BHARDWAJ FOR CAVEATOR
WITH				
	I.A.(Civil)/2776/2022 in WP(C)/3372/2021	NO. 11 PART-5, KALONG NODI ANCHALIK MEEN SAMABAY SAMITY LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. H. BURAGOHAJ MS A DEVI	MR. M K CHOUDHURY GA, ASSAM
47	WP(C)/190/2022	PRATIBHA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR J SINGH	GA, ASSAM SC, REVENUE
WITH				
	I.A.(Civil)/1236/2022 in WP(C)/190/2022	CHANDRADHAR KALITA AND ANR. Versus PRATIBHA KALITA	MR. K SINGHA	GA, ASSAM
WITH				
	I.A.(Civil)/2140/2022 in WP(C)/190/2022	SATYAM CONSORTIUM PVT. LTD. Versus PRATIBHA KALITA AND 4 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	MR. B D KONWAR SR. ADV. GA, ASSAM SC, REVENUE
48	WP(C)/4332/2022 FIXED	SAMEER KR. ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. P K TIWARI MR. S HAZARIKA	SC, P AND R.D. GA, ASSAM
49	WP(C)/5127/2022 FIXED	BIMAL CHANDRA DEB AND 54 ORS. Versus THE UNION OF INDIA AND 6 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	GA, ASSAM MR H GUPTA ASSTT.S.G.I. SC, REVENUE
50	WP(C)/5149/2022 FIXED	RINA BEGUM LASKAR @ RINA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS A BEGUM B. PATHAK	GA, ASSAM
51	WP(C)/5672/2022 FIXED	PLABAN DAS Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST MR H GUPTA ASSTT.S.G.I.
WITH				
52	WP(C)/5163/2022	GREEN VALLEY DIAGNOSTICS AND HOSPITALS PVT LTD Versus THE UNION OF INDIA AND 3 ORS	DR. ASHOK SARAF MR. S R GOGOI MR. S CHETIA MR. J P MORE	SC, GST
ORDERS				
53	WP(C)/5552/2022 FIXED	SAHABUDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM SC, AFDC
WITH				
54	WP(C)/4122/2021	NAZRUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU.
STAY MATTERS				
55	WP(C)/2339/2022 FIXED	ALL ASSAM KOCH RAJBONGSHI SANMILANI Versus THE STATE OF ASSAM AND 5 ORS	MR. A CHAMUAH MR. K P PATHAK Mr. A Baruah	GA, ASSAM MR. B D DEKA (R-5,6) MR. M DAS (R-5,6) N CHAUDHURY (R-5,6) MR A BHATRA (R-5,6) MR A DEKA (R-5,6) SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 23/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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10)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MS. D GHOSH	21-09-2022	To	23-09-2022
17)	MR. U SARMA	23-09-2022	To	26-09-2022
18)	MR. M TALUKDAR	23-09-2022	To	23-09-2022
19)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,23rd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/534/2022	MS. BOBBY DEKA AND 12 ORS Versus MUKESH CHANDRA SAHU AND ANR	MR. S KATAKI MS. R DUTTA	
2 Cont.Cas(C)/539/2022	ASTANA BEGUM Versus GYANENDRA DEV TRIPATHI AND 4 ORS.	MD M S ALI	
3 WP(C)/3554/2022 FIXED	PRANTIK SARMAH Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 18 ORS (F)	MR. S MITRA MR A K BORO	SC, APDCL
4 WP(C)/4436/2022 FIXED	DEBA KUMAR BORAH Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, AGRI. DEPARTMENT
5 WP(C)/5744/2022 FIXED	SUNITA RANI BAISHNAB Versus THE STATE OF ASSAM AND 4 ORS	MR. I ALAM MR. T SK	GA, ASSAM
6 WP(C)/5839/2022 FIXED	PALLAV HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR. P TALUKDAR MS D ANGANA	GA, ASSAM SC, K A A C
7 WP(C)/6226/2022	MANMOHAN BHARALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MS M GOGOI	SC, P AND R.D. GA, ASSAM
8 WP(C)/6230/2022	MANBENDRA BARUAH Versus THE UNION OF INDIA AND 6 ORS.	MR. B K GOGOI C. DEKA	ASSTT.S.G.I.
9 WP(C)/6234/2022	SHEKH AHMED RAJAKUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MR J C GOGOI MR R DAS	GA, ASSAM
10 WP(C)/6237/2022	AMIT BASUMATARI Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRAVARTY MRS. R DEVI MR. S UPADHAY MS. A LALA	SC, HEALTH
11 WP(C)/6243/2022	GANESH DAS Versus THE STATE OF ASSAM AND 4 ORS	MR H K MAHANTA MS. M TALUKDAR	GA, ASSAM SC, P W D

12	WP(C)/6248/2022	SHANKAR BASFORE Versus THE STATE OF ASSAM AND 5 ORS	MR. R SARMA MS. S D SAIKIA	SC, IRRIGATION SC, BTC
13	WP(C)/6255/2022	BIKROM TISSO Versus THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	SC, REVENUE SC, K A A C
14	WP(C)/6256/2022	MENSING RONGPI Versus THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, FOREST SC, K A A C
15	WP(C)/6260/2022	APURBA BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, PWD
16	WP(C)/6261/2022	PRASANTA GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST
17	WP(C)/6263/2022	MONOWAR HOSSAIN AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH MS H. AHMED	GA, ASSAM SC, REVENUE
18	WP(C)/6264/2022	RAKIBUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	H A AHMED MR. R ALI	GA, ASSAM SC, REVENUE
19	WP(C)/6266/2022	MOMOTA BEGUM MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR A HAI	SC, PWD ROAD GA, ASSAM
20	WP(C)/6268/2022	JOGESH CH NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. K C ROY	GA, ASSAM SC, REVENUE
21	WP(C)/6269/2022	RIJU DEKA Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS	MR. R MAJUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	SC, APDCL
22	WP(C)/6270/2022 B/O	ABDUL TAHIR BARLASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
23	WP(C)/6271/2022	PABAN CHETRY Versus THE STATE OF ASSAM AND 4 ORS	MR. A KHANIKAR MR. P KONWAR	GA, ASSAM
24	WP(C)/6272/2022	AZIZUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS	H A AHMED MR. R ALI MR A S SK MR R. ISLAM	GA, ASSAM SC, REVENUE
25	WP(C)/6273/2022	ABDUL MALIK Versus THE STATE OF ASSAM AND 4 ORS	MR. I H BARBHUIYA MS R RAJKHOWA	SC, AG (A AND E) GA, ASSAM SC, PENSION
26	WP(C)/6277/2022	MATHURA RABHA Versus UNION OF INDIA AND 3 ORS	MR H K DAS MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	ASSTT.S.G.I.
27	WP(C)/6279/2022 B/O	MUJAFAR ALI Versus THE STATE OF ASSAM AND 2 ORS	MR N AHMED MR. S RANA	GA, ASSAM SC, REVENUE
28	WP(C)/6280/2022	PABINDRA DEORI Versus THE STATE OF ASSAM AND 3 ORS	MR. P K GOGOI MR J P KACHARI	GA, ASSAM
29	WP(C)/6281/2022	MINTU DEORI Versus THE STATE OF ASSAM AND 2 ORS	MR G PEGU MS. S DOLEY	GA, ASSAM SC, IRRIGATION
30	WP(C)/6282/2022	TILUTTAMA BORAH AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT H. BHARALI	SC, HEALTH SC, FINANCE

31	WP(C)/6293/2022	HAMIDA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR G BAISHYA MR I AHMED	GA, ASSAM
32	WP(C)/6295/2022 B/O	BHANITA KAKATI Versus THE STATE OF ASSAM AND 8 ORS	MS A DEVI MR. H BURAGOHAJN MS. H BORAH	SC, APSC SC, PWD SC, EDU
33	WP(C)/6301/2022	JASMIN KHANAM BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN MRS. S ISLAM	GA, ASSAM
34	WP(C)/6303/2022	UTTAM KUMAR DHAKAL Versus THE UNION OF INDIA AND 3 ORS	MR. P SARMAH MR B SINHA MR. S UPADHAY MR. M SHARMA	ASSTT.S.G.I.
35	WP(C)/6308/2022	IBNE ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. A AHMED MR J P KACHARI MR. I U CHOWDHURY U U KHAN	GA, ASSAM SC, AG SC, FOREST SC, FINANCE
36	WP(C)/6309/2022	RAJIB MAHANTA Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, INDUSTRIES AND COMMERCE
37	WP(C)/6315/2022 B/O	DHIRENDRA ROY @ DHIRENDRA KUMAR ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, AG SC, P H E
38	WP(C)/6326/2022	TOFIZUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. A AHMED MR J P KACHARI MR. I U CHOWDHURY U U KHAN	GA, ASSAM SC, REVENUE
39	WP(C)/6327/2022	MOFIQUDDIN AHMED HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT H. BHARALI	GA, ASSAM SC, AG SC, FOREST
40	WP(C)/6328/2022	BHUBAN CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR S GAUTAM M R Sharma	GA, ASSAM SC, REVENUE
41	WP(C)/6330/2022	DR. BHUPEN SARMAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	GA, ASSAM ASSTT.S.G.I.
<u>ADMISSION</u>				
42	WP(C)/6191/2019 B/O	TAPAN BORI Versus THE STATE OF ASSAM AND 3 ORS.	MR J PAYENG	GA, ASSAM SC, WATER RESOURCE
43	WP(C)/252/2021 FIXED	RANJIT KALITA AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A ROSHID MR. A R SIKDAR MR. A R SIKDAR MS. M R DEVI M M ZAMAN	GA, ASSAM MR. S DUTTA (SC, P&RD) MD R ISLAM (R-7,8,9) MR D N SARMA (R-7,8,9) S K DAS (R-7,8,9) SC, REVENUE SC, FINANCE
44	WP(C)/530/2021	KHAGEN KALITA Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS R P BARUAH	GA, ASSAM M KATAKY
45	WP(C)/5582/2021 FIXED	MINUARA BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MS RUKMINI BARUA MS PADMINI BARUA	SC, PWD
46	WP(C)/4992/2022 FIXED	MAINUL HAQUE ALI Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, A S H B
47	WP(C)/5573/2022 FIXED	SUDIPTA SIDDHANTA Versus THE STATE OF ASSAM AND 3 ORS	MS S DAS DILME R.M. MOMIN	GA, ASSAM

48	WP(C)/5929/2022 FIXED	KAKUMONI BARMAN Versus PUNJAB NATIONAL BANK AND 3 ORS	MRS. R DEVI MR. D J DAS MR. A R TAHBILDAR	SC, PNB SC, G U
ORDERS				
49	WP(C)/3661/2022 PART-HEARD, FIXED	NIBHA PATHAK Versus THE STATE OF ASSAM AND 9 ORS.	MR N AHMED MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	SC, P AND R.D. MR. M SARANIA (R-6,7,9) MR H MEDHI (R-6,7,9)
	WITH I.A.(Civil)/2035/2022 in WP(C)/3661/2022	NIBHA PATHAK Versus THE STATE OF ASSAM AND 8 ORS.	MS. S B CHOUDHURY	SC, P AND R.D. GA, ASSAM
50	WITH WP(C)/2112/2022	TAPAN TALUKDAR AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M SARANIA MR H MEDHI MS N BISHAYA MS N RAI MS N N SHARMA MR. A SARANIA	SC, P AND R.D. GA, ASSAM
51	Review.Pet./134/2022 WP(C) 4535/2020(D/O), B/O	DIPTI PRASAD PEGU AND 3 ORS. Versus SUMOLATA DOLEY PEGU AND 7 ORS.	MRS. K DEVI MR K KALITA	SC, EDU
52	I.A.(Civil)/2901/2022 in WP(C)/4323/2020	ALTAF HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. JUNM LASKAR MR. A M BARBHUIYA MR. P N GOSWAMI	SC, WATER RESOURCE
	WITH WP(C)/4323/2020	ALTAF HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. B SAHARIA MR. JUNM LASKAR MR. A M BARBHUIYA MR. P N GOSWAMI MS. A AHMED	SC, WATER RESOURCE
	WITH I.A.(Civil)/1920/2020 in WP(C)/4323/2020	ALTAF HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. B SAHARIA MR. JUNM LASKAR MR. A M BARBHUIYA MS. A AHMED	SC, WATER RESOURCE
53	WP(C)/5694/2022 FIXED	TAPAN NATH AND 37 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. S P SHARMA MS U SHARMA K AHMED	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MS. D GHOSH	21-09-2022	To	23-09-2022
17)	MR. U SARMA	23-09-2022	To	26-09-2022

18)	MR. M TALUKDAR	23-09-2022	To	23-09-2022
19)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.1-42) AND (CRL.PET.
MATTERS, ITEM NOS. 1-30)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Crl.Pet./955/2022 BY SLIP	BHASKAR THAKURIA AND ANR. Versus PURABI THAKURIA	MR S BORTHAKUR MS. P BORAH	
MOTION (BA)				
2	Bail Appln./2436/2022	MD SARBESH ALI @ SORBESH ALI Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
3	Bail Appln./2437/2022	BIKI MAZUMDAR Versus THE STATE OF ASSAM	MR. N K MURRY MS. O KITS MS P LINGGI	PP, ASSAM
4	Bail Appln./2438/2022	MD RAHUL ALI Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	PP, ASSAM
5	Bail Appln./2440/2022	MOTIUR RAHMAN Versus THE STATE OF ASSAM	MR M AHMED MR A. ALI N. CHOUDHURY	PP, ASSAM
6	Bail Appln./2444/2022	JINTU KALITA Versus THE STATE OF ASSAM	MR D MEDHI B ALI SK MS K THAKUR	PP, ASSAM
7	Bail Appln./2450/2022	MINTU RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM	PP, ASSAM
8	Bail Appln./2452/2022	RITWIK SAMANTA Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS P BORA MS P DUTTA	PP, ASSAM
MOTION				
9	Crl.Pet./937/2022 FIXED	BADRUL ALOM Versus THE STATE OF ASSAM AND ANR	MR. J A AHMED	PP, ASSAM

10	Crl.Pet./941/2022 FIXED	MD. TAHSIN Versus TAIBA KHAN	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	
11	Crl.Pet./950/2022 FIXED.	JITENDER JAIN @ MONU Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. PP, ASSAM MR. R SALOI MR H AGARWAL MR J SINGH	
12	AB/2806/2022	JIYAUH RAHMAN Versus THE STATE OF ASSAM	MD. R ALI MR. A M KHAN	PP, ASSAM
13	AB/2808/2022	SANTOSH ROY AND 2 ORS Versus THE STATE OF ASSAM	MR S N SARMA SENIOR ADVOCATE MS. S PHUKAN	PP, ASSAM
14	AB/2810/2022	SUKUMAR BASUMATARY Versus THE STATE OF ASSAM	MR. U SAIKIA MR. K SINGHA MR. S D ROY	PP, ASSAM
15	AB/2811/2022	IMDADUL ISLAM Versus THE STATE OF ASSAM	MR. A M ALAMAN MR. A S TAPADER MR M AHMED	PP, ASSAM
16	AB/2814/2022	FATIMA W. K. JANNAT Versus THE STATE OF ASSAM	MD S HOQUE MS. A BORUAH MR. M DEKA MR. F A FAROOQUE	PP, ASSAM
17	AB/2815/2022	MD. SHIRAJUL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
18	AB/2816/2022	PRANDHAN BANIK Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA MS M DAS	PP, ASSAM
19	AB/2820/2022	JAKIR HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
20	AB/2824/2022	NITYANANDA SAIKIA Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ	PP, ASSAM
21	AB/2825/2022	JOHIRUL ISLAM @ JOHIRUL HOQUE Versus THE STATE OF ASSAM	MR M Z SHAH MR A S SK	PP, ASSAM
<u>ADMISSION</u>				
22	Crl.Pet./512/2022 WITH LCR 3 FILES, FIXED	ABDUL JALIL AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S ISLAM MR A HAWARI	MR F KHAN (r-2) MR U CHAUDHURY (r-2) MS BISMITA BARMAN (r-2) PP, ASSAM
23	Crl.Pet./734/2022 FIXED	DULANMONI DEKA Versus SMT. PARISMITA BARMAN	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	MR D K BORDOLOI MS. J BAISHYA
<u>BAIL HEARING (BA)</u>				
24	Bail Appln./2121/2022 WITH CASE DIARY, FIXED	DIPAK RABHA Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
25	Bail Appln./2284/2022 FIXED	MD. SAFIUR RAHMAN @ BABUL ALI Versus THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN MRS. S ISLAM MR. I RAHMAN	PP, ASSAM
26	Bail Appln./2291/2022 FIXED	JAHAR ALI SK AND 2 ORS. Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. I U CHOWDHURY	MR. S U AHMED
27	Bail Appln./2296/2022 FIXED	SHAH JAHAN AHMED @ APPU Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
28	Bail Appln./2308/2022 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. D F A AHMED MR. J LASKAR MR R DAS	PP, ASSAM

29	Bail Appln./2312/2022 FIXED	KANU DEV Versus THE STATE OF ASSAM	MR. L N DIHINGIA MR. A K SAHU	PP, ASSAM
<u>BAIL HEARING</u>				
30	AB/3892/2021 FIXED	SAFIKUL ISLAM Versus THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM
31	AB/1955/2022 FIXED	AMBIA KHATUN AND 5 ORS. Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL S ISLAM	PP, ASSAM
32	AB/2146/2022 FIXED	LUKU DEWARAH Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MS R A MOSTAFI	PP, ASSAM
33	AB/2267/2022 FIXED	MAGADH CH. BORO @ MAGOTH BORO AND 2 ORS. Versus THE STATE OF ASSAM	MR. K N KALITA MR B ISLAM	PP, ASSAM
34	AB/2277/2022 FIXED	SABBIR ALI Versus THE STATE OF ASSAM	MR N J DUTTA MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
35	AB/2287/2022 FIXED	BITOPAN HAZARIKA Versus THE STATE OF ASSAM	MR. M A I HUSSAIN	PP, ASSAM
36	AB/2315/2022 FIXED	ABDUL KARIM Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
37	AB/2330/2022 FIXED	ANWAR HUSSAIN LASKAR AND ANR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA B. PATHAK	MR. B SAHARIA MS A BEGUM PP, ASSAM
38	AB/2386/2022 FIXED	ABDUL KALAM @ ABUL KALAM Versus THE STATE OF ASSAM	MD K RAHMAN	PP, ASSAM
39	AB/2456/2022 FIXED	LABANYA PRASHAD MAZUMDAR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
40	AB/2464/2022 FIXED	AZIZUR ROHMAN @ AJIJUR RAHMAN BEPARI AND 14 ORS Versus THE STATE OF ASSAM	MR. R ISLAM	PP, ASSAM
41	AB/2467/2022 FIXED	ZIA UDDIN LASKAR AND 2 ORS Versus THE STATE OF ASSAM	MR. A Y CHOUDHURY MRS. Z AKHTAR MR. T A CHOUDHURY	MR. S Y AHMED MR M DEY PP, ASSAM
42	AB/2474/2022 FIXED	AVISHEK DEY Versus THE STATE OF ASSAM	MR. K KALITA	PP, ASSAM
43	AB/2506/2022 FIXED.	IMRAN ALI AHMED @ IMRAN HUSSAIN AND 3 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR S HOQUE	PP, ASSAM
44	AB/2516/2022 FIXED	DR. MONGVE KRO AND ANR Versus THE STATE OF ASSAM	MR SARFRAZ NAWAZ MD F FARIDI	PP, ASSAM
45	AB/2523/2022 FIXED	RAJA TANTI @ SAYTONARAYAN TANTI Versus THE STATE OF ASSAM	MR. S C BISWAS MR D BANIA MR. P S BISWAS MS. J GHOSH MS. R DEVI	PP, ASSAM
46	AB/2558/2022 FIXED	MOHSIN HUSSAIN Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
47	AB/2592/2022 FIXED	DIGANTA BORDOLOI Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MR. R KONWAR	PP, ASSAM

48	AB/2601/2022 FIXED	ASHIQUE UZ ZAMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A I HUSSAIN MR. S H ZAMAN	PP, ASSAM
49	AB/2664/2022 FIXED	ABDUS SAMAD Versus THE STATE OF ASSAM	MR G SAROWAR MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
50	AB/2672/2022 FIXED	MAJMAL ALI Versus THE STATE OF ASSAM	MR. B HALDAR MR B DEORI	PP, ASSAM
51	AB/2698/2022 FIXED	SHAJAHAN ALI @ SHAHAJAHAN SK Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. L R MAZUMDER MR. A Z AHMED	MR. A AHMED MR. I U CHOWDHURY PP, ASSAM
52	AB/2709/2022 FIXED	RAKESH BAISHYA Versus THE STATE OF ASSAM	MR. J KALITA MS. S. KAR	PP, ASSAM

ORDERS

53	CrI.A./141/2021 WITH OFFICE NOTE, LCR 4 FILES, FIXED	PARESH KAKOTY Versus THE STATE OF ASSAM AND ANR.	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	PP, ASSAM
	WITH I.A.(CrI.)/337/2021 in CrI.A./141/2021	PARESH KAKOTY Versus THE STATE OF ASSAM AND ANR.	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	PP, ASSAM
54	CrI.A./148/2022 WITH OFFICE NOTE, LCR 4 FILES, B/O	MITHUN BISWAS Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR P KATAKI MS A DAS MR. P S BISWAS MS. S DEBNATH	MS S UPADHYAYA (R-2) PP, ASSAM
	WITH I.A.(CrI.)/372/2022 in CrI.A./148/2022	MITHUN BISWAS Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. S DEBNATH	PP, ASSAM
55	CrI.Pet./193/2022 FIXED	SYED RIJU AHMED Versus THE STATE OF ASSAM AND ANR	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA	PP, ASSAM
56	I.A.(CrI.)/420/2022 BA 908/2022(D/O) in Bail Appln./908/2022	MOUSUMI SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM

STAY MATTERS

57	CrI.Pet./371/2021 WITH LCR 3 FILES, B/O	SAJU THACHETHUKUDY KURIAKOSE AND ANR Versus THE STATE OF ASSAM AND ANR	G UDDIN MS ANNA K P	MR C KUMAR (R-2) PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 23/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022

8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MS. D GHOSH	21-09-2022	To	23-09-2022
17)	MR. U SARMA	23-09-2022	To	26-09-2022
18)	MR. M TALUKDAR	23-09-2022	To	23-09-2022
19)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,23rd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 1 TO 59), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/692/2021	RAMEN SIL AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR A ALI MR. S ISLAM MS A HUSSAIN MR. Y ALI	SC, ELEM. EDU SC, N C T E ASSTT.S.G.I. SC, SSA
2 WP(C)/697/2021	NISHA RANI ROY AND 19 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN MR A ALI MR. Y ALI	SC, ELEM. EDU SC, N C T E ASSTT.S.G.I. SC, SSA
3 WP(C)/2763/2021	LILA KANTA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. N ISLAM MS TH A DEVI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
4 WP(C)/6980/2021	JAKIR HUSSAIN CHOUDHARY Versus THE STATE OF ASSAM AND 5 ORS	MR. A Y CHOUDHURY MS B DAS	SC, ELEM. EDU MR. A K DUTTA (r-6) MR. B PURKAYASTHA (r-6)
5 Cont.Cas(C)/537/2022	NANDA NATH GAM Versus SMTI. SURANJANA SENAPATI	MR C GOSWAMI	
6 Cont.Cas(C)/538/2022	DR. DEEPALI DAS Versus DR. AMIYA RAJBANGSHI AND 2 ORS	MR G CHOUDHURY MR. ARIF AHMED	
7 WP(C)/2153/2022	RIAZ AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F Z MAZUMDER MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
8 WP(C)/2295/2022	TAYABUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F Z MAZUMDER MR. H A LASKAR A. H. AHMED	SC, ELEM. EDU GA, ASSAM
9 WP(C)/4336/2022	HIMANTAJYOTI SONOWAL Versus THE STATE OF ASSAM AND 3 ORS	MR N N UPADHYAYA MR. B B KAKATI E. YANTHAN	SC, ELEM. EDU GA, ASSAM
10 WP(C)/5413/2022	DURGA PRASAD BHATTACHARJEE Versus THE STATE OF ASSAM AND 4 ORS	MR. I H BARBHUIYA MR. I H BARBHUIYA MS R RAJKHOWA	SC, SEC. EDU. GA, ASSAM

11	WP(C)/5421/2022	MINAR HUSSAIN AND 21 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N M SARKAR	SC, SEC. EDU. GA, ASSAM
12	WP(C)/5682/2022 FIXED	MURALI BASA Versus ASSAM UNIVERSITY AND 3 ORS	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	SC, ASSAM UNIVERSITY
13	WP(C)/5795/2022 FIXED	DRONA KANTA DAS Versus THE STATE OF ASSAM AND 9 ORS	MR D K MEDHI P BORUAH	SC, SEC. EDU. GA, ASSAM SC, AG
14	WP(C)/6218/2022	LAXMI NARAYAN SETHI Versus THE ASSAM UNIVERSITY AND 2 ORS	MR. M K CHOUDHURY MR. M DUTTA MS S DEV	SC, ASSAM UNIVERSITY
15	WP(C)/6223/2022	ADNAN SAMI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B RAHMAN	SC, EDU SC, FINANCE
16	WP(C)/6225/2022	SMTI MINA HAZARIKA AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH MS. B CHOWDHURY LUAYING	SC, ELEM. EDU
17	WP(C)/6229/2022	ARABJAN NESSA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	SC, ELEM. EDU GA, ASSAM
18	WP(C)/6239/2022	RANJIT DEORI Versus THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU
19	WP(C)/6241/2022	PRADIP SINHA Versus THE STATE OF ASSAM AND 5 ORS	MR M R ADHIKARI MS S P CHETRY	SC, ELEM. EDU SC, FINANCE
20	WP(C)/6244/2022	SMT. FATEMA NARGIS CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, HIGHER EDU SC, U G C
21	WP(C)/6246/2022	MANAB DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	SC, EDU
22	WP(C)/6257/2022	FORCE NO. 005132172 CONSTABLE/BAND C LALDINLIANA Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR	ASSTT.S.G.I.
23	WP(C)/6259/2022	MUSSTT SOFIA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR H DAS MR. B C DEKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
24	WP(C)/6262/2022	MD. AHEDUL HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MS. A TALUKDAR S BORA	SC, SEC. EDU.
25	WP(C)/6265/2022	TARULATA SAHARIA Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	SC, ELEM. EDU GA, ASSAM
26	WP(C)/6274/2022	TAPAN CH. MAHANTA AND ANR. Versus THE GAUHATI UNIVERSITY ADN 4 ORS.	MR. U DUTTA MR. B. KUMAR	SC, G U
27	WP(C)/6276/2022	IBRAHIM ALI AND 12 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 4 ORS (E)	MR A R BHUYAN MR. W RAHMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
28	WP(C)/6284/2022	RANJIT NARZARY Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU SC, APSC SC, N C T E

29	WP(C)/6287/2022	DAIMU ISLARY Versus THE STATE OF ASSAM AND 5 ORS	MS S P CHETRY	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM
30	WP(C)/6289/2022	DHARANI MEDHI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD BASANTI CHETIA MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	SC, SEC. EDU. SC, BTC
31	WP(C)/6304/2022	DULAL ROBI DAS AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. N H LASKAR MS. J GHOSH	SC, SEC. EDU. GA, ASSAM
32	WP(C)/6323/2022	RANJAN PEGU Versus THE STATE OF ASSAM AND 3 ORS	MR. A KHANIKAR	GA, ASSAM SC, EDU
33	WP(C)/6325/2022	DOMBORU BORA Versus THE STATE LEVEL COMMITTEE FOR COMPASSIONATE APPOINTMENT AND 4 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, SEC. EDU.
34	WP(C)/6329/2022	KHAIRUN NAHAR BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR MINTU SAIKIA MR. N ISLAM MS TH A DEVI	SC, SEC. EDU.
35	WP(C)/6331/2022	BINOD KARMAKAR AND ORS Versus THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR S GAUTAM M R Sharma	SC, ELEM. EDU SC, SSA
<u>ADMISSION</u>				
36	WP(C)/2542/2020 FIXED	ABDUS SAMAD Versus THE STATE OF ASSAM AND 5 ORS.	MR. D F A AHMED MR. J LASKAR	SC, ELEM. EDU
37	WP(C)/1482/2021 WP(C) 6896/18(D/O), FIXED	RASHMI REKHA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. D BORAH MR. R DOWARAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
38	WP(C)/2319/2021 FIXED	GOPAL KATEL Versus THE STATE OF ASSAM AND 9 ORS	MR P BHARDWAJ	SC, ELEM. EDU MR. A RAJKHOWA (R-7 TO 10) MR. R P HAZARIKA (R-7 TO 10)
	WITH I.A.(Civil)/2318/2021 in WP(C)/2319/2021	BIREN BHUYAN AND ANR Versus GOPAL KATEL AND 8 ORS.	MR. A RAJKHOWA MR. R P HAZARIKA	SC, ELEM. EDU
39	WP(C)/4917/2021 FIXED	ASHOK DUTTA AND 14 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
	WITH			
40	WP(C)/1786/2019	PINTU LAL DEY AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
	WITH			
41	WP(C)/4175/2020	PINTU LAL DEY AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU SC, FINANCE
	WITH			
42	WP(C)/5381/2021	ABHIJIT PURKAYASTHA AND 19 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
43	WP(C)/1353/2022 FIXED	KISHOR KUMAR NATH AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR D C NATH	SC, SEC. EDU.

44	WITH WP(C)/5831/2021	HARICHANDRA BARUAH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	SC. EDU.
45	WITH WP(C)/6728/2021	GHANA CHIRANG AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, EDU
46	WITH WP(C)/7026/2021	KHAIRUZZAMAN SHAHNIAR Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC. EDU.
47	WITH WP(C)/7028/2021	AKRAUL MOSTAFA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC. EDU.
48	WITH WP(C)/1366/2022	PUTUL BARUAH AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR D C NATH	SC, SEC. EDU. SC, SEC. EDU. SC, SEBA
49	WITH WP(C)/1546/2022	DIPANJALI GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, SEC. EDU.
50	WITH WP(C)/1603/2022	JAYANTA DAS AND 4 ORS. Versus STATE OF ASSAM AND 6 ORS.	MR S BORTHAKUR MR D C NATH MR. P. SINGHA MR M MONDAL	SC, SEC. EDU. SC, SEC. EDU.
51	WITH WP(C)/1607/2022	PRONAB DAS AND 5 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR D C NATH	SC, SEC. EDU.
52	WITH WP(C)/1618/2022	GOLAP CH. RAJBONGSHI AND 5 ORS. Versus STATE OF ASSAM AND 6 ORS.	MR S BORTHAKUR MR D C NATH MR. P. SINGHA MR M MONDAL	SC, SEC. EDU. SC, SEC. EDU.
53	WITH WP(C)/2083/2022	HITESH CH. DEKA AND 4 ORS. Versus STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR D C NATH MR M MONDAL	SC, SEC. EDU. SC, SEBA
54	WITH WP(C)/4735/2022	PRAHLAD CH NATH AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR D C NATH MR. P. SINGHA	SC, SEC. EDU. SC, SSA
55	WITH WP(C)/4759/2022	ABDUL BARIQUE AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR D C NATH MR. P. SINGHA	SC, SEC. EDU. SC, SSA
56	WP(C)/4910/2022 FIXED	MRS. ARVINDER KAUR Versus THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MR J ABEDIN MR G CHAMUAH	SC, SEC. EDU. GA, ASSAM
57	WP(C)/5509/2022 FIXED	MOMI GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, EDU SC, FINANCE

ORDERS

58	Cont.Cas(C)/496/2019 FIXED	ALL B.T.A.D. SCHOOL MOTHER TEACHERS' ASSOCIATION AND ANR. Versus ALOK KUMAR, IAS AND ORS.	MR. K N CHOUDHURY MR P SARMA	MS M HAZARIKA MR. D SAIKIA (R- 9,11,16,17) MR. D MOZUMDER MR S M T CHISTIE MR. B CHOUDHURY (R11, r-14) MR. A K BHUYAN MS. B BHUYAN MR. S BORA MR. S BORA MR. S P BHATTACHARJEE MS. R B BORA MS. R B BORA MR R DHAR MR. R MAZUMDAR MR. P K BORAH (R2) MR. B GOGOI (r-17) MS. N CHOUDHURY MR P NAYAK MR P NAYAK MS. P PATHAK MR. M BORAH MR B KAUSHIK MS. S KHOUND MR. K P PATHAK (R2) MR. S BISWAS MS. Y S PHOM MR A TALUKDAR SC, WPT AND BC SC, BTC
	WITH I.A.(Civil)/895/2020 in Cont.Cas(C)/496/2019	ALL B.T.A.D. SCHOOL MOTHER TEACHERS ASSOCIATION AND ANR. Versus KUMAR SANJAY KRISHNA, IAS	MR P SARMA	
59	Cont.Cas(C)/368/2020	JAYANTA DAS AND 7 ORS. Versus PRITAM SAIKIA AND 3 ORS.	MR. R K TALUKDAR MR. R BORO MR A BORUAH MS A DEURI MR. C BARUAH	MR. D SAIKIA MR S NEOGI MR. R MAZUMDAR MR. R MAZUMDAR MS H TERANGPI
60	Cont.Cas(C)/471/2020	KUMUD CHANDRA GOGOI Versus PREETAM SAIKIA AND 3 ORS	MR. R K TALUKDAR MR. R BORO MS. P RABIDAS	MR. D SAIKIA MR S M T CHISTIE MR. P K BORAH MR. B DEORI MR B KAUSHIK
61	Cont.Cas(C)/473/2020	HEM CHANDRA GOGOI Versus PREETAM SAIKIA AND 3 ORS	MR. R K TALUKDAR MR. R BORO MS. P RABIDAS	MR. D SAIKIA MR. B DEORI MR B KAUSHIK MS N M SARMA
62	Cont.Cas(C)/500/2020	MALATI BEPARI Versus SEWALI DEVI SHARMA	MR I HAQUE	MR. D SAIKIA MR B KAUSHIK MS. N BORDOLOI
63	Cont.Cas(C)/523/2020	RAISUMAI BRAHMA Versus PREETAM SAIKIA AND 4 ORS.	MR. K R PATGIRI MRS. C DAS	MR. D SAIKIA MR. P K BORAH MS. N BORDOLOI
64	Cont.Cas(C)/194/2022 FIXED	BHAIRAB KUMAR MEDHI AND 3 ORS Versus PREETOM SAIKIA, IAS AND ANR.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	
		HEARING		
65	WP(C)/3664/2017 FIXED	GOLAP HUSSAIN Versus THE STATE OF ASSAM and 8 ORS.	MR.R C SAIKIA MR.P KHATANIAR MR. A M AHMED MR G K SINGH MS.K SAIKIA MR. M K HUSSAIN MR K U AHMED MS R DEKA	MR. S AHMED SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION MD Y ALI SC, BTC

STAY MATTERS

66 WP(C)/5063/2022
FIXED

IMDADUR RAHMAN LASKAR
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. S C BISWAS
MR. L R MAZUMDER
MS J HAZARIKA
MR. A ISLAM
MS. J GHOSH

SC, SEC. EDU.
MR. A K DUTTA (r-4)
MR. B PURKAYASTHA (r-4)

WITH
I.A.(Civil)/2644/2022
in WP(C)/5063/2022

IMDADUR RAHMAN LASKAR
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. S C BISWAS
MS. J GHOSH

SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 23/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MS. D GHOSH	21-09-2022	To	23-09-2022
17)	MR. U SARMA	23-09-2022	To	26-09-2022
18)	MR. M TALUKDAR	23-09-2022	To	23-09-2022
19)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,23rd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2415/2022 B/O	LAMESWAR DOLEY Versus THE STATE OF ASSAM	MRS A BUJARBARUAH MS N DAS	PP, ASSAM
2	Bail Appln./2445/2022	JABIR AHMED LASKAR Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
3	Bail Appln./2447/2022	SAHABUDDIN ALI Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
4	Bail Appln./2449/2022	ANANTA KR BARMAN @ BIJU BARMAN Versus THE UNION OF INDIA	SWATI. B. BARUAH (TG) MR I AHMED	ASSTT.S.G.I.
5	Bail Appln./2451/2022	LALCHAND ALI Versus THE STATE OF ASSAM	MRS. S KHATANIAR MR. S MUNIR	PP, ASSAM
MOTION				
6	Crl.Pet./827/2022 WITH LCR 3 FILES, FIXED	UTTAM DAS Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MR K M BORA	PP, ASSAM
7	Crl.Pet./830/2022	BALARAM SHIL AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. H A SARKAR	PP, ASSAM
8	Crl.Pet./846/2022	WAHEDUR RAHMAN Versus MST. RUNU BEGUM	MS. T SOM MR H DAS MS. U HAZARIKA MR. P TELI	
9	Crl.Pet./878/2022	RAJU DOWARAH Versus THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MR. P DOWARAH	PP, ASSAM
10	Crl.Pet./934/2022 FIXED	MOHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MS S PATAR	PP, ASSAM

11	Crl.Pet./970/2022	M/S OM SAI TRADING COMPANY AND ANR Versus THE STATE OF ASSAM AND ANR	DR. AK SARAF MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
12	Crl.Pet./971/2022	TANCHENG PHUKAN Versus THE STATE OF ASSAM AND ANR	MR. K R PATGIRI MR. B GOGOI	PP, ASSAM
13	Crl.Pet./972/2022	UTPALA DAS Versus THE STATE OF ASSAM AND ANR	MR. R MAJUMDAR MR B C MUCHAHARY N. LOHE	PP, ASSAM
14	Crl.Pet./973/2022	BABUL ALI @ DEWAN Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
15	Crl.Pet./974/2022	MANOJ HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	PP, ASSAM
16	Crl.Pet./976/2022 B/O	MARCOFED (NAGALAND STATE CO OPERATIVE MARKETING AND CONSUMERS FEDERATION LTD) Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
17	AB/2812/2022	BABU BARMAN AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR S PAUL MR R L CHUTIA	PP, ASSAM
18	AB/2813/2022	ABDUL BAREK Versus THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL	PP, ASSAM
19	AB/2821/2022	JAGADISH SAH Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. M DEVI	PP, ASSAM
ADMISSION				
20	Crl.A./182/2022	SRI DEBASISH MAZUMDAR Versus N R CONSTRUCTION AND ANR	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MR H K SARMA	MR P DEKA(R-1,2) MR. B BORAH (R-1,2)
21	Crl.A./225/2022	SANTALI RAY @ SONTALI ROY Versus RAJIB SONOWAL	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	
22	Crl.A./229/2022	MUKUT DAS Versus THE STATE OF ASSAM	MS M D MEDHI MR. B C DAS	
	WITH I.A.(Crl.)/550/2022 in Crl.A./229/2022	MUKUT DAS Versus THE STATE OF ASSAM	MS M D MEDHI	
23	Crl.A./230/2022	PINKU ALI Versus THE STATE OF ASSAM AND ANR.	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	
24	Crl.A./235/2022	DIGANTA SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MS. R M SAIKIA	PP, ASSAM
	WITH I.A.(Crl.)/562/2022 in Crl.A./235/2022	DIGANTA SAIKIA Versus THE STATE OF ASSAM AN ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MS. R M SAIKIA	PP, ASSAM

BAIL HEARING (BA)

25	Bail Appln./683/2022 BA 691/2022(D/O), WITH CASE DIARY, FIXED	ACHCHELAL SAHANI@ AKSHAYLAL SAHANI Versus THE NCB	MR P KATAKI MRS R BEGUM MS. M DEVI	SC, NCB
26	Bail Appln./1272/2022 WITH CASE RECORD, FIXED	SWARN SINGH Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
27	Bail Appln./1785/2022 WITH CASE DIARY AND CASE RECORD	MD. TASEER ALI @ SALAM ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
28	Bail Appln./1923/2022 WITH CASE DIARY, FIXED	SAHADUL ISLAM @ SHAHADUL ISLAM Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
29	Bail Appln./2057/2022 FIXED	MD. IBRAHIM ALI Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. J SAIKIA MS. S KAKATI	PP, ASSAM
30	Bail Appln./2058/2022 FIXED	MD. MAJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. J SAIKIA MS. S KAKATI	PP, ASSAM
31	Bail Appln./2068/2022 WITH CASE RECORD AND CASE DIARY	BIJOY SAHU AND ANR Versus THE STATE OF ASSAM	MR M AHMED MR A. ALI N. CHOUDHURY	PP, ASSAM
32	Bail Appln./2123/2022 WITH CASE DIARY, FIXED	RUHUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS MR M BASUMATARI MR. P M KALITA	PP, ASSAM
33	Bail Appln./2126/2022 FIXED	ANANDA GOGOI Versus THE STATE OF ASSAM	MR. K K HANDIQUE	PP, ASSAM
34	Bail Appln./2135/2022 FIXED	MAYNAL HOQUE Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
35	Bail Appln./2140/2022 FIXED	KARTICK MURA AND 2 ORS. Versus THE STATE OF ASSAM	MR. A KHAN MR. M DUTTA	PP, ASSAM
36	Bail Appln./2157/2022 FIXED	BAHARUL ISLAM Versus STATE OF ASSAM	MS. G BORAH	PP, ASSAM
	WITH I.A.(CrI.)/549/2022 in Bail Appln./2157/2022	BAHARUL ISLAM Versus STATE OF ASSAM	MS. G BORAH	PP, ASSAM SC, FOREST
37	Bail Appln./2158/2022 FIXED	SANATAN DEKA Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
38	Bail Appln./2242/2022 FIXED	DAKSHINA ROY @ DAKSHINA RANJAN ROY Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
39	Bail Appln./2246/2022 FIXED	RUBY DUTTA @ SIPRA DUTTA DAS Versus THE STATE OF ASSAM	MR. DILIP DEY	PP, ASSAM
40	Bail Appln./2339/2022 FIXED	PALLABI CHOUDHURY @ PALLAVI CHOUDHURY Versus THE STATE OF ASSAM	MR. P P BARUAH MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
41	Bail Appln./2439/2022	RATNESWAR DAS Versus THE STATE OF ASSAM	MR. N DEKA MR. M GOGOI MR A R BAROOAH	PP, ASSAM
<u>BAIL HEARING</u>				
42	AB/1525/2022	USUF ALI @ YUSUF ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED	PP, ASSAM

43	AB/1586/2022	AIMONA KHATUN Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
44	AB/1625/2022 FIXED	RUPCHAN ALI AND ANR. Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
45	AB/1774/2022 FIXED	AFRUZA KHATUN @ JASMIN KHANOM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
46	AB/1842/2022	UTPAL DAS AND 2 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
47	AB/2139/2022	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
48	AB/2150/2022	MD. TAHER ALI @ TAHIR HUSSAIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
49	AB/2195/2022 FIXED	KAMAKHYA PANDIT Versus THE STATE OF ASSAM	MR. B BARUAH MR S HUSSAIN	PP, ASSAM
50	AB/2230/2022	ROSIDUL ISLAM Versus THE STATE OF ASSAM	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	PP, ASSAM
51	AB/2324/2022 FIXED	HIRAK JYOTI SARMA AND 2 ORS. Versus THE STATE OF ASSAM	MR. N BORAH MR H MAZUMDER	PP, ASSAM
	WITH			
52	AB/2010/2022	MADHAB BEZBARUAH Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI MS. P PHUKAN	PP, ASSAM
	WITH			
53	AB/2067/2022	RAKESH DEKA Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
54	AB/2438/2022 FIXED.	NAZRUL HAQUE AND 4 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR K HUSSAIN	PP, ASSAM
55	AB/2493/2022	LOKMAN ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
56	AB/2500/2022	ANARUL HUSSAIN @ ANUWAR AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
57	AB/2502/2022	JITEN BISWAS Versus THE STATE OF ASSAM	MR. M RAHMAN	
		ORDERS		
58	CrI.A./145/2022 WITH LCR 5 FILES, B/O	NAUSHAD ALI Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	PP, ASSAM
	WITH I.A.(CrI.)/369/2022 in CrI.A./145/2022	NAUSHAD ALI Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MS. D GHOSH	21-09-2022	To	23-09-2022
17)	MR. U SARMA	23-09-2022	To	26-09-2022
18)	MR. M TALUKDAR	23-09-2022	To	23-09-2022
19)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,23rd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 61 TO 128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/2899/2022 in WP(C)/5874/2022	MUKUT RAMCHIARY AND 8 ORS. Versus KANAK LATA DAS AND 7 ORS.	MR. K N CHOUDHURY MR. B RAHMAN N GAUTAM	SC, P AND R.D. GA, ASSAM MR J H SAIKIA
	WITH WP(C)/5874/2022	KANAK LATA DAS Versus THE STATE OF ASSAM AND 15 ORS	MR. B C DAS MR J H SAIKIA	MR. K N CHOUDHURY (r-8 to 16) SC, P AND R.D. GA, ASSAM N GAUTAM (r-8 to 16)
ADMISSION				
2	WP(C)/2743/2015 FIXED	GOLAPUDDIN SK. and 3 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. R GOSWAMI MR. I ALAM MR. T SK	GA, ASSAM MRS. V L SINGH MR. N J DUTTA MS. P BHATTACHARJEE (SC, ASSAM ELECTRICITY GRID CORP.)
3	WP(C)/6071/2015 PERSONAL APPEARANCE, FIXED	MONI KANTA TAYUNG Versus THE UNION OF INDIA and 5 ORS	MS.R B BORA MR.U J SAIKIA MS.J DAS	MS B DEVI GA, ASSAM MR G P GOWALA MR. B DEORI MR B K DAS, ADDL. SC. RLY. MR H P NEOG SC, RAILWAY
4	WITH WP(C)/631/2021	NORTHEAST FRONTIER RAILWAYS AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B K DAS MR. H P NEOG	MS. R CHOUDHURY (R-4) MR J P DAS (R-4) MR. U J SAIKIA (R-4) MR. B DEORI SR. GA, ASSAM SC, REVENUE
5	WP(C)/4223/2016 FIXED	M/S. ARYAN ENTERPRISE Versus THE STATE OF ASSAM and 3 ORS	MR.G BOKALIAL MR.S BORTHAKUR	GA, ASSAM

6	WP(C)/2602/2017	DR. UTPAL BORA Versus THE UNION OF INDIA and 8 ORS.	MS.S G BARUAH	GA, ASSAM C.G.C. MR.S K MEDHI MR R DHAR, SC, WPT & BC DEPTT. ASSTT.S.G.I.
7	WP(C)/3228/2017 FIXED	GEETA DEVI and 4 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.S CHAMARIA MR.D SARMAH MR.M PHUKAN MR.S CHANDAK	GA, ASSAM
8	WP(C)/3683/2017 FIXED	NABAM JOYCY Versus THE STATE OF ASSAM and 2 ORS.	MR.S K MEDHI MR.A DAS MR.S R RABHA MR.R BAISHYA	GA, ASSAM
9	WP(C)/858/2018	M/S. A.M.ENTERPRISE Versus NORTH EAST FRONTIER RAILWAY AND 4 ORS.	MR E AHMED MR. S Z RAHMAN MR. S Z RAHMAN MR. A DEB	MR. B K DAS (R3) SC, RAILWAY
10	WP(C)/7457/2018 FIXED	PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITY Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R DUBEY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM SC, GDD SC, G M D A SC, REVENUE
11	WP(C)/7620/2018	NO. 151/152 KARMARI NANDINI MEEN SAMABAI SAMITY LTD. Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND 2 ORS.	MS F AHMED MR. T ISLAM MS A BEGUM	MR A SARMA (SC, AFDC)
12	WP(C)/189/2019 FIXED	MAINAJAN KHATUN Versus THE HINDUSTAN PETROLEUM CORPORATION LTD AND 4 ORS.	MR. B D KONWAR SR. ADV. MD. A MATLIB MR. R KALITA MR. R DHAR MR H AGARWAL MR J SINGH MR A K AZAD	MR. S BORTHAKUR (R 1- R4) MR. S S ROY (R 1-R 4)
	WITH I.A.(Civil)/783/2022 in WP(C)/189/2019	NAZNIN HASSAN Versus MAINAJAN KHATUN AND 4 ORS. F	MR. N H BARBHUIYA	
13	WP(C)/2101/2019	BABU RAM SAH @ BABU SAH AND 20 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. S CHAUHAN MS S K CHAUHAN MR. A R SHOME MR. P MAJUMDAR	MR. R P SARMAH MR. P N SHARMA MS. G BORAH SC, REVENUE SC, K A A C
	WITH I.A.(Civil)/2248/2019 in WP(C)/2101/2019	DHAN SINGH DERA Versus BABU RAM SAH @ BABU SAH AND 26 ORS	MR. P N SHARMA	MR. S CHAUHAN MR. J CHUTIYA (SC, K A A C) MR. A R SHOME MR. P MAZUMDER
14	WP(C)/3574/2020 FIXED	M/S. FORZEN CARE Versus THE STATE OF ASSAM AND 3 ORS.	MR. L GOGOI	MR. D. NATH, SC, PWD
15	WP(C)/5071/2020 B/O	NEZAM UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A R TALUKDAR	SC, PWD
16	WP(C)/1957/2021 B/O	MES BUILDERS ASSOCIATION OF INDIA Versus THE UNION OF INDIA AND 5 ORS	MS. M BORAH MR S DAS	MR. B CHAKRABORTY C.G.C. MR. K K PARASAR ASSTT.S.G.I.
17	WP(C)/2095/2021	JAHANARA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. A WAHAB MR. M HUSSAIN MD. I H KHAN	GA, ASSAM MR. K K PARASAR (R-1) MR. C K S BARUAH ASSTT.S.G.I. SC, REVENUE SC, FINANCE

18	WP(C)/3941/2021 FIXED	M/S GREENLEAF ENTERPRISES AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA	GA, ASSAM MRS. A GAYAN (R5) MR. D NATH (SR. GA, ASSAM,R-6) SC, AGRI. DEPARTMENT SC, GMC
19	WP(C)/7224/2021	M/S MOHANPUR GPSS LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY G UDDIN MR. R HAZARIKA MS. P ADHIKARI MR. C CHAKRABORTY	GA, ASSAM
20	WITH WP(C)/2332/2022	M/S MOHANPUR GPSS LTD AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. JYOTIRMOY ROY G UDDIN MR H I CHOUDHURY MS. P ADHIKARI MS. P A TALUKDAR	GA, ASSAM
21	WP(C)/7366/2021	SAMSUL HOQUE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM MS. R CHOUDHURY (R4) MR N RAHMAN (R4) MS F N ZAMAN (R4) SC, REVENUE
22	WP(C)/157/2022 WITH WP(C)/2113/2022(D/O)	AFTAR UDDIN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM SC, REVENUE
23	WP(C)/542/2022 WITH WP(C)/4983/2018 (D/O)	MENUKA DEVI Versus THE UNION OF INDIA AND 5 ORS	MR. S UPADHAY MS. A LALA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
24	WITH WP(C)/3648/2016	LAKSHMI PRASAD SHARMA @ LAKHI PRASAD SHARMA and 7 ORS Versus ELECTION COMMISSION OF INDIA and 6 ORS	MR.M AHMED MRM MONDAL	GA, ASSAM ASSTT.S.G.I.
25	WITH WP(C)/505/2019	DALBAHADUR CHETRY AND 81 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR U S BORGHAIN MR. A BARUAH MR. P DUTTA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
26	WITH WP(C)/3583/2019 WITH LCR	KUDDUS ALI @ ABDUL KUDDUS Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2,3,4,7)
27	WITH WP(C)/6785/2019	MAYA DEVI Versus THE UNION OF INDIA AND 5 ORS.	MR. P SARMAH MR. P N SHARMA MR. S UPADHAY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
28	WITH WP(C)/1722/2020	KHARGAMAYA DEVI Versus THE UNION OF INDIA AND 5 ORS.	MR. P SARMAH MR. S UPADHAY MR. B KUMAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
29	WITH WP(C)/3583/2020	SUSILA GIRI Versus THE UNION OF INDIA AND 5 ORS.	MR. S UPADHAY MR. B KUMAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
30	WP(C)/1162/2022	BROJENDRA KUMAR GAYARI @ BRAJENDRA GAYARI Versus THE UNION OF INDIA AND 6 ORS	MS D CHAUDHURY MR A K PAUL	GA, ASSAM SC, NHAI ASSTT.S.G.I. SC, REVENUE SC, PWD

31	WP(C)/1420/2022 FIXED	SMTI. SURBALA NAMASHUDRA Versus THE STATE OF ASSAM AND 4 ORS	MS. A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM
32	WP(C)/2827/2022	PRADIP KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MISS S ROY MD F FARIDI	SC, PWD SC, FINANCE
	WITH			
33	WP(C)/2830/2022	PRADIP KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MISS S ROY MD F FARIDI	SC, PWD SC, FINANCE
	WITH			
34	WP(C)/2851/2022	PRADIP KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MD F FARIDI	MISS S ROY SC, PWD SC, FINANCE
	WITH			
35	WP(C)/2855/2022	PRADIP KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MISS S ROY MD F FARIDI	SC, PWD SC, FINANCE
36	WP(C)/3409/2022	MD. MUSLIM UDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	GA, ASSAM SC, IRRIGATION
37	WP(C)/3851/2022	RUMI KALITA SARKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. N J KHATANIAR	GA, ASSAM SC, EXCISE DEPTT.
		ORDERS		
38	WP(C)/1880/2018	SHIRAJUL ISLAM AND 8 ORS Versus THE STATE OF ASSAM AND 8 ORS.	MR M AHMED MD H R AHMED MR. A ISLAM	GA, ASSAM MR D KALITA MR H J TAMULI MS N KALITA
39	WP(C)/5315/2018	NOOR MOHAMOD BHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MR. A M CHOWDHURY	GA, ASSAM
40	WP(C)/5803/2018	SRI BROJEN GAYAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM
41	Cont.Cas(C)/741/2019	DIPAK KUMAR BHATTACHARYYA Versus BIPASHA DAS AND ANR.	MR D CHOUDHURY MR. T CHAKRABORTY MR. A D CHOUDHURY MR. P DUTTA	MR. P BOIRAGI MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI MR G G GOGOI MRS. B CHAKRABORTY
42	Cont.Cas(C)/114/2020	SUREN BORO Versus BIREN PHUKAN AND 2 ORS	MR. K BHATTACHARJEE MS B TALUKDAR MR. M SAIKIA	
43	Cont.Cas(C)/147/2020	AKHTER HUSSAIN AND 32 ORS. Versus ROSHNI APARANJI KORATI AND 2 ORS.	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY	MRS. D DAS BARMAN MRS. D DAS BARMAN
44	Cont.Cas(C)/179/2020	HIRALAL SHAW Versus A.N.HAZARIKA, ACS AND ANR.	MR. I A TALUKDAR MR. B HUSSAIN	MR. R DHAR
45	Cont.Cas(C)/405/2020	PALLAB BORKAKOTY Versus M.S.MANIVANNAN AND 4 ORS.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN MR K BROOK	MR. D SAIKIA MR. R BORPUJARI MR. B SARMA (SC, RAILWAY, R5) MR. A K SAHEWALLA (R-3, R-2) MR. W SHARMA (R-3, R-2) MR P GOGOI (R-2)

46	Cont.Cas(C)/189/2021 FIXED	JOYDEEP BHATTACHARJEE AND 2 ORS Versus DIGANTA SAIKIA AND 10 ORS.	MR. A BHATTACHARYA PETITIONER IN PERSON MR. J BHATTACHARJEE LEGAL AID COUNSEL	MR. B J GHOSH (R-1,2,3,4) MR H RAHMAN (R-1,2,3,4) MS. B HAZARIKA (R-1,2,3,4) MR. A K GUPTA (R9, R10) MS. L DEVI MR. M K DAS (R6) MR. R S MISHRA (R9, R10) MS R BORUAH (R6)
47	WP(C)/1668/2021	RAJANI KANTA DAS (DECEASED) LEGAL HEIRS AND 16 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR S DAS MR. H A SARKAR	SC, CO OP MR. B D GOSWAMI (R-12) MR G JALAN (R-3) MR. J M GOGOI (R-12) MS H DEKA (R-12) SC, FINANCE
48	WP(C)/1766/2021	BIREN SALOI @ BIREN KAKATI @ BIREN CHANDRA SALOI AND ANR Versus THE ASSAM ELECTRICITY REGULATORY COMMISSION AND 5 ORS	MRS M BARMAN MR. A DAS	GA, ASSAM SC, A S E B SC, REVENUE
49	WP(C)/2535/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD
	WITH I.A.(Civil)/1684/2021 in WP(C)/2535/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 6 ORS		SC, PWD ROAD ASSTT.S.G.I.
50	WP(C)/4941/2021	SURIYA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR H R CHOUDHURY	MR. A J SAIKIA (R-4,5) MR. B KAKATI (R-4,5) MR G S BORO (R-4,5) SC, FINANCE SC, PNB
51	Cont.Cas(C)/247/2022	SYED ZAKIR AHMED AND ANR Versus DEVASHISH SHARMA AND ANR	MRS. P GOSWAMI MS N SAIKIA	MR. D SAIKIA (R1) MR. S BORA (R1)
52	WP(C)/358/2022 FIXED	UTTAM DAS AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS M DAS	GA, ASSAM MR. K P PATHAK MR. D GOGOI MR B GOGOI (R-6,7)
53	I.A.(Civil)/1817/2022 in WP(C)/2691/2022	MANIK ALI AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR H RAHMAN MR S HOQUE	GA, ASSAM SC, REVENUE
	WITH WP(C)/2691/2022	MANIK ALI AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR S HOQUE	GA, ASSAM SC, REVENUE
	WITH			
54	Cont.Cas(C)/253/2022	MANIK ALI AND 4 ORS. Versus LEENA KUMARI PAWE AND 2 ORS.	MR. M K CHOUDHURY MR. S HOQUE	MR D KALITA MS. K PHUKAN (R-1) MR. D NATH
55	I.A.(Civil)/2142/2022 in WP(C)/683/2020	NILIMA DAS Versus THE STATE OF ASSAM AND 13 ORS.	MR. N K KALITA MR D DEKA	GA, ASSAM MR. M K BORO
	WITH WP(C)/683/2020	BASANTA DAS Versus THE STATE OF ASSAM AND 13 ORS.	MR. N K KALITA MR D DEKA	GA, ASSAM MR. P S DEKA, SC, REVENUE(R-1) MR. U K NAIR, SR. ADV. (R-4 To 14) MR. M K BORO (R-4 To 14)
56	WP(C)/3515/2022	MD. ALKAS ALI SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	DR G J SHARMA MR A KUDDUS	GA, ASSAM SC, BTC
57	WP(C)/4017/2022	SATYAJIT DAS AND ANR. Versus THE UNION OF INDIA AND ORS.	MR. S K GOSWAMI MR. N BARMAN	GA, ASSAM ASSTT.S.G.I. SC, BTC

58	WP(C)/4500/2022	JOHN MILLIK Versus THE UNION OF INDIA AND 6 ORS.	MR. S MITRA MR A K BORO	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, K A A C
59	WP(C)/4543/2022	JONAH TERANG Versus THE UNION OF INDIA AND 6 ORS.	MR. S MITRA MR A K BORO	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, K A A C
60	WP(C)/4585/2022	KHIROD DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY R. BARUAH MR. S N AHMED	SC, P AND R.D.
61	WP(C)/4598/2022	DHARANI TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	N CHAUDHURY	MR. A MANNAF MR I S MAZUMDAR (R6) MD A S ALI MS. P CHAKRABORTY (R6) SC, GMC

STAY MATTERS

62	WP(C)/2806/2022 FIXED	NITI CHAKRABORTY AND 40 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	GA, ASSAM MRS. R DEVI (C.G.C., R3, R4) SC, REVENUE ASSTT.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 23/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MS. D GHOSH	21-09-2022	To	23-09-2022
17)	MR. U SARMA	23-09-2022	To	26-09-2022
18)	MR. M TALUKDAR	23-09-2022	To	23-09-2022
19)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,23rd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 65 TO 100), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/463/2015 FIXED	ASSAM GANDHI SMARAK NIDHI Versus THE STATE OF ASSAM AND 2 ORS	MR.K N CHOUDHURY MR.A DHAR MRK K DAS MS.M MAHANTA	GA, ASSAM S N SARMA (r-4,5) MR P S DEKA, SC, REVENUE DEPTT. MR. N ALAM(R-4,5) MR. R BORPUJARI MR. M HUSSAIN (r-4,5) MR. K KALITA (r-4,5) SC, REVENUE AND DISASTER MANAGEMENT DEPT
	WITH I.A.(Civil)/615/2017 in WP(C)/463/2015	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR. Versus ASSAM GANDHI SMARAK NIDHI and 3 ORS	MR. N ALAM MR.S AHMED MR.S U AHMED MR.D DAS	MR.K N CHOUDHURY GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. MR.A DHAR MRK K DAS MS.M MAHANTA
2	WITH WP(C)/1236/2017	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR. Versus THE STATE OF ASSAM and 5 ORS.	S N SARMA MR.A SARMA(P -1&2) MR. N ALAM MR.K KALITA(P- 1&2) MR.S U AHMED MR.D DAS MR. M HUSSAIN MR. K KALITA MS.P KHOOND(P- 1&2) MR.S CHOWDHURY(P- 1&2) MR. F AHMED	MR.K N CHOUDHURY(R-6) GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. MR. R BORPUJARI MR.M MAHANTA(R-6) MR.A DHAR(R-6) SC, REVENUE AND DISASTER MANAGEMENT DEPT
3	WP(C)/2545/2019 FIXED	BIMAL CHANDRA DAS AND 36 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. M. K. DAS, (R-10-14) SC, P H E

4	WITH WP(C)/56/2019	R.K.MANI SANA SINGHA Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR K K GHOSH	GA, ASSAM MR. P N GOSWAMI MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA MR A DAS MR. B CHETRI SC, P H E
5	WITH WP(C)/1452/2020	RUPALI SAIKIA AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GHOSH MS. D PATHAK MS F AHMED	SC, P H E
6	WP(C)/2889/2020 B/O	SUMAN SUTRADHAR Versus THE CHAIRMAN CUM MD AND 3 ORS	MR. J LASKAR	SC, F C I
7	WP(C)/4938/2020 B/O	BAPAN DAS AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH MR. M C DAS	SC, IRRIGATION SC, FINANCE
8	WP(C)/5421/2020 CAVT. NO.07092/020, B/O	SOMA NATH Versus THE STATE OF ASSAM AND 10 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM MR. A Y CHOUDHURY MR. T A CHOUDHURY FOR CAVEATOR SC, REVENUE
9	WITH WP(C)/4949/2020 CAVT. NO. 07092/020,	ANUPOM SARMA Versus THE STATE OF ASSAM AND 10 ORS	MR. A H M R CHOUDHURY	GA, ASSAM MR. A Y CHOUDHURY, FOR CAVEATOR MR. N H LASKAR MR. T A CHOUDHURY (R 5- 11) SC, REVENUE
10	WP(C)/630/2021 FIXED	JAGAT DEKA Versus THE STATE OF ASSAM AND 16 ORS.	MR. U K NAIR MR R SINGHA	MR. S K DAS MR. S K DAS MR R KARIM (R- 7,9,10,13,14,16,17) MR D BARMAN MR D BARMAN SC, FOREST SC, PCB
11	WP(C)/1195/2021 B/O	LIPIKA DAS @ LIPIKA MAZUMDAR @ LIPIKA MAZUMDAR DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS. P CHAKRABORTY MRS. C DAS	SC, AG SC, HEALTH SC, BTC SC, FINANCE
12	WP(C)/2296/2021 B/O	CHANDRA KANTA DAS Versus ASSAM GRAMIN VIKASH BANK AND 3 ORS	MR. K R PATGIRI MS. C DAS	MR S DUTTA MR S DUTTA MR. A BHATTACHARYA MS K TALUKDAR MR. S DUTTA MR. A BHATTACHARJEE SC, A G V B
13	WP(C)/3387/2021 B/O	DHRUBA PRASAD GOSWAMI AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A D CHOUDHURY MR H KALITA	GA, ASSAM SC, TAXES SC, FINANCE SC, HEALTH
14	WP(C)/4429/2021 FIXED	MAHBUB ALI AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, GHC SC, FINANCE
15	WITH WP(C)/4389/2021	GAUTAM KUMAR NATH AND 35 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, FINANCE DEPTT. SC, GHC
16	WP(C)/5051/2021 B/O	HARI CHARAN HALOI Versus THE STATE OF ASSAM AND 4 ORS	MRS. R DEVI MR. A R TAHBILDAR	SC, AG SC, P H E
17	WP(C)/5677/2021 B/O	MUKUL HAZARIKA AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B C DAS MR. D A KAIYUM MR J ISLAM	SC, PNRD

18	WP(C)/5789/2021 B/O	JUTIKA BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. S K TALUKDAR MS. S T BOKTH	GA, ASSAM SC, HEALTH
19	WP(C)/5820/2021 B/O	JOY NARAYAN SARMA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI MR. A R TAHBILDAR	SC, P H E SC, FINANCE
20	WP(C)/5836/2021 FIXED	SUPRIYA BEGOM BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR M J QUADIR MR. K MIRA	GA, ASSAM
WITH				
21	WP(C)/5110/2020	WAHIDA BEGUM BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
22	WP(C)/5893/2021 B/O	DHRUBAJYOTI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MR. M BHATTARAI MR P BHATTACHARJYA	GA, ASSAM M KATAKY
23	WP(C)/5941/2021 B/O	MAHENDRA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. J SARMAH	GA, ASSAM SC, AG MR. S K MEDHI (r-2) SC, FINANCE
24	WP(C)/6306/2021 B/O	JITENDRA KUMAR DEURI Versus THE GAUHATI HIGH COURT AND 3 ORS	MR B D DAS	SC, G.H.C
25	WP(C)/399/2022 FIXED	PRABIN CHANDRA BORO Versus THE STATE OF ASSAM AND 2 ORS	MR. N N B CHOUDHURY MR. M DEWAN MR S DAS	MR. S K MEDHI MR. R BORPUJARI, SC, FINANCE DEPTT. MR. A HASAN, SC, AG SC, IRRIGATION
26	WP(C)/1499/2022	SAMINDRA NATH KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. A TALUKDAR S BORA	GA, ASSAM SC, FINANCE
27	WP(C)/3366/2022 B/O	TOPODHAR SALOI Versus THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH	SC, PWD
28	WP(C)/3559/2022 FIXED	TRISHNA BORGHAIN CHETIA Versus THE STATE OF ASSAM AND 5 ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. S P SHARMA MS U SHARMA MR. S AHMED	SC, P AND R.D. GA, ASSAM MR. T GOGOI SC. REVENUE
29	WP(C)/4205/2022 B/O	BHABANANDA PATHAK Versus THE STATE OF ASSAM AND 4 ORS	MR D R GOGOI MS. S E AHMED A. K. KANU	GA, ASSAM MR. N BARUAH (R-5) MR. R J DAS (R-5)
30	WP(C)/4348/2022	PARMA DOLEY Versus THE STATE OF ASSAM AND 3 ORS.	MS. D SONOWAL	SC, WPT AND BC SC, FINANCE
31	WP(C)/4761/2022 B/O	SUSHANTA KUMAR MONDAL Versus THE STATE OF ASSAM AND 6 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID D ROY	GA, ASSAM MR D K ROY (R-6) SC, WPT AND BC
32	WP(C)/5049/2022 CAVT. NO.08292/022, B/O	UMESH CH. DAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY	DR G J SHARMA MR. N DEKA (R-5) MR. M GOGOI (R-5) MR S HUSSAIN (R-5) SC, FOREST FOR CAVEATOR
33	WP(C)/5079/2022	BINOD CH. DEORI Versus THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MR. S UPADHAY MR. M SHARMA	SC, FOREST
ORDERS				
34	Cont.Cas(C)/261/2018	MAKANI DAS Versus MAHENDRA ADHIKARI	MS. B HAZARIKA MS. S K NARGIS MS N DAS	MR I AHMED
WITH				
35	WP(C)/2683/2016	SMTI. MAKANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MS.B HAZARIKA MS.S K NARGIS	SC, SOCIAL WELFARE

36	Cont.Cas(C)/49/2019 FIXED	SHYAMAL KANTI AICH Versus BORSINGH RONGPI AND ANR.	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	MR. B GOSWAMI MS. S CHUTIA MR. P KAKATI
37	Cont.Cas(C)/210/2019	MADHAB CH. KALITA Versus RAKESH KUMAR	MR. S K DAS MR R KARIM	
	WITH			
38	WP(C)/5123/2017	TIRTHA NATH HAZARIKA and 15 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.U K NAIR MR.A CHETRY MR.H K DAS MR.M P SARMA	GA, ASSAM MR C GOSWAMI SC, FINANCE
	WITH			
39	WP(C)/5825/2017	TIRTHA NATH HAZARIKA and 7 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.A CHETRY MS.P BORGHAIN MS.N SHYAMAL MR.M P SARMA	GA, ASSAM MR. S K DAS (R4-R6, R8- R11) MR R KARIM (R4-R6, R8- R11)
	WITH			
40	WP(C)/4535/2019	MADHAB CH. KALITA Versus THE STATE OF ASSAM AND ANR	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM
	WITH			
41	WP(C)/7340/2019	PRATUL BEZBARUAH AND 6 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM
42	Cont.Cas(C)/408/2019 FIXED	KIRTI MOHAN NATH Versus JURI PHUKAN and ORS.	MR. S K GOSWAMI MR. R SHARMA	MR D KALITA (r-3) MR. C S HAZARIKA MR. D NATH (r-3) MS. N BARMAN (r-3)
43	Cont.Cas(C)/437/2021	ASMOT ALI Versus AJAY KUMAR BHALLA AND 2 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	MRS. A GAYAN (r-3)
44	Cont.Cas(C)/438/2021	UMOR ALI Versus AJAY KUMAR BHALLA AND 2 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	MRS. A GAYAN (r-3)
45	WP(C)/1716/2021	MRINMOY LEKHARU Versus THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR D MAHANTA	SR. GA, ASSAM SC, ELECTION COMMISSION. SC, IRRIGATION
46	WP(C)/2604/2021	ROSHNA BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM SC, AG MR. R K TALUKDAR MR. R K TALUKDAR SC, FINANCE
47	WP(C)/6296/2021	MD. FAIJUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR J P CHAUHAN	SC, HEALTH
48	Cont.Cas(C)/239/2022	DR. NANI GOPAL GOSWAMI AND ANR Versus MUKESH CHANDRA SAHU, IAS	MR. U K NAIR MR. M P SARMA MR. A BORO	
49	WP(C)/367/2022 CAVT. NO.00322/022, FIXED,	PRABIR CHANDRA KAKATI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. A DAS MR. N K NEOG	GA, ASSAM MR. D C BORAH (r-5) MR. B GOGOI MR P NAYAK ASSTT.S.G.I. FOR CAVEATOR SC, UPSC
50	I.A.(CrI.)/552/2022 in AB/2612/2022	SMT. PRATIVA BEZBARUAH Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
	WITH AB/2612/2022	SMT. PRATIVA BEZBARUAH Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
51	WP(C)/1613/2022	PRADIP DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR R DHAR MR N N UPADHYAYA MR A K SHARMA	GA, ASSAM

52	I.A.(Civil)/2335/2022 in WP(C)/7354/2019	ON THE DEATH OF ANIL MAHANTA, HIS LEGAL HEIRS SMTI. RANU MAHANTA AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, P AND R.D.
	WITH WP(C)/7354/2019	ON THE DEATH OF ANIL MAHANTA, HIS LEGAL HEIRS REP. Versus THE STATE OF ASSAM AND 4 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	SC, PNRD SC, FINANCE
53	WP(C)/4392/2022 CAVT. NO.07062/022,	MD KHAIRUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS	MR. M DUTTA MR. S R GOGOI	SC, CO OP GA, ASSAM MR. P J SAIKIA, SR. ADV MR. K BORUAH (FOR CAVEATOR) MR. M ALOM (FOR CAVEATOR) MR K J SAIKIA
54	WP(C)/5317/2022 FIXED	RESUMA BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MR. S K DAS MR. R ISLAM	GA, ASSAM MS. M BORDOLOI MR. A DAS MR. N I KHAN
HEARING				
55	WP(C)/1244/2014 FIXED	SUVABRATA DEV Versus THE STATE OF ASSAM AND 4 ORS	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	SC, FINANCE SC, WATER RESOURCE
56	WP(C)/2194/2016 FIXED	SMTI. PRAVATI SAHA ROY Versus THE STATE OF ASSAM AND 5 ORS	MR.M CHANDA MRS.U DUTTA MR.S CHOUDHURY MR.A K DAS	MR.J I BORBHUIYA SC, P H E
STAY MATTERS				
57	WP(C)/252/2022 B/O	LIAKAT ALI Versus ASSAM POWER GENERATION CORPORATION AND 2 ORS	H A AHMED MR. R ALI DR. R HOQUE	SR. SC, APGCL

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LEAVE NOTE OF ADVOCATES FOR 23/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
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12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MS. D GHOSH	21-09-2022	To	23-09-2022
17)	MR. U SARMA	23-09-2022	To	26-09-2022
18)	MR. M TALUKDAR	23-09-2022	To	23-09-2022
19)	MS. M BORAH	23-09-2022	To	02-10-2022



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[For Friday,23rd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:45 PM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>				
1	Bail Appln./2233/2022 FIXED	VINOD BIJARNIA Versus THE NARCOTICS CONTROL BUREAU	MR U S BORGHAIN MR. P KAKATI	SC, NCB
<u>ORDERS</u>				
2	MC/48/2015 IN MAC APP. SL. NO. 241048	THE ORIENTAL INSURANCE CO. LTD., Versus MD. SAHIDUL ISLAM @ ABDUL HUSSAIN and 2 ORS,	MS.R D MOZUMDAR MS.B BORA	MR D R SAIKIA
3	I.A.(Civil)/712/2016 in MACApp./263914/2015	UNITED INDIA INSURANCE CO. LTD. Versus REKHA BARUAH and 4 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MR A SHARMA	MR. A BHATTACHARYA (LEGAL AID COUNSEL, R1) MR. D GOSWAMI MS P MEDHI
	WITH MACApp./263914/2015 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus REKHA BARUAH and 4 ORS		
4	I.A.(Civil)/29/2018 IN MAC APP. SL.NO. 203204 (D/O) in MC/1423/2013	PUTUL PHUKAN Versus TARA YAJUM	MR. A R AGARWALA MR. P MAHANTA MR. C M MAHANTA	MS. M CHOUDHURY MR. S DUTTA MS. A GOGOI
5	I.A.(Civil)/1979/2018 in MACApp./508/2018	THE NEW INDIA ASSURANCE CO. LTD Versus JATIN PAHARIA AND 3 ORS	MS S MOCHAHARI MS. M CHOUDHURY	
	WITH MACApp./508/2018	THE NEW INDIA ASSURANCE CO. LTD Versus JATIN PAHARIA AND 3 ORS	MS S MOCHAHARI MS. M CHOUDHURY	
	WITH I.A.(Civil)/1980/2018 in MACApp./508/2018	THE NEW INDIA ASSURANCE CO. LTD Versus JATIN PAHARIA AND 3 ORS	MS S MOCHAHARI MS. M CHOUDHURY	
6	I.A.(Civil)/282/2019 in MACApp./12572/2018	NATIONAL INSURANCE CO. LTD Versus SMT NIRU DUTTA AND 6 ORS	MR. B K PURKAYASTHA MR. C PHUKAN MS. M BORUAH L KALITA	MR. P J SAIKIA (R1,R2,R3,R4,R5) MR. A K GUPTA (R1,R2,R3,R4,R5)
	WITH MACApp./12572/2018 (Filing Number)	NATIONAL INSURANCE CO. LTD Versus SMT NIRU DUTTA AND 6 ORS		

7	I.A.(Civil)/3191/2019 in MACApp./10233/2019	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. PINKY LAHON AND 3 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MS. A BHATTACHARYYA MR. P KALITA MR D MONDAL MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI
	WITH MACApp./10233/2019 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. PINKY LAHON AND 3 ORS		
8	I.A.(Civil)/3365/2019 in MACApp./5342/2019	NATIONAL INSURANCE CO. LTD., Versus MISS MANISHA THAPA AND 3 ORS.	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MR D BHUYAN	MR P SHARMAH (R-2) MR P SONOWAL(R-2) MR S B SINHA (R-2)
	WITH MACApp./5342/2019 (Filing Number)	NATIONAL INSURANCE CO. LTD Versus MISS MANISHA THAPA AND 3 ORS		
9	I.A.(Civil)/4134/2019 in MACApp./17102/2019	NATIONAL INSURANCE CO. LTD. Versus SMTI PALLABI DEVI AND 3 ORS.	MR. C PHUKAN	MR. S B PRASAD (R-2)
	WITH MACApp./17102/2019 (Filing Number)	NATIONAL INSURANCE CO. LTD. Versus SMTI.PALLABI DEVI AND 3 ORS.	MR. C PHUKAN	
	WITH I.A.(Civil)/17107/2019 (Filing Number)	NATIONAL INSURANCE CO. LTD. Versus SMTI.PALLABI DEVI AND 3 ORS.		
10	I.A.(Civil)/2595/2022 in MACApp./9361/2022	MIHINUR KHATUN AND 3 ORS Versus NAREN CHANDRA MALAKAR AND 2 ORS	MR. A R AGARWALA	
	WITH MACApp./9361/2022 (Filing Number)	MIHINUR KHATUN AND 3 ORS Versus NAREN CHANDRA MALAKAR AND 2 ORS B	MR. A R AGARWALA	

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LEAVE NOTE OF ADVOCATES FOR 23/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MS. D GHOSH	21-09-2022	To	23-09-2022
17)	MR. U SARMA	23-09-2022	To	26-09-2022
18)	MR. M TALUKDAR	23-09-2022	To	23-09-2022
19)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Friday,23rd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.43-70) AND (CRL.PET.
MATTERS, ITEM NOS. 31-60)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2435/2022	AJIT KUMAR DEBNATH Versus THE STATE OF ASSAM	MR. S BISWAS MS D DEVI	PP, ASSAM
2	Bail Appln./2441/2022	MUHIDHAR GOGOI Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH	PP, ASSAM
3	Bail Appln./2443/2022	PRANJAL BARMAN Versus THE STATE OF ASSAM	MD. S M RAHMAN MR. R AHMED	PP, ASSAM
4	Bail Appln./2446/2022	ANIL AND ANR Versus THE STATE OF ASSAM	MR. B K DAS MS. P DAS	PP, ASSAM
5	Bail Appln./2448/2022	SUBHAM TARO Versus THE STATE OF ASSAM	MR. P K BORDOLOI	PP, ASSAM
MOTION				
6	Crl.Rev.P./443/2022 WITH LCR 1 FILE, FIXED	MD. AYUB ALI Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
7	Crl.Rev.P./466/2022 B/O	JONISH KRO Versus THE STATE OF ASSAM	MR. S C BISWAS MRS. R RONGMEI MS. K L R YANTHAN MR. M BASUMATARY	PP, ASSAM
	WITH I.A.(Crl.)/555/2022 in Crl.Rev.P./466/2022	JONISH KRO Versus THE STATE OF ASSAM	MR. S C BISWAS MRS. R RONGMEI MS. K L R YANTHAN MR. M BASUMATARY	PP, ASSAM
8	Crl.Rev.P./467/2022 B/O	ABDUL RASHID Versus THE STATE OF ASSAM	MR. R C DAS MR S C DAS MR. C. SHIL	

9	Crl.Rev.P./477/2022	MD. JAMAL UDDIN Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
10	Crl.Rev.P./478/2022	ABDUR RAHMAN Versus NUR JAHAN NESSA	MR. A ROSHID MS. T BEGUM	
11	Crl.Rev.P./479/2022 B/O	MD. HAZARAT ALI Versus THE STATE OF ASSAM	MR. K SARMA MR. S BORUAH	PP, ASSAM
12	AB/2746/2022 B/O	GYAN HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. R C DAS MR S C DAS MR. C. SHIL	PP, ASSAM
13	AB/2805/2022	JISHAN DEWAN Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE S YESMIN MS S SAIKIA	PP, ASSAM
14	AB/2809/2022	PRATIVA BEZBARUAH Versus THE STATE OF ASSAM	MR. R ALI MR A S SK	PP, ASSAM
15	AB/2818/2022	SOHOR BHANU AND 2 ORS Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
16	AB/2819/2022	PRINCE KUMAR DAS Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
17	AB/2822/2022	AJJ ALI @ AZIZUL Versus THE STATE OF ASSAM	MR. J KALITA MR. N J GOGOI MS. S. KAR	PP, ASSAM
18	AB/2823/2022	RAJIB AHMED AND 2 ORS Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
19	AB/2826/2022	BINOD TIWARY Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM

ADMISSION

20	Crl.Rev.P./114/2020	DWIPEN RABHA Versus SMTI PRAMILA RABHA	MR S HOQUE MS A ZAHAN S I AKAND	MR. M A SHEIKH K U AHMED MS F INTAZ
21	Crl.Rev.P./13/2021 WITH LCR 3 FILES	SHUKLA CHAKRABORTY Versus STATE OF ASSAM AND ANR.	MR. S P CHOUDHURY	MR H R A CHOUDHURY (R-2) MR. A AHMED (R2) MR. M A CHOUDHURY (R-2) PP, ASSAM
22	Crl.Rev.P./8/2022 WITH LCR 2 FILES	MD. AJIBUR RAHMAN AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR A A DEWAN MR S PRODHANI	MR A N AHMED PP, ASSAM
23	Review.Pet./69/2022 CRP(I/O) 384/2019(D/O)	HERAMBA KUMAR DAS Versus ARCHANA DAS	MR. A DHAR MISS S ROY MD F FARIDI	MR. R S MISHRA MR. P BORDOLOI
24	CRL.A(J)/94/2022 WITH OFFICE NOTE	SANJIB RAY Versus THE STATE OF ASSAM	MR. S B PRASAD	PP, ASSAM
	WITH I.A.(Crl.)/454/2022 in CRL.A(J)/94/2022	SANJIB RAY Versus THE STATE OF ASSAM	MR. S B PRASAD	PP, ASSAM
25	Crl.Rev.P./119/2022 WITH LCR 1 FILE, FIXED	L SANGITA RANI DEVI @ SANGITA LAISHANGBAM Versus THE STATE OF ASSAM	MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR. J ABBAS MR S T ADNAN	PP, ASSAM

BAIL HEARING (BA)

26	Bail Appln./2300/2022 FIXED	OM PRAKASH KUMAR Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR M REJA MR. P S BISWAS MS. J GHOSH MRS I BEGUM	PP, ASSAM
27	Bail Appln./2319/2022 FIXED	VINOY KUMAR Versus THE STATE OF ASSAM	MR. A M KHAN MD. K ALI	PP, ASSAM
28	Bail Appln./2343/2022 FIXED	BILLAL HUSSAIN @ BILLAL ALI Versus THE STATE OF ASSAM	MR. M K BORAH MRS. P KASHYAP	PP, ASSAM
<u>BAIL HEARING</u>				
29	AB/1166/2022 FIXED	JESIM AKHTAR @ JESIM AHMED Versus THE STATE OF ASSAM	MR. S RANA MR. I RAHMAN	PP, ASSAM
30	AB/1777/2022 FIXED	MALEKUDDIN SHEIKH @ MALEKUDDIN AND ANR Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
31	AB/2284/2022 FIXED	SHAMEEM AHMED AND ANR Versus THE STATE OF ASSAM	MR. S BANIK MR. D. BORAH	PP, ASSAM
32	AB/2319/2022 FIXED	MOBINUL ISLAM @ JIKI AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. S RANA M M ZAMAN	PP, ASSAM
33	AB/2344/2022 FIXED	ANANTA CHAKRABORTY Versus THE STATE OF ASSAM	MR. U K DAS MS. B D SARMAH MS. H THAKURIA	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH MS M BORAH PP, ASSAM
34	AB/2479/2022 FIXED	KABARI CHANDA @ KABERI CHANDA Versus THE STATE OF ASSAM	MR. U K DAS MS. B D SARMAH MS. H THAKURIA	MS. D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH PP, ASSAM
35	AB/2573/2022 FIXED	SAHIDUL ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. W RAHMAN MS. S RASUL	PP, ASSAM
36	AB/2613/2022 FIXED	MRINAL PATHAK Versus THE STATE OF ASSAM	MR. G PHUKAN MS. A CHAKRABARTY	PP, ASSAM
37	AB/2616/2022 FIXED	JITEN KALITA Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
38	AB/2626/2022 FIXED	ASWINI BARUAH Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH MR. B D KAKATI	PP, ASSAM
39	AB/2650/2022 FIXED	ISLAM UDDIN TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
<u>ORDERS</u>				
40	CrI.A./192/2012 WITH OFFICE NOTE, LCR 5 FILES	SIRAJUDDIN Versus THE STATE OF ASSAM AND ORS	MR.S C BISWAS MR.B CHOUDHURY MS.E SHITIRI MS.A DEY MR.D BANIA	MR. S H RAHMAN (R- 2,3,4,7-13,15-23,25) MR. D A KAIYUM (R- 2,3,4,7-13,15-23,25) MR E HUSSAIN (R-2,3,4,- -13,15-23,25) MR J ISLAM (R-2,3,4,- -13,15-23,25) PP, ASSAM
41	I.A.(CrI.)/535/2020 WITH OFFICE NOTE, LCR 6 FILES, B/O in CrI.A./202/2020	BABUL ALI @ RUSTOM Versus THE STATE OF ASSAM AND ANR	MR. P K DAS MR. M BARUAH	PP, ASSAM

	WITH Crl.A./202/2020	BABUL ALI @ RUSTOM Versus THE STATE OF ASSAM AND ANR	MR. P K DAS MR. M BARUAH	PP, ASSAM
42	Review.Pet./91/2021 IN MFA 2/2015(D/O), WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus MANOJ NATH AND ANR.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
43	Review.Pet./4/2022 IN MFA 65/2015(D/O), WITH LCR	UNION OF INDIA Versus M/S. P. P. ENTERPRISE	MR G GOSWAMI	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
44	Review.Pet./41/2022 CRP(I/O) 32/2022(D/O)	MAHIMA SINGH AND ANR. Versus THE CIRCLE OFFICER AND 3 ORS.	MR. A K GUPTA MR. R S MISHRA	GA, ASSAM MR. S BANIK
45	I.A.(Crl.)/363/2022 B/O in Crl.Rev.P./5118/2022 WITH Crl.Rev.P./5118/2022 (Filing Number)	MUHITA PAW Versus THE STATE OF ASSAM AND ANR.	MR. J BARMAN	PP, ASSAM
	WITH I.A.(Crl.)/492/2022	MUHITA PAW Versus THE STATE OF ASSAM AND ANR (B)	MR. J K GOSWAMI	
46	I.A.(Crl.)/367/2022 B/O in Crl.Rev.P./281/2022 WITH Crl.Rev.P./281/2022	MUHITA PAW Versus THE STATE OF ASSAM AND ANR. ABDUR REZZAK BHUYAN Versus THE STATE OF ASSAM,	MR. N J DUTTA MR N AHMED	
		ABDUR REZZAK BHUYAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
47	Crl.Rev.P./442/2022 FIXED	RAJI DEV KUMAR @ RAJ DEV KUMAR Versus THE STATE OF ASSAM AND ANR.	MR. R B SAH MR. A L MANDAL	PP, ASSAM
<u>HEARING</u>				
48	Test.App./4/2014 PART-HEARD, WITH LCR	RANJITA GHOSH Versus MEERA SARKAR and ANR.	MR.S K JAIN MR.P MAHANTA MR.T C KHETRI	MR.A K PAUL MS.S DEY MR.D CHOUDHURY MR.P SEN
49	Crl.Rev.P./397/2018 WITH LCR 2 FILES, B/O	PANKAJ RABHA Versus BHABANI BORO	MR. M U MAHMUD MR. M ALI MR. S ISLAM MS K GOGOI MS. R AHMED	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
50	Crl.Rev.P./450/2019 WITH LCR 1 FILE, FIXED	AGRI DEVELOPMENT CENTRE Versus THE STATE OF ASSAM	MR G Z AHMED MD A A HUSSAIN MR. A CHETIA MS. S. TODI MR H K SARMA	PP, ASSAM
<u>STAY MATTERS</u>				
51	Crl.Rev.P./240/2018 B/O	AKTAB ALI @ BENTI Versus HARENDRA NATH DAS	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. N ALAM

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LEAVE NOTE OF ADVOCATES FOR 23/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MS. D GHOSH	21-09-2022	To	23-09-2022
17)	MR. U SARMA	23-09-2022	To	26-09-2022
18)	MR. M TALUKDAR	23-09-2022	To	23-09-2022
19)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,23rd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 18

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 60 TO 114), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>				
1	I.A.(Civil)/2864/2022 in WP(C)/5081/2020	PANKAJ DAS Versus THE STATE OF ASSAM AND 4 ORS	MR P BHARADWAJ	SC, SEC. EDU.
	WITH WP(C)/5081/2020	PANKAJ DAS Versus THE STATE OF ASSAM AND 4 ORS	MR P BHARADWAJ	SC, EDU
<u>ORDER (STAY VACATING)</u>				
2	I.A.(Civil)/1560/2022 in WP(C)/6131/2021	ZAHIRUL ISLAM Versus ANJALANA BEGUM AND 5 ORS	MR. M H ANSARI	
	WITH WP(C)/6131/2021	ANJALANA BEGUM Versus THE STATE OF ASSAM 5 ORS	MR. M R KHANDAKAR MR A K AZAD	SC, ELEM. EDU GA, ASSAM MR. M H ANSARI (6) MS B KALITA (6)
3	I.A.(Civil)/2224/2022 in WP(C)/2036/2022	JAHERA KHATUN Versus THE STATE OF ASSAM AND 5 ORS.	MR. M RAHMAN	SC, ELEM. EDU GA, ASSAM SC, AG
	WITH WP(C)/2036/2022	JAHERA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. M RAHMAN	SC, ELEM. EDU GA, ASSAM SC, AG
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
4	I.A.(Civil)/2794/2022 in Cont.Cas(C)/380/2020	(2)SRI PANKAJ BORAH AND 20 ORS. Versus PREETOM SAIKIA AND 2 ORS	MS. N BORAH MR H MAZUMDER	
	WITH Cont.Cas(C)/380/2020	2) SRI PANKAJ BORAH AND ORS. Versus PREETOM SAIKIA AND ANR.	MR N DUTTA MR. N BORAH	SC, ELEM. EDU MS. N PHUKAN MR B KAUSHIK MR B KAUSHIK

ADMISSION

5	WP(C)/4283/2016	SMTI. NOMITA HAZARIKA and 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.K R PATGIRI MR.B GOGOI MS.C DAS	GA, ASSAM SC, ELEMENTARY EDUCATION
6	WP(C)/4554/2016	SINDHUMANI RABHA and 3 ORS Versus THE STATE OF ASSAM AND 9 ORS	MRS A BUJARBARUAH MS.R BORGHAIN MS.A BARUAH	MR.B RAMCHIARY SC, ELEMENTARY EDUCATION MS.M BASUMATARY MR.A BORO SC, FINANCE SC, BTADC MR.C TALUKDAR
7	WP(C)/5742/2017 CAVT. NO. 1299/2017	RENGENA BRAHMA Versus THE STATE OF ASSAM and 6 ORS.	MR.M BISWAS MR.M BASUMATARY	GA, ASSAM MR.G UZIR MR.S M BARUAH MR.M SAIKIA MS.H DAS FOR CAVEATOR SC, BTC
8	WP(C)/5884/2017	HIMADRI GOSWAMI and 2 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MS.A MESEN MR.T ISLAM MS.F AHMED	SC, HEALTH
9	WP(C)/6565/2017	PRAN SWARUP BORAH SONOWAL Versus THE UNION OF INDIA and 5 ORS.	MRS.R S DEURI MS.P BARMAN MR.J RABHA MR.T R DEURI	MRS.R S CHOWDHURY(R-6) MS.A LONGSU(R-6) MR.S BISWAKARMA(R-6) MS.G DAS(R-6) MR.M P HAZARIKA(R-6) SC, CBSC ASSTT.S.G.I.
10	WP(C)/6697/2017	ABDUR RAHIM MONDAL Versus THE STATE OF ASSAM and 5 ORS.	MR.E HUSSAIN MR.A RAHMAN	MR.T C CHUTIA SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION SC, SEBA
11	WP(C)/7889/2017 B/O	DR. ANANYA CHUTIA Versus DIBRUGARH UNIVERSITY and 5 ORS.	MR.P J PHUKAN MR.H BARUAH	MR. R MAZUMDAR MR.M C DAS MR H BEZBARUA SC, DIB. UNIVERSITY
12	WP(C)/539/2018	MUSHARRAF HUSSAIN Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. M H TALUKDAR MR A ALI	DR. B AHMED GA, ASSAM MR. N HAQUE (R6, 8 AND 9) MR. K GOGOI (SC, HIGHER EDUCATION DEPT.) MR. A K AZAD (R6, 8 AND 9) MR. A K AZAD (R6, 8 AND 9) MR. S R BARBHUIYA (R6, 8 AND 9) MR M HUSSAIN (R6, 8 AND 9)
	WITH I.A.(Civil)/3087/2018 in WP(C)/539/2018	SHRI MINHAZ UDDIN AHMED Versus SHRI MUSHARRAF HUSSAIN AND 8 ORS.	DR. B U AHMED MR. A K AZAD	MR. A R SIKDAR
13	WP(C)/5883/2019	SANGEETA BARUAH SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MRS. B DAS MRS. P P BORAH MR S N ADHYAPAK MR P K DAS	SC, HIGHER EDU
14	WP(C)/6296/2019	MOTIAR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY	MR. S K DAS. MR D BARMAN (R-5) SC. EDU.
15	WP(C)/876/2020	GOUR PRASAD HAZAM AND 6 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	DR. B AHMED MR. A K AZAD MR. R A CHOUDHURY	SC, SEC. EDU.

16	WP(C)/2639/2020	MINA DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR H TALUKDAR MR. R SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
17	WP(C)/4746/2020	TANKESWAR BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MRS. P P BORAH MR. P K DAS	SC, SEC. EDU. GA, ASSAM SC, FINANCE
18	WP(C)/5521/2020	ATIQUZZAMAN MONDAL Versus THE STATE OF ASSAM AND 2 ORS	MS. L DEVI	SC, SEC. EDU.
19	WP(C)/1117/2021	MOHAN GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM MR. N BORAH
20	WP(C)/2505/2021	RABIN BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU MR. N BORAH (r-6) MR H MAZUMDER (r-6)
21	WP(C)/3850/2021 FIXED	JATINDRA ROY @ JATINDRA RAY Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA	SC, ELEM. EDU MR. A HUSSAIN (r-5) MR. A MOBARAQUE (r-6) MR. A S AHMED (r-5)
22	WP(C)/4160/2021	DHANADA DIHINGIA BARUAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. R GOSWAMI MS. U BHATTACHARYYA MS. R DEVI	SC, SEC. EDU. MR. R K D CHOUDHURY (R-4,5) MR D BHATTACHARYA (R-6) MR. B HUSSAIN (R-5) MR. J ABBAS (R-5) MR S A BARBHUYAN (R-5) MRS. P KHATUN (R-5)
23	WP(C)/5175/2021	MALAY KRISHNA DUTTA AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. J AHMED MR. P A AHMED MR S U AHMED MS. INDRANEE SARMA	SC, ELEM. EDU SC, SSA
24	WP(C)/5519/2021 FIXED	SAHABUDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	SC, ELEM. EDU MR. K A MAZUMDER (r-5) MR E AHMED (r-6)
25	WP(C)/7000/2021	SAHABUDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. M H RAJBARBHUIYAN MS. S RASUL MS. R CHETRI	SC, ELEM. EDU MR. K A MAZUMDER (R-5) MR E AHMED (r-6)
26	WP(C)/5636/2021 FIXED	TARUN CH. BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, SEC. EDU. MR. P MAHANTA MS. P SAHARIA
	WITH I.A.(Civil)/2320/2021 in WP(C)/5636/2021	SARADA KUMAR HALOI Versus TARUN CH. BARMAN	MR. P MAHANTA MS. P SAHARIA	MR. I H SAIKIA
27	WP(C)/4/2022	NUREJA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MRS P P BORAH MR. P K DAS	SC, ELEM. EDU GA, ASSAM MR A HAQUE SC, FINANCE
28	WP(C)/970/2022	MANJUWARA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY	SC, ELEM. EDU
29	WP(C)/1587/2022 B/O	ASWINI CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS. U HAZARIKA MR. C DAS	SC, HIGHER EDU MR. M K CHOUDHURY (R4) MR A CHOUDHURY (R4) MR. A BARKATAKI (R4) MR P BHARDWAJ (R4) MR. M SARMA (R4) SC, FINANCE DEPTT.
30	WP(C)/1689/2022	GOURANGA SINGHA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM SC, FINANCE SC, EDU

31	WP(C)/2082/2022 B/O	AKTARUN NESSA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N B P SINGHA MR. D BARMAN	MR. S H RAHMAN (R-5) MR. D A KAIYUM MR B GOGOI, SC, SSA (R-2 & 3) MR. M S MONDAL SC, EDU
	WITH I.A.(Civil)/2601/2022 in WP(C)/2082/2022	NUR ALOM Versus MRS. AKTARUN NESSA AND 5 ORS.	MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU MR. S H RAHMAN MR. N B P SINGHA SC, SSA
32	WP(C)/3961/2022	DIPANGKAR KAYASTHA Versus THE GAUHATI UNIVERSITY AND 2 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, G U
ORDERS				
33	WP(C)/762/2015	KAMAL KRISHNA NATH Versus THE STATE OF ASSAM and 3 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	SC, SECONDARY EDUCATION(R1-4)
34	WP(C)/2889/2015	DR. TAPAN KUMAR KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. M A I HUSSAIN MR. A R BHUYAN	GA, ASSAM (R-3) MR. R MAZUMDAR (SC, HIGHER EDUCATION(R-1 to 4)) MR. K GOGOI (R-1 & 2)
35	WP(C)/7903/2015	KARAIKHAITY ANCHALIK JUNIOR COLLEGE Versus THE STATE OF ASSAM AND 6 ORS	MR.M DUTTA MR.M ISLAM MS.S HALAI MR.N UDDIN	GA, ASSAM MR. T C CHUTIA, SC, HIGHER SEC. SC, SECONDARY EDUCATION
36	WP(C)/679/2016	ROMEZ UDDIN AHMED and 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS. S E AHMED MR. R PHUKAN MR. D J DAS	SC, ELEMENTARY EDUCATION
37	Cont.Cas(C)/401/2017	MD. INTAZUR RAHMAN LASKAR Versus R.C. JAIN and ANR.	MR.M H RAJBARBHUIYAN MS.S RASUL MS.R CHETRI	MR.A DEKA(R-2)
38	WP(C)/3422/2017	DR. CHANDRAMA GOSWAMI Versus GAUHATI UNIVERSITY and 6 ORS.	MS.S KEMPRAI MRJ CHUTIA	MR. S BORTHAKUR (R 5) MR. D GOGOI (R 5) MR. D GOGOI MR. J ABBAS MR. J ABBAS SC, G U MR.L P SHARMA
39	Cont.Cas(C)/251/2020	PRANJIT BUJAR BARUAH AND 5 ORS. Versus PHANIDHAR JIDUNG	MR S CHOUDHURY MR E SHITIRI	MR. D SAIKIA MR S M T CHISTIE
40	Cont.Cas(C)/324/2020	N. G. HARICHANDRA SINGHA Versus PREETAM SAIKIA AND 2 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	MR. D SAIKIA (R1, R2, R3) MR S M T CHISTIE (R2) MR. P K BORAH (R3) MR. N J KHATANIAR (R1) MR B KAUSHIK (R3) MS. N M SARMA (R1)
41	Cont.Cas(C)/396/2020 FIXED	SHAFIQUE AHMED LASKAR Versus PREETOM SAIKIA AND 2 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR MS. N PHUKAN
42	Cont.Cas(C)/608/2020	SAMSUL ISLAM CHOWDHURY Versus PRITOM SAIKIA AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR. D SAIKIA (R-1) MR S M T CHISTIE (R-1) MR. P K BORAH MR. N J KHATANIAR MS. N PHUKAN (R-1)
43	Cont.Cas(C)/612/2020	SUSMITA DEB (SHOME) Versus PHANINDRA JIDUNG, AES and ANR.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. D SAIKIA (r-2) MR S M T CHISTIE (r-2) MR. N J KHATANIAR (r-2)

44	WP(C)/1534/2020	SMT. USHAJYOTI GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. I ALAM MR. T SK	MR. S. M.T SHISTI, SC, SEC. EDU. (R-1,3,6) SC, AG (A AND E) (R-4) GA, ASSAM MR. B J GHOSH MR. R BORPUJARI, SC, FINANCE (R-2)
45	Cont.Cas(C)/202/2021	SHYAMAL DUTTA Versus BIJOYA CHOUDHURY ACS,	MR H GUPTA	
46	Cont.Cas(C)/477/2021 B/O	SMTI. TAPASI NATH Versus (2) MS. MAMATA HOJAI, AES	MR. R K TALUKDAR MR. D BORAH MS. J RAJBONGSHI	MR. D SAIKIA (R-1) MR S M T CHISTIE
47	WP(C)/4376/2021	BISWAJIT DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. U J SAIKIA (R4)
48	WP(C)/4387/2021	MANIK DUTTA Versus THE STATE OF ASSAM AND 7 ORS.	MR H I CHOUDHURY MR. N HAQUE MR M HUSSAIN MS. P ADHIKARI	SC, ELEM. EDU GA, ASSAM
49	WP(C)/4412/2021	MD. RAFIQUK ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO	SC, HIGHER EDU MR J ABEDIN MR. A M AHMED SC, FINANCE
50	I.A.(Civil)/1931/2022 in WP(C)/846/2022	FORMAN ALI AND 18 ORS Versus THE STATE OF ASSAM AND 21 ORS.	MR A ALI MR. Y ALI	SC, ELEM. EDU GA, ASSAM
	WITH WP(C)/846/2022	FORMAN ALI AND 18 ORS Versus THE STATE OF ASSAM AND 21 ORS	MR A ALI MR. Y ALI	SC, ELEM. EDU MD. A A KHAN (r-5 to 22) MR. A AHMED (r-5 to 22) U U KHAN (r-5 to 22)
51	WP(C)/5491/2022 FIXED	JAHANGIR SHEIKH Versus THE STATE OF ASSAM AND 3 ORS	MR. A DEKA	SC, SEC. EDU.
		HEARING		
52	WP(C)/6534/2014 FIXED	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR K P PATHAK MR. K N CHOUDHURY MR A R BHUYAN Mr M U Ahmed Mr. A Baruah	MR.B D KONWAR MR D K DAS(R-7) MR.A SARMA MR.D MOZUMDER(R-3) MR. J H SAIKIA(R-3) MR.K KALITA MR.R KALITA MS.S BARUAH MR.S CHOUDHURY(R-3) MR.R SALOI MR.R TALUKDAR(R-6&7) MS.P KHOUND MR H BETALA(R-7) MR C KUMAR (R-7) MR. R K AGARWALA(R-7) SC, HIGHER EDUCATION MR.M K MISHRA MRS.J M KONWAR
	WITH I.A.(Civil)/505/2022 in WP(C)/6534/2014	LOKMAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR A R BHUYAN Mr M U Ahmed	SC, HIGHER EDU MR.A SARMA MR.D MOZUMDER(R-3) MR. J H SAIKIA(R-3) MR.K KALITA MR.R KALITA MS.S BARUAH MR.S CHOUDHURY(R-3) MR.R SALOI MR.R TALUKDAR(R-6&7) MS.P KHOUND MRS.J M KONWAR MR.M K MISHRA SC, HIGHER EDUCATION

53	WITH WP(C)/7304/2019	LOKMAN ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM A A BEGUM Mr. A Baruah	SC, HIGHER EDU MR D K DAS(R-5) MR H BETALA(R-5) MR C KUMAR(R-5) MR. R K AGARWALA(R-5)
54	WITH WP(C)/4137/2022	LOKMAN ALI Versus THE STATE OF ASSAM AND 11 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN	SC, HIGHER EDU MR. P J PHUKAN MR D K DAS(R-12) MR. R K AGARWALA (R-3) MR J H SAIKIA MS. M D BORAH MR H BETALA(R-12) MR C KUMAR(R-3,12) MR R B GOSWAMI
55	WITH WP(C)/4772/2022	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 4 ORS	MS. N SHYAMAL MR. A R BHUYAN MR. M A I HUSSAIN	SC, HIGHER EDU MR D K DAS (R-5) MR. R K AGARWALA (R-3) MR J H SAIKIA MR H BETALA (R-5) MR C KUMAR MR C KUMAR

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LEAVE NOTE OF ADVOCATES FOR 23/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MS. D GHOSH	21-09-2022	To	23-09-2022
17)	MR. U SARMA	23-09-2022	To	26-09-2022
18)	MR. M TALUKDAR	23-09-2022	To	23-09-2022
19)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,23rd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(SAO AND FAO MATTERS),ALONG WITH THE FOLLOWING MATTERS ON THURSDAY AND FRIDAY]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

1	Tr.P.(C)./99/2022	RANJIT THAPA Versus MRS. JITU MEDHI	MR. R CHETRI MR U SAIKIA MS C BURAGOHAIN	
2	CRP/103/2022	PRADIP BARUAH Versus ON THE DEATH OF NAGEN CHANDRA DAS HIS LEGAL HEIRS TRIPTI DAS AND ANR	MS. P R MAHANTA MR. S R GOGOI C. SARMAH	
3	CRP/104/2022	SANTOSH KUMAR AJITSARIA Versus ON THE DEATH OF MUSTT. SAGIRUN NESSA BY HER LEGAL HEIRS, MD. AYUB QUERESHI	MS A CHETRI MR. D NANDI MS P SARMAH	
4	CRP(IO)/221/2022	MD. RIAJUDDIN AHMED @ MD. RIYAJUDDIN AHMED Versus MD. ABDUS SWMI AHMED	MS S S ZIA	
5	CRP(IO)/222/2022	JALAL UDDIN AND 14 ORS Versus BASIR UDDIN BARBHUIYA AND 6 ORS	MR. S ROY MR. M H LASKAR MR. M H LASKAR	
6	CRP(IO)/223/2022 CAVT. NO.09192/022,	AMIT KUMAR BHAJANKA Versus SHANKAR LAL BHAJANKA AND ORS.	MR S SANCHETI MR. A SANCHETI MR. R C SANCHATI	MR G KHANDELIA (FOR CAVEATOR) MR. K DEKA (FOR CAVEATOR)
7	CRP(IO)/224/2022 CAVT. NO.08702/022,	ON THE DEATH OF SRI SACHIN CHANDRA DAS HIS LEGAL HEIR DAMAYANTI DAS AND 5 ORS Versus ON THE DEATH OF SRI PARESH CHANDRA DAS HIS LEGAL HEIRS BHANU DAS AND 2 ORS	MR. S P ROY JYOTISH DAS	MR D KALITA MR. K KALITA

ADMISSION

8	CRP(IO)/122/2020	PURBOTTAR HINDUSTANI SAMMELLAN AND ANR. Versus SUBHASH SINGH @ SHRI SUBHASH KUMAR SINGH AND ANR.	MS. N RAI PETITIONER IN PERSON (MR. S P ROY)	
9	CRP/34/2022 CAVT. NO.03372/022,	ON THE DEATH OF KARUNA KAKATI ONE OF HIS LEGAL HEIR RADHA KAKOTI Versus CHANDRA KANTA KUMBHAKAR	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA	MR G BHARADWAJ FOR CAVEATOR
10	Tr.P.(C)./44/2022	SMTI. RIDDDHI JAIN Versus AMIT KUMAR JAIN	MR. M K DAS MOMI KALITA	DR. N DEKA MS. P CHAKRABORTY
11	MFA/92/2022	UNION OF INDIA Versus SHAIBYA DAS AND 3 ORS.	MR. K GOGOI	
	WITH I.A.(Civil)/2920/2022 in MFA/92/2022	UNION OF INDIA Versus SHAIBYA DAS AND 3 ORS.	MR. K GOGOI	
12	MACApp./717/2022	ORIENTAL INSURANCE COMPANY LTD. Versus GIRIBALA RABHA AND 8 ORS	MS. R D MOZUMDAR MS M KALITA MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/2921/2022 in MACApp./717/2022	ORIENTAL INSURANCE COMPANY LTD. Versus GIRIBALA RABHA AND 8 ORS	MS. R D MOZUMDAR MS M KALITA MS. C MOZUMDAR MR. S P SHARMA	
13	MACApp./718/2022	ORIENTAL INSURANCE COMPANY LTD. Versus GANGA GURUNG AND 6 ORS.	MR SISHIR DUTTA MS. S. MOCHAHARI MR. S DUTTA MR S DUTTA	GA, ASSAM
	WITH I.A.(Civil)/2927/2022 in MACApp./718/2022	ORIENTAL INSURANCE COMPANY LTD. Versus GANGA GURUNG AND 6 ORS.	MR SISHIR DUTTA MS. S. MOCHAHARI MR. S DUTTA MR S DUTTA	GA, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
14	RSA/224/2019	TAYEB UDDIN AHMED @ TAYEB ALI AND ANR Versus KAZIMUDDIN AND 10 ORS.	MR. A M KHAN MR. A MOBARAQUE MR. R ALI MD R AMIN	
	WITH I.A.(Civil)/3429/2019 in RSA/224/2019	TAYEB UDDIN AHMED @ TAYEB ALI AND ANR Versus KAZIMUDDIN AND 10 ORS.	MR. A M KHAN MR. R ALI MD R AMIN	
15	RSA/146/2022	SAYED PASNUR ALI Versus MUNNAF ALI	MR A ISLAM MR M RANA	
	WITH I.A.(Civil)/2922/2022 in RSA/146/2022	SAYED PASNUR ALI Versus MUNNAF ALI	MR A ISLAM MR M RANA	
<u>ORDERS</u>				
16	MACApp./82/2011 WITH LCR	NEW INDIA ASURANCE CO. LTD. Versus MD. RAFIQUE UDDIN and ANR	MS.M CHOUDHURY MR.D BARUAH MR.S DUTTA MISSR KAUR	
17	MACApp./237/2015	SMTI ELI DEVI Versus SRI DINESH SAGAR GUPTA and 4 ORS	MR.A J SARMA MR.S K GHOSH MR.P D NAIR MR G ALAM MR.H ROHMAN	MRS. B ACHARYA (R5) MR. A J SAIKIA MR. A ACHARYA (R5) MR. U K DUTTA MR. B KAKATI MS B KASSHYAP

18	RSA/165/2016 WITH LCR	SRI MONORANJAN DHUBI and 3 ORS Versus MD ROISUL HOQUE and 6 ORS	MR.S CHAUHAN MR. T U LASKAR (A1,A4) MR. N DHAR (A1,A4) MR.A R SHOME MR.S CHAUHAN MS. S DASGUPTA MS. S DASGUPTA	DR. B AHMED MS. R CHOUDHURY MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR. R A CHOUDHURY
19	RSA/140/2017 WITH LCR	MISSION DAS AND 2 ORS Versus SUBODH KUMAR ROY and 11 ORS,	MR.S P CHOUDHURY MR.A S DHILLON MR. A ALI MS. K LAHKAR	MR H R A CHOUDHURY MRS. R CHOUDHURY MS. S S ZIA
20	MACApp./410/2017 WITH LCR	BABITA MAHANTA and 3 ORS Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD and ANR	MR.A R AGARWALA MD.K ALI MS.R LAILA	MR. K K BHATTA MR J JOHN MS. A TALUKDAR MS. R DEVI
21	RSA/131/2018	M/S P.K. STORE AND 2 ORS Versus THE STATE BANK OF INDIA	MR. B B KAKATI MR. S SHARMA MR. N N UPADHAYA	MR. K K DEY MR V K BAROOAH
	WITH I.A.(Civil)/1656/2018 in RSA/131/2018	M/S P K STORE AND 2 ORS Versus THE STATE BANK OF INDIA	MR. S SHARMA MR. B B KAKATI MR. N N UPADHAYA	
22	RSA/319/2018	ALTAF AHMED Versus SMTI MINI JOSHI	MR. A SATTAR MR. A Y CHOUDHURY MR. T A CHOUDHURY	MR. P J SAIKIA MS. R GOGOI MS D DUTTA
23	I.A.(Civil)/2139/2018 in RSA/174/2018	ON THE DEATH OF RASIK CH. DAS HIS LEGAL HEIRS SMTI GAURI DAS Versus MD SULTAN MOHAMMAD	MR. P J SAIKIA MR. B BURAGOHAIN	MR. K M HALOI MR. R SARKAR
	WITH RSA/174/2018	ON THE DEATH OF RASIK CH. DAS HIS LEGAL HEIRS SMTI GAURI DAS Versus MD SULTAN MOHAMMAD	MR. P J SAIKIA MR. B BURAGOHAIN	MR. K M HALOI MR. R SARKAR
24	RSA/27/2019	SAMSUL ALOM MONDAL AND 2 ORS Versus ABDUL QUDDUS AND ANR	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN	MR. A A R KARIM MS. S F MAITAI MS. R BEGOM
25	RSA/89/2019	ON THE DEATH OF RAJAN ALI, HIS LEGAL HEIRS REPRESENTING Versus ON THE DEATH OF AJJUR RAHMAN CHOUDHURY, HIS LEGAL HEIRS REPRESENTING AND 6 ORS.	MR. M H RAJBARBHUIYAN MS. S RASUL	MS. N SARKAR MS F AHMED
26	RSA/101/2019	ABDUL BAREK MOLLAH Versus SHEFALI RANI DAS	MR. N SHARMA MR N SARMA	MR H R A CHOUDHURY MR F U BARBHUIYA
27	I.A.(Civil)/734/2019 IN RSA 61/2004(D/O) in RSA/61/2004	SRI BABUL BORAH AND 7 ORS Versus ON THE DEATH OF BABUL BORKATOKY HIS LEGAL HEIR SRI ROCKTIM BORKAKOTY AND 10 ORS	MR. R SARMA MR. P P BARUAH MR. B TALUKDAR	MR A SHARMA MR H K NATH MR. B J MUKHERJEE MR. S S SARMA
	WITH MC/100/2017	BABUL BARAH and 8 ORS Versus BABUL BORKAKATI and 4 ORS	P P BARUAH B TALUKDAR	
	WITH I.A.(Civil)/2225/2017	BABUL BARAH and 8 ORS Versus BABUL BORKAKATI and 4 ORS	P P BARUAH B TALUKDAR	MR.B J MUKHERJEE(R- 4&5) MRA SHARMA(R- 4&5) MR.S S SARMASr.Adv.R- 4and5 MR.H K NATH(R- 4&5)
	WITH I.A.(Civil)/735/2019	SRI BABUL BORAH AND 7 ORS Versus ON THE DEATH OF BABUL BORKATOKY HIS LEGAL HEIR SRI ROCKTIM BORKAKOTY AND 10 ORS	MR. P P BARUAH MR. R SARMA MR. B TALUKDAR	MR A SARMA MR H K NATH MR. B J MUKHERJEE MR. S S SARMA

	WITH I.A.(Civil)/749/2019	SRI BABUL BORAH AND 7 ORS Versus ON THE DEATH OF BABUL BORKATOKY HIS LEGAL HEIR SRI ROCKTIM BORKAKOTY AND 10 ORS	MR. R SARMA MR. P P BARUAH MR. B TALUKDAR	MR H K NATH MR. B J MUKHERJEE MR. S S SARMA
	WITH I.A.(Civil)/750/2019	SRI BABUL BORAH AND 7 ORS Versus ON THE DEATH OF BABUL BORKATOKY HIS LEGAL HEIR SRI ROCKTIM BORKAKOTY AND 10 ORS	MR. R SARMA MR. P P BARUAH MR. B TALUKDAR	MR H K NATH MR. B J MUKHERJEE MR. S S SARMA
	WITH I.A.(Civil)/751/2019	SRI BABUL BORAH AND 7 ORS Versus ON THE DEATH OF BABUL BORKATOKY HIS LEGAL HEIR SRI ROCKTIM BORKAKOTY AND 10 ORS	MR. R SARMA MR. P P BARUAH MR. B TALUKDAR	MR H K NATH MR. B J MUKHERJEE MR. S S SARMA
	WITH I.A.(Civil)/752/2019	SRI BABUL BORAH AND 7 ORS Versus ON THE DEATH OF BABUL BORKATOKY HIS LEGAL HEIR SRI ROCKTIM BORKAKOTY AND 10 ORS	MR. R SARMA MR. P P BARUAH MR. B TALUKDAR	MR H K NATH MR. B J MUKHERJEE MR. S S SARMA
	WITH I.A.(Civil)/753/2019	SRI BABUL BORAH AND 7 ORS Versus ON THE DEATH OF BABUL BORKATOKY HIS LEGAL HEIR SRI ROCKTIM BORKAKOTY AND 10 ORS	MR. R SARMA MR. P P BARUAH MR. B TALUKDAR	MR H K NATH MR. B J MUKHERJEE MR. S S SARMA
	WITH I.A.(Civil)/754/2019	SRI BABUL BORAH AND 7 ORS Versus ON THE DEATH OF BABUL BORKATOKY HIS LEGAL HEIR SRI ROCKTIM BORKAKOTY AND 10 ORS	MR. R SARMA MR. P P BARUAH MR. B TALUKDAR	MR H K NATH MR. B J MUKHERJEE MR. S S SARMA
	WITH I.A.(Civil)/755/2019	SRI BABUL BORAH AND 7 ORS Versus ON THE DEATH OF BABUL BORKATOKY HIS LEGAL HEIR SRI ROCKTIM BORKAKOTY AND 10 ORS	MR. R SARMA MR. P P BARUAH MR. B TALUKDAR	MR H K NATH MR. B J MUKHERJEE MR. S S SARMA
28	I.A.(Civil)/3432/2019 IN RSA 104/2002(D/O) in RSA/104/2002	ON THE DEATH OF ISLAM UDDIN MAZUMDER, HIS LEGAL HEIRS AND 5 ORS Versus ON THE DEATH OF ABDUL WAHID TAPADAR, HIS LEGAL HEIRS AND 11 ORS	MR. N ISLAM MS. L WAJEEDA MR. T K DEY	MR. M H RAJBARBHUIYAN MS. S RASUL
	WITH I.A.(Civil)/3434/2019	ON THE DEATH OF ISLAM UDDIN MAZUMDER, HIS LEGAL HEIRS AND 5 ORS Versus ON THE DEATH OF ABDUL WAHID TAPADAR, HIS LEGAL HEIRS AND 11 ORS	MR. N ISLAM MS. L WAJEEDA MR. T K DEY	
29	I.A.(Civil)/1733/2020 WITH LCR in RSA/72/2012 WITH RSA/72/2012	AKKAS ALI Versus MOKHLESUR RAHMAN AND ORS AKKAS ALI Versus MOKHLESUR RAHMAN AND ORS	MR. N N KARMAKAR MR.K SARMA MR.N N KARMAKAR MRM RAHMAN MR.D DAS MR.A HUSSAIN MS.K M SARMA	DR. B AHMED DR.B AHMED MR.N HAQUE MR.S K DEORI MR.A RAHMAN

	WITH I.A.(Civil)/504/2016 in RSA/72/2012	AKKAS ALI Versus MOKHLESUR RAHMAN AND ORS	MR.K SARMA MR.N N KARMAKAR MR M RAHMAN MR.D DAS MR.A HUSSAIN MS.K M SARMA	DR.B AHMED MR.N HAQUE MR.S K DEORI MR.A RAHMAN
	WITH I.A.(Civil)/2819/2022 in RSA/72/2012	AKKAS ALI Versus MOKHLESUR RAHMAN AND ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	
30	RSA/108/2021	ON THE DEATH OF HABIBUR RAHMAN CHOUDHURY, HIS LEGAL HEIRS MD. AHMED HUSSAIN CHOUDHURY AND 5 ORS. Versus MD. ABDUL NUR CHOUDHURY AND 30 ORS	MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MR S A BARBHUIYA	
31	RSA/109/2021	ON THE DEATH OF HABIBUR RAHMAN CHOUDHURY, HIS LEGAL HEIRS MD. AHMED HUSSAIN CHOUDHURY AND 5 ORS. Versus MD. ABDUL NUR CHOUDHURY AND 35 ORS	MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MR S A BARBHUIYA	
32	I.A.(Civil)/670/2021 in RSA/70/2010	BIRENDRA CHANDRA BISWAS AND ANR. Versus MD. ATAUR RAHMAN CHOUDHURY AND 17 ORS.	MR. T U LASKAR	MR S DEY
	WITH RSA/70/2010	BIRENDRA CHANDRA BISWAS and ANR, Versus MD. ATAUR RAHMAN CHOUDHURY and 13 ORS,	MR. T U LASKAR MR.S K MEDHI MSR D KAKATI MR.A AHMED MS. U BARUAH	MR. N DHAR MS. S DASGUPTA MR.S DEY MR.P SEN
33	I.A.(Civil)/1489/2021 IN RSA 194/2018(D/O), WITH LCR in RSA/194/2018	MRIDUL DEKA Versus SUKHILA DEKA AND ANR.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. A GAUTAM	MR. B J GHOSH MR. DILIP DEY
34	I.A.(Civil)/1922/2021 in RSA/108/2014	DROPADI DEVI JALAN AND 4 ORS. Versus STATE OF ASSAM AND 7ORS.	MR G KHANDELIA	GA, ASSAM
	WITH RSA/108/2014	GORDHAN DAS JALAN Versus STATE OF ASSAM and ORS.	MR.K R SURANA MS.A CHOUDHURY MR.D SEN	MR.Z MUKIT(R-8) MR.S K MEDHI(R-7) MR.A DAS(R-7) MR.H BURAGOHAJIN(R-8) MS.M BORAH(R-8) MR.J DAS(R-7) MR.S DUTTA(R-7) SC, PWD
	WITH I.A.(Civil)/1920/2021 in RSA/108/2014	DROPADI DEVI JALAN AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR G KHANDELIA	SC, PWD
	WITH I.A.(Civil)/1923/2021 in RSA/108/2014	DROPADI DEVI JALAN AND 4 ORS. Versus STATE OF ASSAM AND 7 ORS.	MR G KHANDELIA	GA, ASSAM SC, PWD
35	RSA/70/2022 CAVT. NO.05122/022,	MANORANJAN DEKA AND ANR. Versus KISHOR KUMAR SINGH @ KISHORE SENAPATI AND 5 ORS.	MR. H K DEKA MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR P DEKA (R-3.I,3.II,3.III) MR. P KHATANAR MR. N SHARMA MR. B BORAH (R-3.I,3.II,3.III) MR. C BARO (R-3.I,3.II,3.III) FOR CAVEATOR
36	MFA/71/2022 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. Versus MINARA KHATUN AND 6 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. A R AGARWALA

37	Review.Pet./98/2022 IN MFA 14/2022(D/O), WITH LCR, FIXED	THE DIRECTOR, ARUNODI APARTMENT PVT. LTD. Versus FATEMA BIBI @ BEWA AND ANR.	MR Z MUKIT MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN
	WITH I.A.(Civil)/2089/2022 in Review.Pet./98/2022	THE DIRECTOR, ARUNODI APARTMENT PVT. LTD. Versus FATEMA BIBI @ BEWA AND ANR.	MR H BURAGOHAIN MS A DEVI	
38	CRP(IO)/133/2022 FIXED	PARIMAL SHYAM Versus BHOLA BHATTACHARJEE	MR. S ISLAM MR A HAWARI	
	WITH CRP(IO)/129/2022	SMT. UMA SHYAM Versus BHOLA BHATTACHARJEE	MR. S ISLAM MR A HAWARI	
40	I.A.(Civil)/249/2022 in RSA/12/2022	HAJI ABDUL MALIK Versus MD. ABDUL AZIZ AND 18 ORS	MR. A CHOUDHURY MR. A K TALUKDAR MR F K R AHMED MR S I KHAN	MR H R A CHOUDHURY MR F U BARBHUIYA MR J M SULAIMAN
	WITH RSA/12/2022	HAJI ABDUL MALIK Versus MD. ABDUL AZIZ AND 19 ORS	MR. A CHOUDHURY MR. A K TALUKDAR MR. S ISLAM MR F K R AHMED MR S I KHAN	MR H R A CHOUDHURY MR F U BARBHUIYA MR J M SULAIMAN
41	I.A.(Civil)/984/2022 in RSA/23/2020	THE PIONEER CO-OPERATIVE MARKET LTD. AND 3 ORS Versus MUSST. MEHERAN NESA AND 18 ORS	MR. P S DEKA MR. B K BHAGAWATI MS K KALITA	MR. N BHARALI MS. P BHATTACHARYA MS. P BHATTACHARYA MR. S Ali MR. A BORUA MR. A BORUA
	WITH RSA/23/2020 CAVT. NO. 1201/2019	THE PIONEER CO-OPERATIVE MARKET LTD. AND 3 ORS Versus MUSST. MEHERAN NESA AND 18 ORS	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	MR. N BHARALI MD. S ALI MR G GOGOI FOR CAVEATOR
	WITH I.A.(Civil)/347/2020 in RSA/23/2020	THE PIONEER CO-OPERATIVE MARKET LTD. AND 3 ORS Versus MUSST. MEHERAN NESA AND 18 ORS	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	MR. N BHARALI MD S ALI FOR CAVEATOR MR G GOGOI
	WITH I.A.(Civil)/990/2022 in RSA/23/2020	THE PIONEER CO-OPERATIVE MARKET LTD. AND 3 ORS Versus MUSST. MEHERAN NESA AND 18 ORS A	MR. P S DEKA MR. B K BHAGAWATI MS K KALITA	MR. N BHARALI MR. S ALI
	WITH I.A.(Civil)/991/2022 in RSA/23/2020	THE PIONEER CO-OPERATIVE MARKET LTD. AND 3 ORS Versus MUSST. MEHERAN NESA AND 18 ORS	MR. P S DEKA MR. B K BHAGAWATI MS K KALITA	MR. N BHARALI MR. S ALI
42	I.A.(Civil)/1419/2022 IN RSA 160/2010(D/O) in RSA/160/2010	LABARAM KALITA, Versus MD. KURBAN ALI,	N CHAUDHURY	
	WITH I.A.(Civil)/1324/2022	MD. KURBAN ALI, Versus LABARAM KALITA,	MR. N ISLAM MR. N AHMED	MR. N AHMED MR. N CHOUDHURY
	WITH I.A.(Civil)/1396/2022	LABARAM KALITA, Versus MD. KURBAN ALI,	N CHAUDHURY	
43	I.A.(Civil)/1808/2022 IN RSA 161/2002(D/O), B/O in Review.Pet./6783/2022	ANOWARA BEGUM AND 6 ORS. Versus MD. ABDUL SAMAD	MR H DAS MR. B C DEKA	

	WITH Review.Pet./6783/2022 (Filing Number)	ANOWARA BEGUM AND 6 ORS. Versus ABDUL SAMAD E	MR H DAS	
	WITH I.A./234/2015	MUSTT ANOWARA BEGUM and ORS Versus ON THE DEATH OF MD ABDUL SAMAD HIS LEGAL HEIRS - MUSTT. JAYGUN NESSA and 13 ORS	MR.Z ALAM(A-5&6)(- -1to4&7) MR.U B SARMA(A-5&6)(- -1to4&7) MR.N D SARMA(A-5&6)(- -1to4&7) MR.E U AHMEDA-5and6- -1to4and7 MS.S NAZNEEN(A-5&6)(- -1to4&7)	MR.H R KHAN MD.M H CHOUDHURY MR.K U AHMED MD.A HUSSAIN MR.A ALI
	WITH I.A./235/2015	MUSTT ANOWARA BEGUM and ORS Versus ON THE DEATH OF MD ABDUL SAMAD HIS LEGAL HEIRS - MUSTT. JAYGUN NESSA and 13 ORS	MR A C SARMA MS A DEV MR.Z ALAM(A-5&6)(- -1to4&7) MR P CHAKRABORTY MR K PATHAK MR.U B SARMA(A-5&6)(- -1to4&7) MR.N D SARMA(A-5&6)(- -1to4&7) MR.E U AHMED(A-5&6)(- -1to4&7) MS.S NAZNEEN(A-5&6)(- -1to4&7)	MR.H R KHAN MD.M H CHOUDHURY MR.K U AHMED MD.A HUSSAIN MR.A ALI
	WITH I.A./236/2015	MUSTT ANOWARA BEGUM and ORS Versus ON THE DEATH OF MD ABDUL SAMAD HIS LEGAL HEIRS - MUSTT. JAYGUN NESSA and 13 ORS	MR.Z ALAM(A-5&6)(- -1to4&7) MR.U B SARMA(A-5&6)(- -1to4&7) MR.N D SARMA(A-5&6)(- -1to4&7) MR.E U AHMEDA-5and6- -1to4and7 MS.S NAZNEEN(A-5&6)(- -1to4&7)	MR.H R KHAN MD.M H CHOUDHURY MR.K U AHMED MD.A HUSSAIN MR.A ALI
	WITH I.A.(Civil)/1944/2016	MUSTT ANOWARA BEGUM and ORS Versus ON THE DEATH OF ABDUL SAMAD HIS LEGAL HEIRS MUST. JAYGUN NESSA and 13 ORS.	MR.Z ALAM MR.U B SARMA MR.E U AHMED MR.N D SARMA	
44	I.A.(Civil)/2586/2022 IN RSA 10/2012(D/O) in I.A.(Civil)/753/2022	RINKU MANI DAS AND 2 ORS Versus ON THE DEATH OF PADUM KISHORE DAS, HIS LEGAL HEIRS AND ORS.	MR B KAUSHIK MR. S HAZARIKA	
45	I.A.(Civil)/2609/2022 IN RSA 149/2007(D/O), WITH LCR in Review.Pet./9629/2022	ON THE DEATH OF GOBINDA DAS HIS LEGAL HEIRS DHARESHWARI DAS AND ORS. Versus ON THE DEATH OF SADHIRAM DAS HIS LEGAL HEIRS DIBAKAR DAS AND ORS.	MR. S P ROY JYOTISH DAS	
	WITH Review.Pet./9629/2022 (Filing Number)	ON THE DEATH OF GOBINDA DAS HIS LEGAL HEIRS DHARESHWARI DAS AND ORS. Versus ON THE DEATH OF SADHIRAM DAS HIS LEGAL HEIRS DIBAKAR DAS AND ORS. A	MR. S P ROY	
46	I.A.(Civil)/2762/2022 FIXED in CRP/70/2022 WITH CRP/70/2022	MADHAB CHANDRA DAS Versus MRIDUL BHUYAN AND 2 ORS MADHAB CHANDRA DAS Versus MRIDUL BHUYAN AND 2 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN MR. N N KARMAKAR MUSTAFIJUR RAHMAN	MS. G P SHAHI M KALITA MR. R ALI MS. G P SHAHI M KALITA

47	I.A.(Civil)/2867/2022 WITH LCR in CRP/294/2017 WITH CRP/294/2017 CAVT. NO. 1373/2017	THE AHMED TEA COMPANY P LTD. Versus HASNA RAHMAN HASNA RAHMAN Versus THE AHMED TEA COMPANY P LTD.	MS. S SARMA MR.B J MUKHERJEE MR. S BISWAS MRS I BEGUM	MR. S BISWAS MS. S SARMA MR.B TALUKDAR MS. N M DEKA FOR CAVEATOR MR. S SAIKIA
48	I.A.(Civil)/2884/2022 in RSA/52/2016 WITH RSA/52/2016 WITH I.A.(Civil)/2883/2022 in RSA/52/2016 WITH I.A.(Civil)/2885/2022 in RSA/52/2016 WITH I.A.(Civil)/2886/2022 in RSA/52/2016 WITH I.A.(Civil)/2888/2022 in RSA/52/2016	ON THE DEATH OF PULIN KUMAR KATAKI HIS LEGAL HEIRS SIKHA KAKATI AND ORS. Versus SMT LILY TALUKDAR BORA and ANR SRI PULIN KUMAR KATAKI Versus SMT LILY TALUKDAR BORA and ANR ON THE DEATH OF PULIN KUMAR KATAKI HIS LEGAL HEIRS SIKHA KAKATI AND ORS. Versus SMT LILY TALUKDAR BORA and ANR ON THE DEATH OF PULIN KUMAR KATAKI HIS LEGAL HEIRS SIKHA KAKATI AND ORS. Versus SMT LILY TALUKDAR BORA and ANR ON THE DEATH OF PULIN KUMAR KATAKI HIS LEGAL HEIRS SIKHA KAKATI AND ORS. Versus SMT LILY TALUKDAR BORA and ANR ON THE DEATH OF PULIN KUMAR KATAKI HIS LEGAL HEIRS SIKHA KAKATI AND ORS. Versus SMT LILY TALUKDAR BORA and ANR	MR. S DUTTA MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR. S DUTTA MR.SIDHANT DUTTA MR. S DUTTA MR. S DUTTA MR. S DUTTA MR. S DUTTA	MR. S SAIKIA MR.S SAIKIA(R- 1&2) MR. D MAZUMDAR(R- 1&2) MS.R SARKAR R- 1and2 MR. S SAIKIA MR. S SAIKIA MR. S SAIKIA MR. S SAIKIA
49	I.A.(Civil)/2929/2022 in MACApp./8678/2022 WITH MACApp./8678/2022 (Filing Number)	BHASKAR JYOTI KALITA Versus JOGESH CHANDRA KALITA AND ANR. BHASKAR JYOTI KALITA Versus JOGESH CHANDRA KALITA AND ANR. E	MS B RAJBONGSHI MR. R GOSWAMI MRS. S ROY Ms. J BARUAH MR. R GOSWAMI	
<u>STAY MATTERS</u>				
50	CRP(IO)/76/2022 FIXED	SURAT ALI Versus MD. SAHJAHAN ALI	MR M H AHMED MR GIAS MR M Z SHAH	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
51	CRP(IO)/157/2022 FIXED	PUTHIMON @ JAHIRAN NESSA AND 3 ORS Versus ABDUL MALEK	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN MS S DAS	MR. U C RABHA MR F U BARBHUIYA MR. S M SARMA

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LEAVE NOTE OF ADVOCATES FOR 23/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MS. D GHOSH	21-09-2022	To	23-09-2022
17)	MR. U SARMA	23-09-2022	To	26-09-2022
18)	MR. M TALUKDAR	23-09-2022	To	23-09-2022
19)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,23rd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

**THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST
LIST DATED 12-09-2022 TO 23-09-2022
(RELATING TO SPECIAL LIST(MAC.APP MATTERS)
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./1180/2019 B/O	NARENDRA BORAH AND 6 ORS. Versus THE STATE OF ASSAM	MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI	MR S SHARMA (R2 TO R10) PP, ASSAM
2	Crl.Pet./521/2021 FIXED	AMALENDU LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
3	Crl.Pet./647/2021 WITH LCR 2 FILES, B/O	KAMESWAR URANG Versus THE STATE OF ASSAM AND ANR	MR. A K DUTTA MR. S SUTRADHAR	MR. M K BORO (R-2) MR. M K DAS (R-2) PP, ASSAM
4	Crl.A./97/2022	THE STATE OF ASSAM Versus RAJEN SAIKIA AND ANR		
5	I.A.(Civil)/1521/2022 in CRP/22/2022	BHANU NESSA Versus MUST. SAKITAN NESSA AND 4 ORS.	MR D MAZUMDER MR M H AHMED MR. J AHMED	
	WITH CRP/22/2022	MUST. SAKITAN NESSA AND 4 ORS. Versus BHANU NESSA	MR M H AHMED MR. D MAZUMDAR MS. N SULTANA	MR. J AHMED MS A HUSSAIN MR Z RAHMAN
ORDERS				
6	Crl.A./66/2008 WITH LCR (FOUR FILES).	RAMESH PODDAR and ANR. Versus THE STATE OF ASSAM	MRS M ABDULLAH P MS.F HUSSAIN MS D SAIKIA,AMICUS CURIAE	PP, ASSAM PP, ASSAM
7	Crl.A./43/2014 WITH OFFICE NOTE, LCR 6 FILES	SANJIT KALITA @ SANJIB KALITA Versus THE STATE OF ASSAM AND ANR.	DR.B AHMED MR.N HAQUE MRK UDDIN MR.S R BARBHUIYA	PP, ASSAM
	WITH Crl.M.C./91/2014 in Crl.A./43/2014	SANJIT KALITA @ SANJIB KALITA, Versus THE STATE OF ASSAM,	DR.B AHMED MR.N HAQUE MRK UDDIN MR.S R BARBHUIYA	PP, ASSAM
8	Crl.A./221/2014 WITH OFFICE NOTE, LCR 5 FILES	AMAR DEKA Versus STATE OF ASSAM and ANR.	MR.S S DEY MR.M NATH MR.A ROY MS.K DUTTA	PP, ASSAM

9	I.A.(Civil)/203/2017 in CRP/289742/2017 WITH CRP/289742/2017 (Filing Number)	SMT. BINA CHOUDHURY and 4 ORS. Versus CHALIHA WAREHOUSING CO. PVT. LTD. BINA CHOUDHURY and 4 ORS. Versus CHALIHA WAREHOUSING CO. PVT. LTD.	MR. R K BHUYAN MR.B CHAKRABORTY MR.S CHAKRABORTY MS.K PHUKAN	
10	CrI.A./332/2017	SHRI DILIP DAS Versus SHRI RANTU KALITA	MR.M SARMA MS.I GOHAIN	
11	CRP/57/2019	SANJIB GOHAIN AND ANR. Versus BONTI CHUTIA AND 2 ORS.	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA	
12	I.A.(Civil)/3017/2019 CRP 402/2016(D/O) in Review.Pet./12418/2019 WITH Review.Pet./12418/2019 (Filing Number)	SRI SHYAM SUNDAR DEBNATH Versus SRI NABENDU KISHORE SINHA SRI SHYAM SUNDAR DEBNATH Versus SRI NEBENDU KISHORE SINHA	MR. A K PURKAYASTHA MR. M K MAJUMDAR	MR. D MOZUMDER MR. P BORAH MR. S BISWAS
13	I.A.(CrI.)/438/2020 WITH LCR 4 FILES in CrI.A./180/2020 WITH CrI.A./180/2020	MUNNA ALI Versus THE STATE OF ASSAM AND ANR	MS. S DEVI MR. L R MAZUMDER MR M HOQUE	PP, ASSAM
14	CRP/66/2021	MUNNA ALI Versus THE STATE OF ASSAM AND ANR NEW INDIA ASSURANCE CO LTD Versus M/S MALPANI INDUSTRIES	MS. S DEVI MR. L R MAZUMDER MR M HOQUE MR. R K BHATRA MR. D MAZUMDAR MS R GANGAWAT MR A BHATRA	MR. A SARMA PP, ASSAM MR D K MISHRA MR. B PRASAD MR P J BORAH
15	CRP/73/2021 CAVT. NO.07192/021,	RUMA PAUL CHOWDHURY AND 2 ORS Versus JHANTU PAUL	R SARMAH MR H K NATH MR J BORAH	MR. A R SHOME MR A J GHOSH FOR CAVEATOR
16	CRP(IO)/129/2021	MD. MILAN AHMED BHUYAN Versus MD. ABDULLAH	MR. P J SAIKIA MS D DUTTA	
17	I.A.(CrI.)/528/2021 in CrI.A./6389/2021 WITH CrI.A./6389/2021 (Filing Number)	SANJAY GUPTA Versus SMT. RUNJUN BORAH AND ANR. SRI SANJAY GUPTA Versus SMT. RUNJUN BORAH AND ANR. A	MR. M A ISLAM MR J I MONDAL MS L DAS MR. M A ISLAM	PP, ASSAM
18	CrI.Pet./640/2021 WITH LCR 1 FILE, B/O	ABUB AHMED MAZUMDER AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S BANIK A N HUSSAIN MS F BEGUM	PP, ASSAM
19	I.A.(Civil)/1632/2021 WITH LCR in CRP/536/2012 WITH CRP/536/2012	REKHA AGARWALA and 2 ORS. Versus ANUROMA DAS and ANR REKHA AGARWALA and 2 ORS. Versus ANUROMA DAS and ANR	MR. N ALAM MS. H FATIMA MR. N ALAM MR. N ALAM MR.A GOYAL MS.A CHOUDHURY MS. H FATIMA MS. H FATIMA MR K JAIN MR.G KHANDELIA	MR.B HALDAR MR.A C SARMA MR.S BARUAH MR.B HALDAR
	WITH I.A.(Civil)/2796/2017 in CRP/536/2012	REKHA AGARWALA and 2 ORS. Versus ANUROMA DAS and ANR	MR.A GOYAL	MR.A C SARMA

20	I.A.(Civil)/2387/2021 WITH LCR in CRP/355/2013	BRAHMAPUTRA ANNUNNATA KRISHIPAM SAMABAI SAMITTEE Versus ON THE DEATH OF PRASANNA RAJBONGSHI HIS LEGAL HEIRS AND ORS.	MR. A K GUPTA	
	WITH CRP/355/2013	BRAHMAPUTRA ANNUNNATA KRISHIPAM SAMABAI SAMITTEE Versus MANGALDOI SAMABAI SAMITTEE @ KHALIHOI KRISAK SAMABAI SAMITTEE and 10 ORS	MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	MR.J BARUAH MR.B BANERJEE MR.P K BARMAN MS.D DAS
	WITH MC/1190/2014 in CRP/355/2013	BRAHMAPUTRA ANNUNNATA KRISHIPAM SAMABAI SAMITTEE Versus ON THE DEATH OF PRASANNA RAJBONGSHI HIS LEGAL HEIRS - SMTI RASHMI RAJBONGSHI and ORS.	MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	MR.J BARUAH MR.B BANERJEE MR.P K BARMAN MS.D DAS
	WITH MC/1191/2014 in CRP/355/2013	BRAHMAPUTRA ANNUNNATA KRISHIPAM SAMABAI SAMITTEE Versus ON THE DEATH OF PRASANNA RAJBONGSHI , HIS LEGAL HEIRS - SMTI RASHMI RAJBONGSHI and ORS.	MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	MR.J BARUAH MR.B BANERJEE MR.P K BARMAN MRS.D DAS
	WITH MC/1192/2014 in CRP/355/2013	BRAHMAPUTRA ANNUNNATA KRISHIPAM SAMABAI SAMITTEE Versus ON THE DEATH OF PRASANNA RAJBONGSHI HIS LEGAL HEIRS - SMTI RASHMI RAJBONGSHI and ORS.	MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	MR.J BARUAH MR.B BANERJEE MR.P K BARMAN MS.D DAS
21	Crl.L.P./4/2022 WITH OFFICE NOTE in Crl.A./117/2022	NRIPEN CHANDRA NATH Versus SUMITRA KR. BORAH	MR. S K GHOSH MS F AHMED	MD R ISLAM MR D N SARMA S K DAS MR. A K DAS
	WITH Crl.A./117/2022 (Filing Number)	NRIPEN CHANDRA NATH Versus SUMITRA KR. BORAH A	MR. S K GHOSH	
22	CRP/16/2022	PARIMAL DHAR Versus PRAMOTH DHAR AND 2 ORS	MR. R PHUKAN MR. P TALUKDAR	
23	Crl.L.P./35/2022 in Crl.A./4206/2022	KAMAKHYA POLY INDUSTRIES Versus LAL BABU RAMJI	MR. D K KOTHARI MR P DAS MR P PRAWAR	
	WITH Crl.A./4206/2022 (Filing Number)	KAMAKHYA POLY INDUSTRIES Versus LAL BABU RAMJI B	MR. D K KOTHARI	
24	CRP/59/2022	DHANAN RABHA Versus THE DIVISIONAL MANAGER THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. DITUL DAS MR. R RAHMAN	
25	Crl.A./68/2022	DHIREN BORO Versus STATE OF ASSAM AND ANR.	MS. D SAIKIA	PP, ASSAM
26	CRP(IO)/79/2022	SHAHIDUR RAHMAN AND 5 ORS Versus THE STATE OF ASSAM AND 27 ORS	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN	GA, ASSAM MR D C NATH (r-3 to 18, 20) MRS. S ROY (R-21 TO 28) MR. C SHARMA (r-3 to 18, 20)
27	CRP/84/2022 CAVT. NO.05602/022,	MD. ZULFIQUR ALI Versus MD. AZADUR RAHMAN HAZARIKA	MR. R BARUAH MR. A IQBAL	MS N RAHMAN (FOR CAVEATOR)

28	Crl.A./87/2022 WITH OFFICE NOTE	BILAL PHONGLO Versus THE STATE OF ASSAM AND ANR.	MR. J LASKAR MR R DAS	PP, ASSAM
29	Crl.A./99/2022 WITH OFFICE NOTE, LCR 6 FILES WITH I.A.(Crl.)/243/2022 in Crl.A./99/2022	DHIREN GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS MS M DAS MS S KAKATI	PP, ASSAM
30	CRP(IO)/114/2022	DHIREN GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS MS M DAS MS S KAKATI	PP, ASSAM
31	CRP(IO)/180/2022	CHIDANANDA TALUKDAR Versus RITA DAS TALUKDAR	MR. S CHAMARIA MR. M ALI MR A N SARMAH	
32	Crl.Pet./423/2022 WITH LCR 1 FILE, B/O	M/S. LAKSHMI AGENCY AND ANR. Versus SAHEB SINGH AND SONS PROPERTIES	MR. A K GUPTA MR. R S MISHRA	
33	Crl.Pet./706/2022 WITH LCR 1 FILE, B/O	M/S MOYURI TEA BLENDING AND PACKAGING INDUSTRY AND ANR. Versus M/S ANJANI TEA COMPANY AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MRS. P DUTTA	
34	Crl.Pet./706/2022 WITH LCR 1 FILE, B/O	HAZARAT ALI AND 7 ORS Versus THE STATE OF ASSAM AND ANR	MR H DAS MR. B C DEKA	PP, ASSAM
34	I.A.(Civil)/2445/2022 in CRP/340/2016 WITH CRP/340/2016	DEEPAK BHUYAN AND ANR. Versus RUNU SHARMA AND 12 ORS	MR H MAURYA MR.N ANAND MS.L SRIVASTAV	
34	I.A.(Civil)/170/2020 in CRP/340/2016	DEEPAK BHUYAN and ANR. Versus RUNU SHARMA and 12 ORS	MR.H MAURYA MR.N ANAND MS.L SRIVASTAV	
35	I.A.(Civil)/2581/2022 in CRP/8/2019 WITH CRP/8/2019	SUBRATA DAS Versus CHAMPA SAHA AND 2 ORS.	MR. P SUNDI	MR. S SAHU
35	I.A.(Civil)/2581/2022 in CRP/8/2019	SUBRATA DAS Versus CHAMPA SAHA AND ANR.	MR. P SUNDI	MS. B CHOUDHURY MS. B CHOUDHURY MR. S SAHU MS. J DAS
36	I.A.(Civil)/2858/2022 WITH LCR in CRP(IO)/397/2019 WITH CRP(IO)/397/2019	BIKRAMJIT RAJKUMAR AND ANR. Versus ON THE DEATH OF SOURENDRAJIT RAJKUMAR	MR. T U LASKAR MR. N DHAR MS. U BARUAH	
36	I.A.(Civil)/2858/2022 WITH LCR in CRP(IO)/397/2019	BIKRAMJIT RAJKUMAR AND ANR. Versus SOURENDRAJIT RAJKUMAR AND 2 ORS.	MR. N DHAR	
HEARING				
37	Crl.A./200/2011 WITH LCR 5 FILES, FIXED	JAHNU BARUA Versus G. L. PUBLICATIONS LTD. AND ORS	MR.A K DAS MS.M BARUAH	MR.Z ALAM MR. B SARMA MR.U SAIKIA
38	Crl.Pet./197/2016 FIXED	SMTI SUNANDA PAUL Versus THE STATE OF ASSAM AND ANR	MR S DAS MS H AHMED MR. S A HUSSAIN MR D J HALOI	MR. B DEKA(R-2) MR.A BHATTACHARYYA(R-2) MS P BARUAH(R-2) S AZIZ(R-2) MS. K TALUKDAR(R-2) PP, ASSAM
39	Crl.A./426/2017 WITH LCR 1 FILE, P.B.-1, FIXED	SRI CHITTARANJAN PATOWARY Versus THE STATE OF ASSAM and 2 ORS	MR.D K BHATTACHARYYA MRS.R B DEB MR.K K BHATTACHARJEE MR.A K BHATTACHARJEE	MR J SHARMA (R-2) MR. P THAKURIA MR. P THAKURIA MR. H J RAI PP, ASSAM

40	Crl.Pet./1270/2018 WITH LCR 1 FILE, B/O	MOHSIN AHMED AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR A M MAZUMDAR MR. S C BISWAS MD E AHMED MR. R A CHOUDHURY MS L BORDOLOI MR. H A TALUKDAR MR. T A CHOUDHURY	MR B BURAGOHAHAIN (R2) MS. S GOGOI (R2) MR J P KACHARI (R2) PP, ASSAM
41	Crl.Pet./56/2022 B/O	NAZRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	MR. J A AHMED MR. K M HASSAN PP, ASSAM
<u>STAY MATTERS</u>				
42	Crl.Pet./809/2017	SHYAM BULBULE Versus THE STATE OF ASSAM AND ANR	MR.A N CHOWDHURY MR.R DE	MR.A M BORA Sr.Adv.R-2 MS.C CHOUDHURY(R-2) MR.D GOGOI(R-2) MR.D BAIDYA(R-2) PP, ASSAM
43	CRP(IO)/39/2018	HAWA KHATUN Versus JAHAR UDDIN AND 8 ORS.	MR. K BHATTACHARJEE MS. P BHATTACHARYA MR. B TALUKDAR MR. D BANERJEE	MR. I H LASKAR (R3 TO 5) MR F U BARBHUIYA (R1 AND 2) MR J H LASKAR (R3 TO 5) MR. S H ZAMAN (R1 AND 2) MR. M S ALAM (R3 TO 5) MS S DAS (R1 AND 2)
44	CRP(IO)/369/2019	MASADDAR ALI LASKAR Versus CHABIN CH. DAS	MS B DEVI	
45	Crl.Pet./444/2020 B/O	BRAHAM PRAKASH BANSAL @ RAHUL BANSAL Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY	MR. A GOYAL MR. A CHOUDHURY MS. G BORAH (R2) PP, ASSAM
46	CRP(IO)/147/2021 CAVT. NO.08262/021,	HOUSING AND URBAN DEVELOPMENT CORPORATION LTD. (HUDCO) Versus PRANAB KUMAR SHARAMA AND 2 ORS.	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	MR J SHARMA MS. N SARKAR FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 23/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGHOHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MS. D GHOSH	21-09-2022	To	23-09-2022
17)	MR. U SARMA	23-09-2022	To	26-09-2022
18)	MR. M TALUKDAR	23-09-2022	To	23-09-2022
19)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,23rd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 21

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(CRP(I/O), CRP AND MFA) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	FAO/14/2019 CAVT. NO.1401/2018	BAL BHARTI EDUCATIONAL TRUST Versus M/S EASTERN PIPES PRIVATE LIMITED AND 2 ORS	MR. B D KONWAR SR. ADV. MR B SARMAH MR S SHARMA MS. S NEWAR	MR. B PATHAK (r-1 to 3) MR. D BARUAH MR. B BARMAN MS. N UPADHYAY MR. R THADANI (r-1 to 3) MR B HAZARIKA (r-1 to 3) MR V KUMAR (r-1 to 3) FOR CAVEATOR
2	FAO/2/2020	SRI JAJNYA DUTTA LAHKAR AND 6 ORS Versus SRI ASHWIN TEWARI	MR. R K BHUYAN MR. P C DAS MR. R SARMA MR H DEKA MR D HAZARIKA MR A HUSSAIN	MR. R J BORDOLOI MR. R ALI
	WITH I.A.(Civil)/144/2020 in FAO/2/2020	SRI JAJNYA DUTTA LAHKAR AND 6 ORS Versus SRI ASHWIN TEWARI	MR. R K BHUYAN MR. P C DAS MR. R SARMA MR H DEKA MR D HAZARIKA MR A HUSSAIN	
3	FAO/46/2022	PARISHMITA KAKATI BORGHAIN . Versus BANDANA SENCHOWA BORGHAIN AND 8 ORS	MD. M U AHMED MR. S F CHISTIE	SC, ELEM. EDU
4	MACApp./630/2022	ORIENTAL INSURANCE CO. LTD. Versus SMTI RANJITA BRAHMA and ANR	MS.N MODI MR.S DUTTA MR. C SHARMA MR.SIDHANT DUTTA	
	WITH I.A.(Civil)/2691/2022 in MACApp./630/2022	ORIENTAL INSURANCE CO. LTD. Versus SMTI RANJITA BRAHMA and ANR	MS.N MODI MR.S DUTTA MR. C SHARMA MR.SIDHANT DUTTA	

5	MACApp./712/2022	SRI NANDA RAM DEKA Versus SAMSUDDIN AHMED and 2 ORS	MR.T AO MR. N BHATRA MR G JALAN MR.T KHRO MS.A AIER	MS. R D MOZUMDAR (R-3) MS. C MOZUMDAR (R-3)
ORDERS				
6	MFA/43/2008 WITH LCR	GENERAL MANAGER N F RAILWAY Versus M/S STORES and SPARES COPR.	MR G GOSWAMI MR.H K DAS MS.B DEVI MR.S SARMA	
	WITH MC/941/2008 in MFA/43/2008	GENERAL MANAGER N F RAILWAY Versus M/S STORES and SPARES COPR.	MR.H K DAS MS.B DEVI MR.S SARMA	
7	MFA/15/2008	GENERAL MANAGER N F RAILWAY Versus M/S PANCHAM INTERNATIONAL LTD.	MR G GOSWAMI, RLY. ADV. MR G GOSWAMI, RLY. ADV. MR.H K DAS MS.B DEVI MR.S SARMA	
	WITH MC/221/2008 in MFA/15/2008	GENERAL MANAGER N F RAILWAY Versus M/S PANCHAM INTERNATIONAL LTD.	MR.H K DAS MS.B DEVI MR.S SARMA	
8	MACApp./222/2015	NOMI DAS Versus THE D.M, UNITED INDIA INSURANCE CO. LTD and ANR.	MR M BEZBARUAH MR.T PRADHAN MR.R D LAL MR.A LAL MRB B BASUMATARY	MR.K K DEY MRV K BAROOAH
9	FAO/6/2016	SRI BED PRAKASH AGARWALLA Versus SRI PURANMAL AGARWALLA and 7 ORS	MR.S ISLAM MRA HAWARI MR.B K MISHRA	MR.S BANIKR- 3and4 MR.H GUPTA(R- 3&4) MR.A M LASKAR(R- 3&4)
	WITH I.A./783/2016 in FAO/6/2016	SRI BED PRAKASH AGARWALLA Versus SRI PURANMAL AGARWALLA and 7 ORS	MR.S ISLAM MRA HAWARI MR.B K MISHRA	
10	I.A.(Civil)/1031/2017 IN MFA SL.NO. 276880	M/S SAMIRA and ANR, Versus EMPLOYEES STATE INSURANCE CORPORATION and 6 ORS,	MR.R THAKURIA MR.L P SHARMA	MR.K K NANDI SC, ESI
11	MACApp./866/2018 (QUANTUM), WITH LCR	SRI GANGADHAR KOCH and ANR Versus THE NEW INDIA ASSURANCE CO. LTD. and 4 ORS	MR. U C RABHA MR. S MATAK	MR. K BARMAN MR. R C PAUL (R- 1 and 3) MR. A PHUKAN MR. A BHARALI
12	MACApp./885/2018 (QUANTUM), WITH LCR	SRI BIDYUT BIKASH BORGHAIN Versus THE REGIONAL MANAGER THE UNITED INDIA INSURANCE COMPANY LIMITED and ANR	MR. R PHUKAN	MR. K K BHATRA MR. R K BHATRA MS. P HUJURI
13	MACApp./929/2018 (QUANTUM), WITH LCR	MST OSSIA KHATOON ANR Versus M/S ORIENTAL INS CO. LTD AND ANR	MR. Z IQBAL MR. K KALITA	MS. N MODI (R1) MR SISHIR DUTTA (R1) MR. C SHARMA (R1) MR. SIDHANT DUTTA (R1)
14	MACApp./974/2018	SMTI NOMI HAZARIKA Versus SHRI RANA DEV SAIKIA AND 2 ORS	MR. J HANDIQUE	MR. K K BHATTA MR. R K BHATRA MR D BHUYAN MS R GANGAWAT MS M N KONYAK
15	FAO/22/2019	SMTI. BOGI CHAOTAL AND 2 ORS. Versus SRI RANJAN SEN AND ANR	MR R CHAKRAVORTY MR. M CHALIHA	
	WITH I.A.(Civil)/1518/2019 in FAO/22/2019	SMTI. BOGI CHAOTAL AND 2 ORS. Versus SRI RANJAN SEN AND ANR	MR R CHAKRAVORTY MR. M CHALIHA	

16	FAO/62/2019	ON THE DEATH OF MD. .NABIBUL HAQUE HIS LEGAL HEIRS 1)SMTI. JAHANARA BEGUM Versus SRI DULAL CHANDRA ROY AND ANR	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S KATAKEY	MR. A K GUPTA (R1,R2) MS M NIROLA (R1,R2)
	WITH I.A.(Civil)/3286/2019 in FAO/62/2019	ON THE DEATH OF MD. NABIBUL HAQUE HIS LEGAL HEIRS 1)SMTI. JAHANARA BEGUM Versus SRI DULAL CHANDRA ROY AND ANR	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S KATAKEY	
17	MFA/68/2019 CAVT. NO.1398/2018 WITH LCR	M/S MAHASHAKTI CEMENTS Versus UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA MS. L DAS	MR. B SARMAH SC, NF RLY FOR CAVEATOR
18	MACApp./252/2019 WITH LCR	ORIENTAL INSURANCE CO. LTD, Versus SRI. MANJIT KR. BRAHMA and 2 ORS,	MR. S DUTTA MS. M CHOUDHURY MR. M CHOUDHURY MR. D CHAKRABORTY MR. R SARKAR	MR. J U AHMED(R-1) MR. A J SAIKIA (R-2) MRS. M BARMAN (R3) MS. GARGI KASHYAP (R3) MR. R K MUSHAHARY MR. J HATIMURIA (R-2) MR G S BORO (R-2) MR. H HOQUE(R-1)
19	MFA/271/2019	THE UNION OF INDIA Versus SMT. RINKU RANI DAS AND 3 ORS.	MR G GOSWAMI	
	WITH I.A.(Civil)/4130/2019 in MFA/271/2019	THE UNION OF INDIA Versus SMT. RINKU RANI DAS AND 3 ORS.	MR G GOSWAMI	
20	MACApp./475/2019 WITH LCR	PURNIMA SAIKIA Versus DIGANTA SARMA AND ANR	MR. A R AGARWALA	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR D DEKA
21	MACApp./535/2019	SMTI. KALPANA KALITA Versus THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AND ANR	MR. M ALI	MR D J HALOI (R1)
22	MACApp./550/2019 WITH LCR	SMTI. REBON KALITA AND 2 ORS Versus SRI SANJIV KUMAR SONI AND ANR	MR S CHAKRABORTY MR. R SARKAR	MR. K K BHATTA MR. S DEKA MR. K K DEKA
23	I.A.(Civil)/1465/2019 IN MAC.APP. 303/2014(D/O) in Review.Pet./3115/2019	SMT. JNAN PRABHA AGARWAL AND 2 ORS. Versus SRI MANOJ KUMAR DUTTA AND 3 ORS	MR. B K JAIN MS. O PHUKAN	
	WITH Review.Pet./3115/2019 (Filing Number)	SMT JNAN PRABHA AGARWAL AND 2 ORS Versus SRI MANOJ KUMAR DUTTA AND 3 ORS		
24	I.A.(Civil)/2513/2019 in FAO/1356/2019	M/S. ASSAM PETROLEUM LTD. AND ANR Versus M/S. SHIV VANI OIL AND GAS EXPLORATION SERVICES LTD.AND 3 ORS	MS. D SINHA MS. B BEGUM MS. K G SHARMA MS. A MAZUMDAR	
	WITH FAO/1356/2019 (Filing Number)	M/S ASSAM PETROLEUM LTD AND ANR Versus M/S SHIV VANI OIL AND GAS EXPLORATION AND 3 ORS		
25	I.A.(Civil)/4039/2019 WITH LCR in MACApp./15091/2019	THE UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI. MALABIKA SARMA GOGOI @ GOGOI SARMA AND 3 ORS	MR. A DUTTA MRS. P M DUTTA	
	WITH MACApp./15091/2019 (Filing Number)	THE UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI. MALABIKA SARMA GOGOI @ GOGOI SARMA AND 3 ORS		

26	WITH MACApp./594/2019	SMTI. MALABIKA SARMA GOGOI AND 2 ORS Versus M/S UNITED INDIA INSURANCE CO. LTD AND ANR	MS. P BHATTACHARYA MR. A BORUA MR. S SINGH	MR. A DUTTA MRS. P M DUTTA
27	MACApp./120/2020 WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. BINA BORUAH AND 3 ORS	MR. A DUTTA MRS. P DUTTA	MR. A K GUPTA (R-3,4) MR. N BORUAH MR. R S MISHRA (R-3,4)
	WITH I.A.(Civil)/723/2020 in MACApp./120/2020	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. BINA BORUAH AND 3 ORS	MR. A DUTTA MRS. P DUTTA	MR. N BORUAH (R-1,2) MS B SAIKIA (R-1,2)
28	MACApp./175/2020 WITH LCR	DEEPAK SARKAR Versus UNITED INDIA INSURANCE CO. LTD. AND ANR	MS. M TALUKDAR MR. A SHAKIL	MR. K K DEY MR V K BAROOAH
29	MACApp./200/2020 WITH LCR	SMTI MANIKA BAISHYA AND 3 ORS Versus NEW INDIA ASSURANCE CO. LTD. AND 2 ORS	MR. A R AGARWALA	MR. R K BHATRA (R1) MR D BHUYAN (R1)
30	MACApp./203/2020 WITH LCR	MINAKHI BORAH BARUAH AND 3 ORS Versus M/S NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS	MR. K BHATTACHARJEE MS. P BHATTACHARYA MS B TALUKDAR	MR. A J SAIKIA (R1) MR. B KAKATI (R1) MR G S BORO (R1)
31	MACApp./204/2020 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus JOHURUL ISLAM AND8 ORS	MR. R GOSWAMI MS. P BORTHAKUR	MR. M KHAN MR H K SARMA MRS R DEKA MR. J RAHMAN MR. B K DAS MR R ISLAM
	WITH CO/4/2021 in MACApp./204/2020	JOHURUL ISLAM AND 2 ORS. Versus NATIONAL INSURANCE COMPANY LTD. AND 6 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, APDCL
32	MACApp./210/2020 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus MUSSTT. MAHMUDA KHATUN AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. S K SINGH MR. V K CHOPRA MR. M I HUSSAIN MR. M I HUSSAIN MR. S M RAHMAN MR. S M RAHMAN MR J CHOPRA MS S PATOWARY
	WITH I.A.(Civil)/1442/2020 in MACApp./210/2020	ORIENTAL INSURANCE COMPANY LIMITED Versus MUSSTT. MAHMUDA KHATUN AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
33	MACApp./213/2020 WITH LCR	SIMA BAISNAB AND 3 ORS Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR. A R AGARWALA	MR. K K BHATTA (R1) MR D CHUTIA MS R DEVI (R1)
34	MACApp./215/2020 WITH LCR	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI RANGITA KOTHARI AND 5 ORS	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN	MR. M TALUKDAR MR D MONDAL MR K K GOSWAMI (r-4,5) MR. P MAJUMDAR (r-4,5) MS. M BORUAH
	WITH I.A.(Civil)/1741/2020 in MACApp./215/2020	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI RANGITA KOTHARI AND 5 ORS	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN	

35	MACApp./229/2020 WITH LCR	AMIRUZ ZAMAN Versus THE DIVISIONAL MANAGER ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR J ISLAM	MS. R D MOZUMDAR MR H DAS MR T KALITA (R-3) MS P TALUKDAR MS. C MOZUMDAR MR. S P SHARMA MR. A KAKATI (R-3)
36	MACApp./254/2020 WITH LCR	THE NATIONAL INSURANCE COMPANY LTD. Versus TRISHNA NIRMALIA SENCHUA AND 5 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MS. R R SARMAH BARUAH MR D MONDAL DR. UTPALJEET BARUAH
37	FAO/9/2021	ARINDAM DUTTA Versus THE STATE OF ASSAM AND 8 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI	MR D MAZUMDER (r-6 to 9) GA, ASSAM MR. S BISWAS (r-6 to 9) MS D DEVI (r-6 to 9)
	WITH I.A.(Civil)/2379/2021 in FAO/9/2021	ARINDAM DUTTA Versus THE STATE OF ASSAM AND 8 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI	GA, ASSAM
38	FAO/10/2021	TARUN CHANDRA MAZUMDAR Versus M/S NANSIM DEVELOPERS (PVT) LTD. AND ANR.	MR. B NATH	MR. R ALI MR. T G BARUAH
39	MFA/12/2021	ABDUL MAJID AND ANR. Versus MD. RAHUL AMIN AND ANR.	MR. A R AGARWALA	MR. A DUTTA (r-2)
40	MACApp./66/2021	SUNITA BORAH AND ANR. Versus PROTUL SARMA BORUAH AND ANR.	MR. M DUTTA MR K M BORA	H Z SINGHA MR. A J SAIKIA MR H BEZBARUA MR. S J SARMAH MR G S BORO
41	MACApp./114/2021 WITH LCR, FIXED	MONTU DEKA Versus THE REGIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	A G CHOUDHURY	MR. K K BHATTA MR. R K BHATRA MR D BHUYAN
42	MFA/161/2021 WITH LCR	M/S MEGHALAYA CEMENTS LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. C K S BARUAH SC, NF RLY
43	MACApp./186/2021 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus RATNAJIT NATH @ RATNAJIT AND 4 ORS	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR. M TALUKDAR MR. R GOSWAMI (R-5) MS. M SAIKIA (R-5) MR. A SHAKIL MR S K BEHARA (R-5)
	WITH I.A.(Civil)/1333/2021 in MACApp./186/2021	ORIENTAL INSURANCE COMPANY LTD Versus RATNAJIT NATH @ RATNAJIT AND 4 ORS	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
44	MACApp./189/2021 WITH LCR	SHRIRAM GENERAL INSURANCE CO. LTD. Versus KABITA DAS AND 8 ORS.	MR. A R AGARWALA MR. R GOSWAMI MR. M K ALI MS. P BORTHAKUR MS. R LAILA	MR S DUTTA (R-8) MS. M CHOUDHURY (R-8) MS C BORAH (R-8)
45	I.A.(Civil)/2165/2021 in FAO/17105/2018	SHRI GHANSHYAM DAS DHIMAN Versus UNION OF INDIA		ASSTT.S.G.I.
	WITH FAO/17105/2018 (Filing Number)	SHRI GHANSHYAM DAS DHIMAN Versus UNION OF INDIA		
46	FAO/8/2022 CAVT. NO.00402/022,	ABDULLAH AHMED CHOUDHURY AND 8 ORS. Versus AFTAB UDDIN CHOUDHURY AND 30 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	MR. T U LASKAR MR. N DHAR FOR CAVEATOR

	WITH I.A.(Civil)/512/2022 in FAO/8/2022	ABDULLAH AHMED CHOUDHURY AND 8 ORS. Versus AFTAB UDDIN CHOUDHURY AND 30 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	MR. T U LASKAR MR. N DHAR FOR CAVEATOR
47	FAO/36/2022 WITH LCR	SWAPAN CHOWDHURY Versus ADHIR KUMAR DAS	MR D KALITA	
	WITH I.A.(Civil)/1751/2022 in FAO/36/2022	SWAPAN CHOWDHURY Versus ADHIR KUMAR DAS	MR D KALITA	MR N N UPADHYAYA (r-1) MR. B B KAKATI (r-1) E. YANTHAN (r-1)
48	FAO/38/2022 WITH LCR	MAHADEV KARMAKAR Versus BEAUTY SARKAR AND ANR.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. S C BISWAS MR. A IKBAL MS. R DEVI
	WITH I.A.(Civil)/1812/2022 in FAO/38/2022	MAHADEV KARMAKAR Versus BEAUTY SARKAR AND ANR.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
49	MACApp./124/2022	THE ORIENTAL INSURANCE COMPANY LTD. Versus SANUWARA KHATUN AND 5 ORS.	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	MR. M AHMED MD I H LASKAR MD I H LASKAR
50	I.A.(Civil)/1717/2022 WITH LCR in FAO/15/2013	RANJIT NAG CHOUDHURY Versus BIJIT NAG CHOUDHURY AND 4 ORS	MR. M H RAJBARBHUIYAN MS. R CHETRI	MR. A MOBARAQUE
	WITH FAO/15/2013	RANJIT NAG CHOUDHURY Versus SHYANDHA NAG CHOUDHURY and 2 ORS.	MR.M H RAJBARBHUIYAN MS.S PARBIN MS.D J BORAH MS.W RAHMAN	MR.B BANERJEE MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY
	WITH I.A.(Civil)/984/2021 in FAO/15/2013	ON THE DEATH OF RANJIT NAG CHOUDHURY HIS LEGAL HEIRS Versus BIJIT NAG CHOUDHURY AND 4 ORS.	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	MR. J LASKAR
	WITH I.A.(Civil)/1221/2021 in FAO/15/2013	RANJIT NAG CHOUDHURY Versus ON THE DEATH OF BIJIT NAG CHOUDHURY HIS LEGAL HEIRS, BITHIKA NAG CHOUDHURY (WIFE) AND ORS.	MR. M H RAJBARBHUIYAN	MR. J LASKAR
51	I.A.(Civil)/2695/2022 WITH LCR 4 FILES in MACApp./124/2016	SMTI KUNJA GOGOI Versus NATIONAL INSURANCE COMPANY LIMITED	B J BAROOAH MR. M B U AHMED	MR. B J MUKHERJEE
	WITH MACApp./124/2016	NATIONAL INSURANCE COMPANY LIMITED Versus SMTI KUNJA GOGOI and 2 ORS	MR. S S SHARMA MS. L SHARMA MR. B J MUKHERJEE MR A SHARMA	MR N C DAS, SR.ADV. MS. M DEVI MS. M DEVI B BARUAH B BARUAH MR. M ALI(R-1) A DAS

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LEAVE NOTE OF ADVOCATES FOR 23/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022

7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MS. D GHOSH	21-09-2022	To	23-09-2022
17)	MR. U SARMA	23-09-2022	To	26-09-2022
18)	MR. M TALUKDAR	23-09-2022	To	23-09-2022
19)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,23rd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:00 PM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./210/2009 WITH LCR 8 FILES, P.B.-1	KHALILUR RAHMAN Versus THE STATE OF ASSAM CBI	MR D TALUKDAR MR. N K BARUA MRS.R GOGOI	MR. S C KEYAL, SC, CBI
2	Crl.A./12/2011 WITH LCR 5 FILES, P.B.-1	ROMEN GOGOI and 2 ORS Versus THE STATE OF ASSAM	MR.P BORA MR.B BURAGOHAIN MR.U DEKA MR.S BORTHAKUR	PP, ASSAM
3	Crl.A./63/2011 WITH LCR 5 FILES	PUNYA KANTA DAS Versus STATE OF ASSAM	MR.B M CHOUDHURY MS. B SARMA, AMICUS CURIAE MS.S CHOUDHURY	PP, ASSAM
4	Crl.A./88/2011 WITH LCR 4 FILES, P.B.-1	MONGAL SINGH @ MANGAL SINGH Versus THE STATE OF ASSAM	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.B K SINGH MR.D P BORAH MR.A ROY	PP, ASSAM
5	Crl.A./181/2011 WITH LCR 6 FILES	RAJIB DOLEY Versus STATE OF ASSAM	MR.J CHUTIYA MS.D DEVI MS.R PEGU MR.M K DOLEY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 23/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGHOAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022

13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MS. D GHOSH	21-09-2022	To	23-09-2022
17)	MR. U SARMA	23-09-2022	To	26-09-2022
18)	MR. M TALUKDAR	23-09-2022	To	23-09-2022
19)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,23rd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./35/2018	NATIONAL INSURANCE CO. LTD., Versus ROUSONA HAQUE	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS. P HUJURI MS. S DAS	MR. A R AGARWALA (R1-R4) MS. R LAILA (R1-R4) MD. K ALI (R1-R4)
	WITH I.A.(Civil)/176/2018 in MACApp./35/2018	NATIONAL INSURANCE CO. LTD. Versus ROUSONA HAQUE	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS. P HUJURI MS. S DAS	
2	MACApp./187/2018	PHANIDHAR DAS Versus HOMESWAR BARMAN	MR. R MAZUMDAR	
3	MACApp./737/2018	SMT SHIPRA GUPTA AND ANR Versus SRI AJIT DAS AND ANR	MR B J SARMA MR G CHOUDHURY MS. A BEGUM MR. K K GOSWAMI	MR. A J SAIKIA (R2) MR. B KAKATI (R2) MS B KASSHYAP (R2)
4	MACApp./412/2022 FIXED	THE ORIENTAL INSURANCE CO. LTD Versus MUSTT AJUFA BEGUM AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. P SUNDI
	WITH I.A.(Civil)/2106/2022 in MACApp./412/2022	THE ORIENTAL INSURANCE CO. LTD Versus MUSTT AJUFA BEGUM AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. P SUNDI
5	MACApp./677/2022	RELIANCE GENERAL INSURANCE COMPANY LIMITED Versus MUSTT SAHERA BEWA and ANR	MR.A TALUKDAR MS L SHARMA MR.K K BHATTA MR.J JOHN	MR.A ALI(R-1) MS. M KHATUN MS. M KHATUN
	WITH I.A.(Civil)/2797/2022 in MACApp./677/2022	RELIANCE GENERAL INSURANCE CO. LTD. Versus MUSTT. SHAHERA BEWA and ANR	MR.A TALUKDAR MS L SHARMA MR.K K BHATTA MR.J JOHN	MR.A ALI(R-1) MS. M KHATUN MS. M KHATUN

6	MACApp./680/2022	ORIENTAL INSURANCE COMPANY LTD Versus SRI SURJYA PHUKAN and 4 ORS	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. K K BHATRA (R4) MR. R K BHATRA(R4) MR M RAHMAN (OP1) MR M RAHMAN (R1) MR. S ROY (OP1) MS. A BORA (R4) MR. M H LASKAR (OP1) MS. P HUJURI (R4) MS. E YASMIN (R1) MR A SAIKIA (R4) MRS. R CHOUDHURY (R1) MR. D K BHATRA (R4)
	WITH I.A./3/2022 in MACApp./680/2022	ORIENTAL INSURANCE CO. LTD. Versus SURJYA PHUKAN and 4 ORS.	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. K K BHATRA (R4) MR. R K BHATRA(R4) MR M RAHMAN (OP1) MR M RAHMAN (R1) MR. S ROY (OP1) MS. A BORA (R4) MR. M H LASKAR (OP1) MS. P HUJURI (R4) MS. E YASMIN (R1) MR A SAIKIA (R4) MRS. R CHOUDHURY (R1) MR. D K BHATRA (R4)
7	MACApp./710/2022 FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus DR. DHIMAN JYOTI BORA AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S S S RAHMAN (R-1) MR. M R SODIAL (R-1) MR K BROOK (R-1)
	WITH I.A.(Civil)/2873/2022 in MACApp./710/2022	THE NATIONAL INSURANCE COMPANY LIMITED Versus DR. DHIMAN JYOTI BORA AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S S S RAHMAN (R-1) MR. M R SODIAL (R-1) MR K BROOK (R-1)
8	MACApp./713/2022	MASUDA BEGUM Versus THE ORIENTAL INSURANCE CO. LTD. B	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
ORDERS				
9	MACApp./13/2014 WITH LCR	NOOR AHMED @ ABDUL NOOR AHMED Versus THE DIVISIONAL MANAGER and 2 ORS.	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
10	MACApp./193/2014 WITH LCR 1 FILE	MRS. LULUMONI BHARALI and 3 ORS. Versus BITUPAN BHARALI and 2 ORS.	MR. A R AGARWALA MR. S K GOSWAMI MR. B KAKATI MR. C M MAHANTA	MR. R GOSWAMI (R-3) MR. I ALAM (R-3) MS. M SAIKIA (R-3)
11	MACApp./94/2016	NATIONAL INSURANCE CO. LTD. Versus SRI GOPAL BORA @ BORAH and ANR	MR.B K PURKAYASTHA MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR D DEKA	MR. S K GOSWAMI MR. R SHARMA
	WITH MC/99/2016 in MACApp./94/2016	NATIONAL INSURANCE CO. LTD. Versus SRI GOPAL BORA @ BORAH and ANR.	MR.B K PURKAYASTHA	
12	I.A.(Civil)/1851/2016 CAVT. NO. 1649/2015 B/O in MACApp./262687/2015	THE ORIENTAL INSURANCE CO. LTD. Versus SMTI TUTUMONI HANDIQUE GOGOI and 4 ORS,	MR.S K GOSWAMI MR.N BARMAN MR.B K GOSWAMI MR.R KATHKATIA	MR.S K SANGANERIA FOR CAVEATOR MR.N K BHATRA
	WITH MACApp./262687/2015 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus SMTI TUTUMONI HANDIQUE GOGOI and 4 ORS		

13	MACApp./328/2017 WITH LCR	THE ORIENTAL INSURANCE CO. LTD Versus SMTI V. ZORINPUII and 3 ORS	MR.S K GOSWAMI MR.N BARMAN	MR.T J MAHANTA(Sr.Adv.)(R- 1&2) MS.P BHATTACHARYAR- 1and2 MR.A BARUA(R- 1&2) MR.S SINGH(R- 1&2)
14	MACApp./654/2017 WITH LCR 2 FILES	SRI KAMAL RABHA Versus UNITED INDIA INSURANCE CO. LTD and 2 ORS	MR.K SARMA MR.D DAS MR.B J TALUKDAR	MS. R D MOZUMDAR MD. A AHMED MS. C MOZUMDAR MR. S P SHARMA
15	WITH MACApp./616/2017	SMTI RINA KALITA and 2 ORS Versus UNITED INDIA INSURANCE CO. LTD and 2 ORS	MR.K SARMA MR.D DAS MR.B J TALUKDAR	MS. R D MOZUMDAR A AHMED MS. C MOZUMDAR MR. S P SHARMA
16	MACApp./1/2018 (QUANTUM)	RUPALI DAIMARI Versus SHAH ALOM SK	MR. K K DUTTA MR. R S BARUAH MR. DR. U BARUAH	MR. A ROSHID MR. R C PAUL MS. M R DEVI MS. T BEGUM MS L DAS
17	MACApp./18/2018	NATIONAL INSURANCE CO. LTD. Versus CHARU RABI DAS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
18	MACApp./341/2018 (QUANTUM), WITH LCR	JYOTIRMOY SALOI Versus THE UNITED INDIA INSURANCE CO. LTD	MR.J MOLLAH MR.S ISLAM	MS. R D MOZUMDAR MD. A AHMED MS. C MOZUMDAR MR. S P SHARMA
19	MACApp./343/2018 (QUANTUM), WITH LCR	SUMITRA DAS and 2 ORS Versus THE REGIONAL MANAGER AND ANR	MR. A R AGARWALA MS. R LAILA MD. K ALI	MS S MOCHAHARI (R1) MR S DUTTA (R1) MS. M CHOUDHURY (R1) MS. T SOM (R2) MR H DAS (R2) MR. C SHARMA (R1) MS P LEKHARU (R2) MS M GAZLOO (R1)
20	MACApp./775/2018 NOT BY HON. M.NANDI	ORIENTAL INSURANCE COMPANY LTD Versus SMT MAMI BHAGAWATI AND 5 ORS	MR S DUTTA MS. M CHOUDHURY MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA	MR. S C BISWAS MR. R GOSWAMI MS. M SAIKIA (R4) MS. P BORTHAKUR (R4) MS A BORAH (R1) MS. J GHOSH (R1)
	WITH I.A.(Civil)/3107/2018 in MACApp./775/2018	ORIENTAL INSURANCE COMPANY LTD Versus SMT MAMI BHAGAWATI AND 5 ORS	MS. M CHOUDHURY MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA	
21	MACApp./827/2018 (QUANTUM), WITH LCR	MISS BIJOYA BARHAI Versus SRI JAYANTA SAIKIA AND ANR	MR. A R AGARWALA MR. C M MAHANTA	MR. R DEV
22	MACApp./409/2019 WITH LCR	NATIONAL INSURANCE COMPANY LTD Versus HALIMAN NESSA AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M KHAN (R3,R4) MR. S HUSSAIN (R1, R2) MD. A HUSSAIN (R1, R2) MR. J RAHMAN (R3,R4)
23	MACApp./563/2019 WITH LCR	GS- 182793 MR RUDRA BAHADUR GURUNG Versus SRI RAMESH GUPTA	MR. D BORAH MRSR BORAH	MR. P SUNDI

24	MACApp./148/2021	NATIONAL INSURANCE CO LTD Versus MD JAMAL UDDIN and 3 ORS	MR. R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR. M H RAJBARBHUIYAN MR. M H RAJBARBHUIYAN MR.A TALUKDAR(R- 3) MR.K K BHATTA(R- 3) MR.K K BHATTACHARYYA(R- 3) MR.J JOHN(R- 3) MS.P HATIGAYARI(R-1) MR. M K HUSSAIN (R-2) MR. M K HUSSAIN (R-2) MRS. S Y AHMED (R-2) MRS. S Y AHMED (R-2) MR. A AHMED (R-2) MS.R CHETRI(R-1)
	WITH I.A.(Civil)/1195/2021 in MACApp./148/2021	NATIONAL INSURANCE CO LTD Versus MD JAMAL UDDIN AND ORS	MR. R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR. M H RAJBARBHUIYAN MR. M H RAJBARBHUIYAN MR.A TALUKDAR(R- 3) MR.K K BHATTA(R- 3) MR.K K BHATTACHARYYA(R- 3) MR.J JOHN(R- 3) MS.P HATIGAYARI(R-1) MR.M K HUSSAIN(R-2) MS.S Y AHMED(R-2) MS.R CHETRI(R-1)
25	MACApp./151/2021	NATIONAL INSURANCE CO LTD Versus MD ELAS UDDIN and 3 ORS	MR. R K BHATRA MR. R K BHATRA MS.A BORA MR A SAIKIA	MR. K K BHATTA (R-3) MR. M K HUSSAIN (R-2) MRS. S Y AHMED (R-2) MS JONA TALUKDAR (R-3) MS R DEVI (R-3)
	WITH I.A.(Civil)/1196/2021 in MACApp./151/2021	NATIONAL INSURANCE CO LTD Versus MD. ELAS UDDIN and 3 ORS,	MR. R K BHATRA MR. R K BHATRA MS.A BORA MR A SAIKIA	
26	I.A.(Civil)/2010/2021 FIXED in MACApp./9141/2021	SMTI. LABANYA HAZARIKA Versus ORIENTAL INSURANCE COM. LTD.	B R DAS	MR D J HALOI
	WITH MACApp./9141/2021 (Filing Number)	LABANYA HAZARIKA Versus ORIENTAL INSURANCE COM. LTD. E	B R DAS	
27	I.A.(Civil)/380/2022 WITH LCR in MACApp./205/2021	RUPANJALI BORDOLOI AND 3 ORS. Versus UNITED INDIA INSURANCE COMPANY LTD.	MR. A R AGARWALA MR A AGARWALA	MR. R C PAUL
	WITH MACApp./205/2021	UNITED INDIA INSURANCE COMPANY LTD. Versus RUPANJALI BORDOLOI AND 3 ORS.	MR. R C PAUL	
	WITH I.A.(Civil)/1444/2021 in MACApp./205/2021	UNITED INDIA INSURANCE COMPANY LTD. Versus RUPANJALI BORDOLOI AND 3 ORS.	MR. R C PAUL	
28	I.A.(Civil)/738/2022 WITH LCR in MACApp./255/2021	TIRTHAMAI PATAR AND 4 ORS. Versus NEW INDIA ASSURANCE CO. LTD.	MD. K ALI	MR. R K BHATRA
	WITH MACApp./255/2021	NATIONAL INSURANCE CO. LTD Versus TIRTHAMAI PATAR AND 7 ORS.	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	
		HEARING		
29	MACApp./48/2017 WITH LCR, FIXED	MD NUR JAMAL SK Versus SRI BHABESH DEKA and ANR	MR.A R AGARWALA MR.N ALAM R K	MR.R C PAUL(R-3) MR. S BASUMATARYR-3

30 MACApp./352/2017
WITH LCR, FIXED

NEW INDIA ASSURANCE CO. LTD
Versus
MRS GURIA SAHANI @ BHUMIKA SINGH
and 5 ORS

MR. R GOSWAMI
MS. M SAIKIA
MS. P BORTHAKUR

MS. M CHOUDHURY(R- 4)
MR. A SHARMA (R- 1 & 2)
MR. N DAS (R- 1 & 2)
MR. S DUTTA (R- 4)
MR. C SHARMA (R- 4)

WITH

I.A.(Civil)/1632/2019
in MACApp./352/2017

MRS. GURIA SAHANI @ BHUMIKA SINGH
AND ANR
Versus
NEW INDIA ASSURANCE CO. LTD.

MR. J KALITA
MR. N DAS
MR D KALITA

MR. R GOSWAMI
MS. M SAIKIA
MS. P BORTHAKUR

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LEAVE NOTE OF ADVOCATES FOR 23/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MS. D GHOSH	21-09-2022	To	23-09-2022
17)	MR. U SARMA	23-09-2022	To	26-09-2022
18)	MR. M TALUKDAR	23-09-2022	To	23-09-2022
19)	MS. M BORAH	23-09-2022	To	02-10-2022